

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 360/2018

Sreenath Nath

... Applicant

Versus

Union of India & Ors.

... Respondents

**PROGRESS REPORT REGARDING PREPARATION AND  
IMPLEMENTATION OF DISTRICT ENVIRONMENT PLANS**

Most respectfully showeth:

1. Hon'ble National Green Tribunal, vide order dated 26.09.2019 in O.A. No. 360/2018 titled "Srinath Sharma vs. Union of India & Ors" directed that Central Pollution Control Board (hereinafter, CPCB) would facilitate the District Magistrates in preparation of District Environment Plan (DEP) by placing Model Plan on its website. This Model Plan may be adopted as per local requirements by all districts under supervision of District Magistrate. The said order also directs that Department of Environment in respective States/Uts should collect district plans to prepare State Environment Plan.
2. Subsequently, CPCB had taken up the task of preparation of Model District Environment Plan for South-West district of Delhi. The Model District Environment Plan is envisaged to bring the scope of environmental management to local governments and administration, so as to set their own goals and targets to achieve desired environmental quality. The Model DEP is intended as a quick reference to the personnel of district administration to (I) identify key environmental issues within the district boundary, (II) prioritise the required projects, (III) strategize and plan for implementation and (IV) outline tentative timelines for completion of projects. This will also help

regulators to monitor compliance and is structured to allow updates and monitoring at the State level.

3. As desired by the Hon'ble NGT, in O.A. No. 360/2018, the scope of DEP will be based on 7 thematic areas unless there was any other specific environmental factor in the district that required to be covered as part of DEP. The scope of work is outlined in the following areas:

- I. Waste Management Plan**
  - i. Solid Waste Management Plan
  - ii. Plastic Waste Management
  - iii. C&D Waste Management
  - iv. Bio-medical Waste Management
  - v. Hazardous Waste Management
  - vi. E-Waste Management
- II. Water Quality Management Plan
- III. Domestic Sewage Management Plan
- IV. Industrial Waste Water Management Plan
- V. Air Quality Management Plan
- VI. Noise Pollution Management Plan

4. In view of the above, CPCB has prepared Data Templates for preparation of DEPs. Data Templates have been circulated to all districts to capture information related to key parameters essential for preparing environmental management plan. Data Templates covers 7 thematic areas by capturing basic information on 64 action areas with 220 data points, which cover essential information required for preparing District Environment Management Plan.
5. The required progress had not happened in preparation and implementation of the DEPs by the District Magistrates for various reasons. Vide order dated 22.01.2021 in O.A. No. 496/2016 (Earlier O.A. No. 253/2015), the Hon'ble NGT was pleased to direct the undersigned to function for some more time with a view to oversee preparation/review/updation of District Environment Management Plans, in pursuance of the orders dated 15.07.2019 in O.A. No. 710/2017 "*Shaliesh Singh vs. Sheela Hospital & Trauma Centre,*

*Shahjahaanpur & Ors*” read with order dated 19.03.2020 in O.A. No. 360/2018, “*Sreenath Nath vs. Union of India & Ors*” and to file a status report on the subject as on 31.03.2021 in O.A. No. 360/2018 by e-mail. Department of Environment of Delhi Government and DPCC were asked to co-ordinate and support the undersigned.

6. In compliance of the order dated 22.01.2021, Director (Environment), Department of Environment, GNCTD and Sh. N. K. Joshi, Sr. Environment Engineer, DPCC were nominated to assist the undersigned for and on behalf of Environment Department and DPCC on 12.02.2021.
7. In compliance of the directions of the Hon’ble Tribunal, the Monitoring Committee took several review meetings with all the District Magistrates in respect of preparation and implementation of the District Environment Plan.
8. During the first four meetings of the Monitoring Committee convened on 16.02.2021, 25.02.2021, 02.03.2021 and 08.03.2021, DMs from various districts were called and a Model District Environment Plan (data templates) prepared by CPCB, covering 7 thematic areas were provided to them and they were instructed to prepare DEPs as per the Data Templates and also implement the same in their respective area of jurisdiction. The Minutes of Meeting held on 03.12.2019 as well as order dated 27.11.2019 issued by Special Secretary (Environment) regarding constitution of Committees for each of the thematic areas in various districts were also circulated to the DMs.
9. It was requested that the all the DMs shall constitute District-wise Committees immediately as mentioned in the order dated 27.11.2019 issued by Special Secretary (Environment). A common concern of the District Magistrates during these meetings was that the area of jurisdiction may prove hindrance to the data collection as district boundaries did not align with those of ULBs or other stakeholder agencies. It was decided that for data collection, since portion of

the areas/zones in each of the districts fell in same ULBs/stakeholder agency, they would work in mutual coordination to collect data on priority basis and were impressed to submit status reports within 2 weeks to the Monitoring Committee. The concerned officers of DPCC were requested to provide the DMs, the requisite data in their possession in respect of various thematic areas such as Noise Pollution, ambient air quality, bio-medical waste, industrial pollution etc. for this task.

- 10.5<sup>th</sup> physical meeting of the Monitoring Committee was held on 12.03.2021. Several DMs participated in the meeting. They informed that no much progress has been made in the implentation of the DEPs for various reasons. It was impressed upon the DMs to constitute the Committees immediately. They were requested to work in coordination with each other and to have regular meetings with the stakeholders. DMs assured that they would constitute Committees in terms of the orders dated 27.11.2019 and would submit status report at the earliest. Subsequent to that, status report were received from some of the DMs.
- 11.The Monitoring Committee submitted Interim Status Report regarding prepartion and implementation of the District Environment Plans to the Hon'ble NGT on 31.03.2021 detailing the action taken by the Monitoring Committee till that period. The status report is **Annexure A**.
- 12.6<sup>th</sup> meeting of the Monitoring Committee was held on 07.04.2021. Ms. Neha Bansal, DM (West), Sh. Tanveer Ahmed, DM (Shahdara) and Sh. N.K. Joshi, SEE, DPCC participated in the meeting. Both the DMs were also informed about various directions of the Hon'ble NGT regarding preparation of DEPs. CPCB Data Templates covering seven thematic areas were shared with them. They were also informed about the meeting taken by Chief Secretary in December, 2019 as well as the order of the then Special Secretary (Environment) for forming of the thematic area-wise Committees at the district

levels. The DMs present responded that nothing had been done in their districts on Committee formation so far. It was apprised that CPCB data templates were a tool to assess the gaps, while District Environmental Plan is to be designed in a manner to address the gaps starting at the micro level involving the concerned implementing agencies in each district. DMs were requested to call meetings with stakeholder agencies on an early basis involving DPCC, concerned area incharge of the respective district.

13.7<sup>th</sup> Meeting of the Monitoring Committee took place on 11.04.2021. Ms. Sonika Singh, DM (East), Ms. Monika Priyadarshini, DM (New Delhi), Vinod Kumar Yadav, SDM (Defense Colony), Sh. Kapil Chandra, SDM (Hauz Khas) participated in the meeting. SDM (Defense Colony) informed that the process of formation of Committee was over. Interim Report was complied to be submitted before the Monitoring Committee. DM (East) informed that the Committee has been formed and the report would be submitted shortly. DM (New Delhi) apprised that a meeting was held with NDMC and DJB and DEP would be submitted before 13<sup>th</sup> April, 2021.

14. In April/May 2021, the country came in the grip of second wave of Covid-19 pandemic, as a result of which, there was curfew/lockdown and other restrictions in Delhi and other States. The Monitoring Committee was unable to convene any meeting in April and May.

15.8<sup>th</sup> meeting of the Monitoring Committee was held on 09.06.2021. The Monitoring Committee took up the matter to review the status of preparation and implementation of DEPs in all the districts. Sh. N. K. Joshi, SEE (DPCC) informed that due to covid curfew, no meetings were held with DMs from March onwards and CPCB had also not submitted status regarding preparation of Model District Environment Plan in the South-West District. Director (Environment) was requested to write letters to all the DMs to submit status

reports for preparation and implementation of DEPs in their respective districts within 3/4 days. Mr. Joshi was also requested to seek status from CPCB in respect of the Model District Environment Plan for South-West District at the earliest and to send it to the Director (Environment).

16. Since the status reports for preparation of DEPs and its implementation were not forthcoming, a letter dated 10.06.2021 was sent to all the DMs and they were requested to submit the status reports at the earliest. Subsequent to that, all DMs, except DM (North-West) and DM (North-East) submitted the DEPs which are annexed herewith as follows:

<b>District</b>	<b>Annexure</b>
Central Delhi	Annexure B
East Delhi	Annexure C
New Delhi	Annexure D
North Delhi	Annexure E
Shahdara	Annexure F
South Delhi	Annexure G
West Delhi	Annexure H
South-East Delhi	Annexure I
South-West Delhi	Annexure J

17. Ninth meeting of the Monitoring Committee was held on 09.07.2021 which was attended by Ms. Chestha Yadav, DM (North-West) among other members of the Monitoring Committee. It was apprised that North-West district had submitted its status report only that day. The said report is annexed as **Annexure K**. DM (North-East) had not submitted the DEP. None from North-East district had joined the meeting. The Monitoring Committee expressed its displeasure and Divisional Commissioner was requested to ensure that the status report was filed by the DM (North-East) within a week. The Monitoring

Committee noted that the districts which had submitted their status reports had submitted only compiled information as per CPCB data templates. Director (Environment) was requested to submit her views/course of action required for the preparation of DEPs and circulate the same to the concerned DMs to elicit their views and for implementation also, if so required. Director (Environment) was further requested to write letters to all the DMs to submit supplementary information with regard to DEPs in their respective districts by 25<sup>th</sup> July, 2021.

18. Mr. N. K. Joshi, SEE (DPCC) was asked to give the status regarding CPCBs response to DPCC's e-mail/communication regarding preparation of Model District Environment Plan in South-West to Director (Environment) and also requested him to give his suggestions regarding preparation of DEPs. Similar request was made to Sh. Ajay Gupta, CE (P), Water DJB.

19. In the 11<sup>th</sup> meeting held on 02.08.2021, Ms. Geetika Sharma, DM (North-East) joined the meeting. Ms. Sonalika Jiwani, Deputy Commissioner (HQ), Revenue Department and Dr. Siddhartha Gautam, EE, DPCC also participated in the deliberations. It was apprised by Ms. Geetika Sharma, DM that North-East district had submitted draft DEP that day itself. She further informed that some information has been sought from DPCC and other agencies which was yet to be received. On receipt of further information, revised status report would be submitted before 7<sup>th</sup> August, 2021. The revised status report was received on 06<sup>th</sup> August, 2021 and is annexed as **Annexure L**. Deputy Commissioner (HQ), Revenue Department, was requested to coordinate with other DMs and ensure submission of supplementary information with respect to DEPs in their respective districts by 7<sup>th</sup> August, 2021 as the report was to be submitted before the Hon'ble NGT before 12<sup>th</sup> August, 2021 i.e. the date fixed. Dr. Siddhartha Gautam was requested to share the information available with DPCC with the concerned DMs and also to Divisional Commissioner office.

Director (Environment) was desired to write reminder letters to all the DMs to furnish the supplementary information.

### **Observations of the Monitoring Committee**

20.No supplementary status report has been received from any of the DMs so far. The views and suggestions of the DMs were invited on the following aspects:

- I. **Extent to gap in compliance of existing norms for the thematic areas, i.e.**
  - i. compliance to solid waste rules including management of legacy waste
  - ii. compliance to plastic waste rules
  - iii. domestic sewage
  - iv. compliance to biomedical waste rules
  - v. compliance to construction and demolition waste
  - vi. compliance to hazardous waste rules
  - vii. compliance to e-waste rules, industrial pollution control including industrial clusters in the districts
  - viii. polluted stretches of river Yamuna in the district, if any.
  - ix. Status of STPs and reuse of treated water
  - x. status of SETPs including performance
  - xi. Groundwater extraction/contamination and recharge
  - xii. Air pollution and control from sources, viz. Construction and demolition dust, industrial emissions, vehicular emissions, traffic congestion and movement, road dust, unpaved roads/pits, stubble burning, dumping of garbage/waste, garbage burning, adulterated fuel, bursting of fire crackers
  - xiii. Noise pollution
  - xiv. illegal sand mining
  - xv. rejuvenation of water bodies
- II. The current status needs to be assessed in issues of the desirable level of compliance required as per the statutes.
- III. A mechanism to address the gaps needs to be evolved for each of the areas with proper time lines and budgetary requirements
- IV. Active NGOs and public participation may be roped in.
- V. Engineers/officers in-charge (from the stakeholder agencies) for each of the thematic areas need to be assigned the task
- VI. DMs office may depute Nodal Officers of the rank of ADMs etc. for their districts for ensuring work being executed as per set targets.

VII. District Environment Plans may be reviewed at the DM level at least once in a month.

21. The status reports/DEPs submitted by the concerned DMs do not comply with the directions of the Hon'ble NGT in the above referred cases in letter and spirit. With great persuasion, the DMs were made to furnish the DEPs. However, the DEPs submitted contain only complied information as per CPCB data templates and do not reflect as to how the DEPs are to be implemented and executed in a time bound action plan. The vital information sought from the DMs by way of supplementary status report/information has not been received so far. The DMs will be impressed to submit their views/suggestions on the above aspects and explore possibility of their implementation.
22. Deputy Commissioner (HQ), Revenue Department, Delhi has been requested to coordinate with other DMs to ensure submission of supplementary information with respect to DEPs in their respective districts by 7<sup>th</sup> August, 2021, however, Deputy Commissioner (HQ), has not reverted to far.
23. CPCB has not responded to the communication made by South-West district regarding preparation of Model DEP prepared by it. Dr. B. Vinod Babu, Addl. Director, CPCB had informed that a few meetings had been conducted to consider the South-West district Model Plan. He had ensured that it will be put in place shortly. Despite several requests thereafter, CPCB has not informed South-West district if the Model DEP prepared by it was in compliance of the template prepared by CPCB.
24. The DEPs submitted by the DMs lack in the steps to be taken to preserve forest, if any, in their respective districts.
25. There is no mention of industrial activities being carried out in residential areas/non-conforming areas and the action plan to deal with it as per law.

26. There is no reference in the DEPs regarding protection of monuments from environmental degradation and removal of encroachments over there.

27. DEPs should contain steps to be undertaken to regulate the use and restrict the concentration of intensive pesticide applications. Several pesticides, during their application also affect non target plants and animals. Many pesticides are not easily degradable and contaminate the environment.

28. The time given to the DMs to submit the supplementary information on the vital issues referred above was only for around four days which was quite inadequate. The Monitoring Committee is of the view that the DMs should be given sufficient time to furnish supplementary status report/DEP to cover all the aspects referred above so that effectively designed DEPs are prepared which would serve a strong basis for a good State Environment Plan and thereby a National Level Plan. The Monitoring Committee is of the view that due to Covid-19 pandemic in April/May 2019, the DMs being primarily busy in handling the situation and due to curfew/lockdown were unable to prepare the effective and comprehensive DEPs in terms of the orders and directions of the Hon'ble NGT for preparation and implementation.

29. The Monitoring Committee requests the Hon'ble NGT to give more time to furnish the final Status/Compliance Report to enable the DMs to submit the supplementary status reports.

Submitted please.

**Dated: 9<sup>th</sup> August, 2021**

**Justice (Retd.) S. P. Garg**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 496/2016  
(Earlier O.A. No. 253/2015)

Tribunal on its own motion

... Applicant

Versus

Govt. of NCT of Delhi & Ors.

... Respondents

**INTERIM STATUS REPORT REGARDING PREPARATION AND  
IMPLEMENTATION OF DISTRICT ENVIRONMENT PLANS**

Most respectfully showeth:

1. Vide order dated 22.01.2021, Hon'ble NGT, while disposing of Original Application No. 496/2016 (Earlier O.A. No. 253/2015) was pleased to direct the undersigned to function for some more time i.e. till 15.04.2021 with a view to oversee preparation/review/updation of District Environment Management Plans, in pursuance of the orders dated 15.07.2019 in O.A 710/2017, *Shailesh Singh v. Sheela Hospital & Trauma Centre, Shahjahanpur & Ors* read with order dated 19.03.2020 in O.A. 360/2018, *Shreenath Nath v. Union of India & Ors* and to file a status report on the subject as on 31.03.2021 in O.A. No. 360/2018 by e-mail. Department of Environment of Delhi Government and DPCC were asked to co-ordinate and support the undersigned.
2. Thereafter, Director (Environment), Department of Environment, GNCTD and Sh. N.K. Joshi, Sr. Environment Engineer, DPCC were nominated to assist the undersigned for and on behalf of the Environment Department and Delhi Pollution Control Committee respectively vide letter dated 12.02.2021.

3. 1<sup>st</sup> physical meeting of Monitoring Committee was convened on 16.02.2021 and was attended by Ms. Nigam Aggarwal, Director (Environment), Mr. N.K. Joshi, Sr. Environment Engineer, DPCC, Mr. D.K. Shrivastava, AEE. Ms. Nigam Aggarwal, who was involved in the project since long gave brief background of the project. It was informed that earlier a meeting was convened by Chief Secretary, GNCTD on 03.12.2019 in which all DMs were directed to coordinate with all Urban Local Bodies, Delhi Jal Board, Delhi Pollution Control Committee and collect data related to seven thematic areas (as per the framework) available at district level at their respective districts and divide the task as per day activities to collate the data at the District Level, responsibilities specified according to rules be incorporated in the District Plan. It was further directed that Committees for preparation of District Plans be constituted by DMs by involving different stakeholders/departments/agencies.
4. On being specifically enquired about the progress pursuant to the directions, Ms. Nigam Aggarwal informed that no much progress has taken place and directions contained in the minutes of meeting dated 03.12.2019 have not been implemented. She also produced order dated 27.11.2019 issued by Special Secretary (Environment). When enquired if the District-wise Committees mentioned in the order dated 27.11.2019 were functional, she answered in negative.
5. Dr. N. K. Joshi informed that CPCB had prepared a template to be followed for preparation of District Environment Plans (DEPs). South-West District has been selected as a Model District for the purpose of preparation of DEP. The data of South-West District collected from Urban Local Bodies has been compiled with and sent to CPCB on 08.02.2021. However, no response has been received from CPCB so far.

6. After discussion with Ms. Nigam Aggarwal and Dr. N.K. Joshi, it transpired that no much progress has been made in implementation of the directions contained in the order dated 27.11.2019 and minutes of meeting dated 03.12.2019. It was decided that the next meeting be convened on 24.02.2021 where at first instance, DM (South-West) and DM (New Delhi) be requested to participate with the status report regarding implementation of the directions pertaining the DEPs in their districts. Status report was also called from all other District Magistrates regarding the implementation of the DEPs in their districts. Mr. Arif from CPCB was requested to join the meeting. Ms. Nigam Aggarwal informed that some officers in the meeting with Chief Secretary on 03.12.2019 had raised the issues that the CPCB template on DEPs pertained to different States all over the country and Delhi being a City-State, Urban Local Bodies would not be able to provide district-wise data on Waste Management separately for each district, since district boundaries did not align with those of the ULBs. There were other issues including water quality and domestic sewage, industrial waste water etc. on which separate district-wise data may not be possible to compile in case of Delhi. It was decided by Monitoring Committee that this aspect will be deliberated after status reports are received from all the DMs; possibility shall be explored if two or more districts can be joined/clubbed for the purpose of preparation of DEPs. All the DMs were requested to expedite the submission of the status reports with the Monitoring Committee. They were impressed to expedite the preparation of DEPs in their respect districts in terms of the directions of the Hon'ble NGT.
7. 2<sup>nd</sup> physical meeting of the Monitoring Committee was held on 25.02.2021. Dr. Monika Priyadarshini, DM (New Delhi), Dr. Naveen Aggarwal, DM (South-West), Dr. B.M.S. Reddy, SEE, DPCC, Ms. Ajeeta Aggarwal, SEE, Mr. B. Vinod Babu, CPCB, Ms. Youthika, CPCB participated in the said meeting. During deliberations, it transpired that no progress has been made regarding

implementation of the directions of the Hon'ble NGT so far. CPCB data templates for preparation of Model District Environment Plans covering seven thematic areas was shared with them. They were also apprised of the meeting taken by Chief Secretary on 03.12.2019 and order dated 27.11.2019 issued by Special Secretary (Environment). They were fair enough to inform that nothing has been done in their districts on Committee formation so far.

8. Director (Environment) apprised that CPCB data template is a tool to assess the gaps, while District Environment Plan is to be designed in a manner to address the gaps starting at the micro level involving the concerned implementing agencies in each district. DM (South-West) informed that data was collected for the Najafgarh Zone in coordination with Dr. N.K. Joshi, DPCC but no further steps were taken to prepare or implement the DEP in South-West District. A common concern of both the DMs was that the area of jurisdiction may prove hindrance to the data collection as district boundaries did not align with those of the ULBs and other stakeholder agencies. It was decided that for data collection, since portions of the areas/zones in each of the districts fall in same ULB/stakeholder agency, they may work in mutual coordination to collect the data on priority basis and to submit a status report to the Monitoring Committee within two weeks. They were also impressed to constitute District-wise Committees in terms of order dated 27.11.2019. Concerned DPCC officers were directed to provide the DMs requisite data in respect of various thematic areas such as Noise Pollution, Ambient air quality, Bio-medical waste, industrial pollution etc. DPCC officers agreed to provide all support and assistance to the DMs for the said task. DMs were also requested to call meetings with stakeholder agencies on an early basis involving DPCC concerned area incharge of their respective district.
9. Dr. B. Vinod Babu, Addl. Director, CPCB informed that Model DEPs have been prepared in many States which shall be placed in public domain for

reference and may be helpful for making gap analysis and subsequently, the DEPs. CPCB data templates are inherently designed to assess the gaps. He informed that effectively design DEPs shall serve a strong basis for a good State Environment Plan and thereby a National Level Plan. Regarding preparation of Model DEP in South-West District, he informed that a few meetings have been conducted and ensured the same to be in place shortly. He further assured full support from CPCB in achieving compliance of the Hon'ble NGT directions. Dr. B. Vinod further informed that the response to the letter received from DPCC shall be given shortly.

10. 3<sup>rd</sup> physical meeting of the Monitoring Committee was held on 02.03.2021. Mr. A.K. Mishra, DM (East), Ms. Geetika Sharma, DM (North-East), Sh. Sanjeev Kumar, DM (Shahdara), Sh. Rajendra Prasad, CE/EDMC, Sh. Shubham Ghosh, ADM (NE), Mr. Tanvir Ahmed, ADM (Shahdara), Mr. Devender Sharma, SDM participated. The matter regarding preparation of DEPs was taken up with the DMs in their respective districts. Various court directions, CPCB data templates were shared with them. Reference was also made to the meeting taken by Chief Secretary in December, 2019 and the order dated 27.11.2019 issued by the Special Secretary (Environment). The DMs informed that nothing has been done in their districts regarding formation of the Committees envisaged in the order dated 27.11.2019. They reasoned that due to Covid-19 pandemic for the last around 11 months and presently, Corona vaccination drive, they were busy and could not spare sufficient time to prepare or implement the DEPs. The DMs were requested to constitute Committees immediately in terms of order dated 27.11.2019. They were also impressed to work in coordination with each other to collect the data on priority basis and submit status reports within two weeks. Concerned DPCC officers were requested to provide the DMs requisite data in respect of various thematic areas and they agreed to support and assist. DMs were also impressed to call

meetings with stakeholder agencies on an early basis and join concerned incharge of DPCC in the respective district to work out the modalities. Mr. Sahni was requested to share copies of the previous minutes of meeting of the Monitoring Committee, the minutes of meeting dated 03.12.2019 under the Chairmanship of Chief Secretary and Office Order dated 27.11.2019 with all District Magistrates for reference.

11. The 4<sup>th</sup> physical meeting of the Monitoring Committee was conved on 08.03.2021. Ms. Cheshta Yadav, DM (North-West), Ms. Neha Bansal, DM (West), Sh. Pravir Jain, SDM (HQ) (West), Dr. Anwar Ali Khan, SEE, DPCC, Mr. V. K. Jain, EE, DPCC participated in the meeting. DM (North) had requested to re-schedule the meeting due to official pre-occupation. The DMs present in the meetings were apprised of the directions given by Chief Secretary in the meeting dated 03.12.2019 and the office order dated 27.11.2019 issued by the then Special Secretary (Environment) for forming of the thematic area wise Committees at the district level. DM (North-west) informed that a meeting was held a month before for implementation of the DEP. ADM (HQ) has been designated as the Nodel Officer. She conceded that nothing has been materialized so far. DM (West) informed that some data has been collected and prepared. The matter will be taken up further with DCs of DMC. It was impressed that the DMs should constitute Committees immediately in compliance of the order dated 27.11.2019. DM (North-west) informed that the Committee would be formed within a week. Common concern of the DMs was again the same that the area of jurisdiction may prove hindrance to the data collection as the district boundries did not align with those of ULBs or other stakeholder agencies. It was explained that in the North-West district under DM (North West), Narela Zone of North DMC is 10%, Keshavpuram is 100% and Rohini Zone is about 80%. The DMs were informed that this concern has been noted in the previous meetings. They were

impressed to work in mutual coordination to collect the data and submit status report by 15.03.2021. Concerned DPCC officers assured to provide all support and assistance to the DMs in respect of providing requisite data of various thematic areas available with them. DMs were requested to call meetings with stakeholders on early basis.

12. 5<sup>th</sup> physical meeting of the Monitoring Committee was held on 12.03.2021. Ms. Aakriti, DM (Central), Ms. Isha Khosla, DM (North), Ms. Priyanka Kumari, ADM (South), Ms. Ajita Dayal Aggarwal and Mr. Satinder Kumar, SEE (DPCC), Mr. Vinod Kumar Yadav, SDM (South-East), Surinder Singh, EE, DPCC attended the meeting. ADM, South informed that due to transfer of staff, no progress has been made regarding preparation of DEP. SDM, South-East informed that nothing has been materialized so far. DM (Central) disclosed that she was recently posted and would constitute the Committees today itself. DM (North) informed that due to posting of the entire staff at IGI, Terminal – 3, till 21<sup>st</sup> March, 2021, no progress has been made in the implementation of the DEP.

13. It was impressed upon the DMs to constitute the Committees immediately. They were requested to work in coordination with each other and to have regular meetings with the stakeholders. Their concern regarding hindrance to the data collection due to non-alignment of district boundaries with those of ULBs was taken note of. Concerned DPCC officers were requested to provide all the data in respect of various thematic areas to the DMs. The DMs were requested to submit their status reports within two weeks.

14. After having interaction with all the DMs of the districts, it revealed that no progress whatsoever has been made regarding preparation and implementation of the DEPs in any district. After the meeting taken by Chief Secretary on 03.12.2019, no further steps were taken seemingly due to Covid-19 pandemic.

The DMs now have assured that they would constitute Committees in terms of the order dated 27.11.2019 and would submit status report at the earliest to show progress in the preparation of DEPs in their respective areas.

15. Vide letter dated 18.03.2021 from Shubhankar Ghosh, ADM (North-East), Interim Progress Report with respect to DEP of District North-East has been received. The report indicates that a coordination meeting with SDMs was held on 03.03.2021 wherein the SDMs were explained the importance of the task at hand and the timelines thereof. Three Sub-Division level Multi Agency Committees were also created under the Chairmanship of the respective SDM to coordinate the activities relating to collection and collation of information and data. The SDMs were directed to hold their respective Sub-Division Level coordination meeting by 10<sup>th</sup> March, 2021 and submit Action Taken Report thereof. After having meeting on 10<sup>th</sup> March, 2021, the SDMs informed that they have started the process of collection of data. It was further informed that a further review meeting was held on 11<sup>th</sup> March, 2021 with the SDMs wherein it was exhorted that the work of data collection may be completed by the SDMs at earliest as per the timelines given by the Hon'ble NGT. The report indicated that the process of collection of data from various sources was currently going on. The Interim Progress Report with the minutes of meeting are annexed as **Annexure A (colly)**.

16. Sh. Ajit Singh Thakur, SDM -1 (HQ) (North) submitted report dated 26.03.2021 regarding Action Taken Report in compliance of the directions of Hon'ble NGT. It indicates that District North has constituted Committees on seven thematic areas. In the meeting held on 23.03.2021, concerned person from DPCC submitted the ATR. The officer also attached the minutes of meeting dated 23.03.2021 wherein it was decided that all SDMs shall hold meeting with all concerned departments involved in the seven thematic Committees for their Sub-Divisions and receive ATRs before 30<sup>th</sup> March, 2021.

DM (North) emphasized on the enforcement of water collection measures and gave directions for segregation of waste at the source only. DM (North) further directed SE (DJB) to share the list of unauthorized sites with ACP (Traffic). ACP (Traffic) was directed for identifying the traffic spots where there was regular traffic congestion and come with an effective strategy for decongestion. Officers from Food & Supply Department and Consumer Affairs to check adulteration relating matters; officers of Department of Weight & Measures for fire cracker regulation; officers from DLSA (North) for Noise Pollution related matter and officers from Forest Department for tree plantation were requested to be invited in the next meeting. DM (North) further sought clarification from DPCC whether it gave permission for sand mining or not. Special teams were directed to be constituted at each Sub-Division consisting of members from traffic police. SHO concerned and one staff from SDM office for tracking of vehicles transporting seepage and dumping it at the unauthorized sites in the North District was constituted. The minutes of meeting are collectively annexed as **Annexure B (colly)**.

17. Sh. Ashish Kumar, SDM (HQ) (North-West) submitted the detailed list dated 23.03.2021 showing constitution of Committees for District Environment Plan in terms of the order dated 27.11.2019. As per this report, to cover the seven thematic areas i.e. Waste Management Plan, Water Quality Management Plan, Domestic Sewage Management Plan, Industrial Wastewater Management Plan, Air Quality Management Plan, Mining Activity Management Plan and Noise Pollution Management Plan have been constituted. The list is annexed as **Annexure C (colly)**.

18. Status Report dated 27.03.2021 has been received from Mr. Vinod Kumar Yadav, SDM (Defense Colony), District South-East. It has been informed that in terms of the 5<sup>th</sup> meeting of the Monitoring Committee held on 12.03.2021, Committees for preparation of District Environment Plan of District South-

East have been formed. For review and updation of DEP of District South-East, a meeting was conducted with all members of the Committees on 18<sup>th</sup> March, 2021. All the concerned departments were requested to provide the requisite information for preparation of DEP within two days time period. In response to that, the requisite information has been provided by DPCC, NDMC, SDMC (Central Zone), CDMO (SE), DSIIDC, Delhi Police and I&FC Department. This information has been incorporated in the draft District Environment Plan. Further details from Delhi Jal Board (SE), DDA (South Zone), Delhi Traffic Police (SE) are still awaited. Request was made to the Monitoring Committee to grant some more time for incorporating the awaited information from the remaining departments. An Interim District Environment Plan of District South-East was attached for easy reference. The status report and the draft District Environment Plan, District South-East is annexed as **Annexure D (colly)**.

19. Status Reports regarding preparation of the District Environment Plans are awaited from the other districts.

### **Summary**

20. When the Monitoring Committee convened its first meeting on 16.02.2021, it transpired that despite specific directions by the Hon'ble NGT, no progress whatsoever has been made in any district regarding preparation and implementation of the District Environment Plans. Though, a meeting was chaired on 03.12.2019 by the Chief Secretary of GNCTD regarding the preparation of the District Environment Plans and various directions were given to the officers present therein, no concrete steps were taken. Despite specific directions in the order dated 27.11.2019 issued by Special Secretary, (Environment), the concerned DMs did not constitute Committees. Only South-East District constituted seven District Committees for preparing DEP. The said Committees were to work under the overall supervision of DM

(South-East)/Chairperson. Directions were given that the District Committees would prepare their respective plans as per the Model District Environment Plan provided by CPCB. Seemingly, the Committees so formed did not perform the tasks so assigned and remained non-functional. The DMs fairly admitted that no progress in any district has been made so far regarding preparation and implementation of the DEPs.

21. All the DMs informed that the requisite plans could not be made or executed due to Covid-19 pandemic for the last around one year. Since they were busy in combating Covid-19 and presently for vaccination drive, the requisite steps were not taken. It was further informed that most of the DMs had recently taken over the charge and were not aware about the directions of the Hon'ble NGT. Common concern of the DMs was that collection of data was a hindrance due to non alignment of boundaries of the ULBs with those of the districts.

22. All the DMs in the meetings held so far have assured that they would initiate effective steps earnestly at the earliest in their respective districts to implement the DEPs. They assured to constitute the Committees for preparation of the DEPs in their districts to collect the requisite information from various stakeholders and agencies. Within a short span of the directions given by the Monitoring Committee, some steps have been initiated by them. District South-East has even prepared an Interim District Environment Plan. Similarly, District North-East has also furnished Interim Progress Report dated 18.03.2021. District North has also taken effective steps and has filed Action Taken Report dated 26.03.2021.

23. The DMs have, however, sought more time to prepare and implement the DEP in their district as lot of vital information/data on seven thematic subjects is required to be collected and collated from various stakeholders/agencies.

24. The Monitoring Committee has directed DPCC to provide all the necessary data in respect of various thematic areas such as noise pollution, ambient air quality, bio-medical waste, industrial pollution etc. in their possession. They have assured to assist the concerned DM to provide all support and assistance for this task. The DMs have been requested to coordinate with the concerned officer in-charge of the District from DPCC to obtain the requisite data.
25. To meet the concern of the DMs regarding non alignment of the boundaries of ULBs with that of the District Boundaries, they have been impressed to coordinate with their counterpart in the other district. The DM having jurisdiction over larger area in his/her district can collect the entire data and share it with the DM of the other district having less area. They were informed that possibility will be explored to club/join more than one district for the purpose of preparation and implementation of DEP, if so required, and necessary permission will be sought from the Hon'ble NGT for that purpose.
26. South-West District has been selected as a Model District for the purpose of preparation of DEP. The data of South-West District collected from Urban Local Bodies has been compiled and sent to CPCB on 08.02.2021. CPCB is yet to respond to it. Request has been made to CPCB to furnish their response at the earliest. DMs of the other district have been impressed to prepare their DEPs on the basis of CPCB template.
27. The Monitoring Committee is satisfied with the progress so far made by the DMs in their respective districts regarding preparation and implementation of DEPs. However, they need more time to collect and collate the extensive data from various stakeholders/agencies as nothing material was done for the last more than one year. Several positive steps have been taken now after they were requested to prepare and implement the DEPs in letter and spirit by the Monitoring Committee. However, it is just the beginning and a lot more is

required to be done. The Monitoring Committee assured them of all support in achieving the target and timelines.

Submitted please.

**Dated: 31<sup>st</sup> March, 2021**

**Justice (Retd.) S. P. Garg**

# **DISTRICT ENVIRONMENT PLAN (DATA TEMPLATES FOR DEP)**

## **Introduction**

Hon'ble National Green Tribunal vide order dated 26/09/2019 in O.A. No.360 of 2018 filed by Shree Nath Sharma Vs Union of India and Others directed that CPCB shall facilitate the District Magistrates in preparation of District Environmental Plan by placing Model plan on its website. This model plan may be adopted as per local requirements by all Districts under supervision of District Magistrate. The said Order also directs that Department of Environment in respective States / UTs should collect district plans to prepare State Environment Plan, which shall be monitored by respective Chief Secretaries of State/UT by 15/12/2019.

The model District Environment Plan (DEP) is envisaged to bring the scope of environmental management to local governments and administration, so as to set their own goals and targets to achieve desired environmental quality. The DEP is intended as a quick reference to the personnel of District Administration to (i) identify key environmental issues within the district boundary, (ii) prioritize the required projects, (iii) strategize and plan for implementation and (iv) Outline tentative timelines for completion of projects. This report will also help regulators to monitor compliance and is structured to allow updates and monitoring at State level.

CPCB has prepared Data templates for preparation of DEPs. Data templates have been circulated to all Districts to capture information related to key parameters essential for preparing environment management plan.

As identified by Hon'ble National Green Tribunal in Original Application No.360 of 2018, the scope of DEP will be based on 7 thematic areas unless there is any other specific environmental factor in the district that needs to be covered as part of DEP. The scope of work is outlined in following areas:

1. Waste Management Plan
  - i. Solid Waste Management Plan
  - ii. Plastic Waste Management
  - iii. C&D Waste Management
  - iv. Biomedical Waste Management
  - v. Hazardous Waste Management
  - vi. E-Waste Waste Management
2. Water Quality Management Plan
3. Domestic Sewage Management Plan
4. Industrial Wastewater Management Plan
5. Air Quality Management Plan

6. Mining Activity Management plan

7. Noise Pollution Management Plan

Data templates covers 7 thematic areas by capturing basic information on 64 action areas with 220 data points, which covers essential information required for preparing District Environment Management Plan.

District Magistrates in association with State Environment Departments may initiate data acquisition from concerned local agencies by sharing excel file 'OA 360 NGT District Environment Plan.xlsx' given at <https://cpcb.nic.in/NGT/OA-360-NGT-District-Environment-Plan.xlsx> link in CPCB website, additional entries may be made in excel sheet as per local requirement.

Data Template for District Environmental Management Plan for 7 thematic areas

1.0 Waste Management Plan

i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		Najafgarh Zone (SDMC)
	No of ULBs in the District		1
	Population		2000000
SW1	Report on inventory of total solid waste Generation		
SW1a		Total solid waste Generation	850 MT/Day
SW1b		Qty. of Dry Waste segregated	440 MT/Day
SW1c		Qty. of Wet Waste segregated	310 MT/Day
SW1d		Qty. of C&D Waste segregated	100 MT/Day
SW1e		Qty. of Street Sweeping	5 MT/Day
SW1f		Qty. of Drain Silt	6 MT/Day
SW1g		Qty. of Domestic Hazardous Waste (DHW) collected	--
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	2 MT/Day

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SW1i		No of Old dump sites	60 Old Dhalaos
SW1j		Qty stored in dumpsites	--
SW1k		No of Sanitary landfills	Common SLFat Okhla in South East District
SW1l		No of wards	25
SW2	Compliance by Bulk Waste Generators		
SW2a		No of BW Generators	411
SW2b		No of on-site facilities for Wet Waste	75
SW3	Compliance in segregated waste Collection SW Collection (MT Per day)		
SW3a		Total generation	850 MT/Day
SW3b		Wet Waste	310 MT/Day
SW3c		Dry Waste	440 MT/Day
SW3d		C&D Waste	100 MT/Day
SW4	Waste Management Operations		
SW4a		Door to Door Collection	100%
SW4b		Mechanical Road Sweeping	50%
SW4c		Manual Sweeping	100%
SW4d		Segregated Waste Transport	100%
SW4e		Digesters (Bio-methanation)	1.70%
SW4f		Composting operation	14.38%
SW4g		MRF Operation	14 Nos. MRF used at FCTS

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SW4h		Use of Sanitary Landfill	No SLF in Central District in Delhi
SW4i		Reclamation of old dumpsites	10 nos. (Repurposing of Dhalaos and use of MRF/Attendance shelter of Safai Karamcharis (SKs) etc.)
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	Not Required
SW4k		Linkage with Recyclers	Initiated
SW4l		Authorization of waste pickers	Initiated
SW4m		Linkage with TSDF / CBMWTF	Initiated
SW4n		Involvement of NGOs	Initiated
SW4o		Linkage with Producers / Brand Owners	Initiated
SW4p		Authorisation of Waste Pickers	Integrated with the Concessionaire
SW4q		Issuance of ID Cards	Initiated
SW5	Adequacy of Infrastructure		
SW5a		Waste Collection Trolleys	600
SW5b		Mini Collection Trucks	234
SW5c		Segregated Transport	Yes/ 100%
SW5d		Bulk Waste Trucks	37
SW5e		Waste Transfer points	14 FCTS + 60 Dhalaos
SW5f		Bio-methanation units	4 nos. (5 TPD) / 1 no. (1 TPD)
SW5h		Composting units	50 / 34

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SW5i		Material Recovery Facilities	14
SW5k		Waste to Energy (if applicable)	--
SW5l		Waste to RDF	--
SW5m		Sanitary Land fills	--
SW5n		Capacity of sanitary landfills	--
SW5o		Waste Deposit Centers (DHW)	--
SW5p		Other facilities	--
SW6	Notification and Implementation of By- Laws		
SW6a		Notification of By-laws	Done
SW6b		Implementation of by-laws	In progress
SW7	Adequacy of Financial Status of ULB		
SW7a		CAPEX Required	--
SW7b		OPEX	--
SW7c		Adequacy of OPEX	--

ii) Plastic Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		[name of ULB]
	Population		[Nos as per 2011 census]
<b>PW1</b>	Inventory of plastic waste generation		
<b>PW1a</b>		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]
<b>PW2</b>	Implementation of		

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Collection		
<b>PW2a</b>		Door to Door collection	[100%] / [partial %] / [not initiated]
<b>PW2b</b>		Segregated Waste collection	[100%] / [partial %]
<b>PW2c</b>		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]
<b>PW2d</b>		Authorization of PW pickers	[Nos] / [not initiated]
<b>PW2e</b>		PW collection Centers	[Nos] / [not established]
<b>PW3</b>	Establishment of linkage with Stakeholders		
<b>PW3a</b>		Established linkage with PROs of Producers	[Nos] / [not established]
<b>PW3b</b>		Established linkage with NGOs	[Nos] / [not established]
<b>PW4</b>	Availability of facilities for Recycling or utilization of PW		
<b>PW4a</b>		No. of PW recyclers	[Nos]
<b>PW4b</b>		No Manufacturers	[Nos]
<b>PW4c</b>		No of pyrolysis oil plants	[Nos]
<b>PW4d</b>		Plastic pyrolysis	[Quantity in MT sent per Month]
<b>PW4e</b>		Use in road making	[Quantity MT used per Month]
<b>PW4f</b>		Co-processing in Cement Kiln	[Quantity in MT sent per Month]
<b>W5</b>	Implementation of PW Management Rules, 2016		
<b>W5a</b>		Sealing of units producing < 50- micron plastic	[All sealed] / [Partial] / [no action]

No.	Action Areas	Details of Data Requirement	Measurable Outcome
PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/ Brand- owners		
PW6a		No of Producers associated with ULBs	[Nos] / [None]
PW6b		Financial support by Producers / Brand owners to ULBs	[Nos] / [None]
PW6c		Amount of PRO Support	[Rs...]
PW6d		Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]
PW6e		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]

iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		Najafgarh Zone (SDMC)
	Population		128997
CD1	Inventory of C&D waste generation		
CD1a		Estimated Quantity	20000 Kg/Day (200 TPD)
CD2	Implement scheme for permitting bulk waste generators		

No.	Action Areas	Details of Data Requirement	Measurable Outcome
CD2a		Issuance of Permissions by ULBs	Initiated (75 BWG have installed their own composts Machines at site)
CD3	Establishment of C&D Waste Deposition centers		
CD3a		Establishment of Deposition Points	Yes
CD3b		C&D Deposition point identified	Yes
CD4	Implementation of By- Laws for CD Waste Management		
CD4a		Implementation of By-laws	Not Notified
CD4b		Collection of Deposition / disposal Charges	Initiated
CD5	Establishment of C&D Waste recycling plant or linkage with such facility		
CD5a		Establishment CD Waste Recycling Plant	Established & Functional at Bakkarwala
CD5b		Capacity of CD Waste Recycling Plant	500 TPD (Expandable upto 1000 TPD)

iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		SDMC
	Population		2292958 (as per online record of Central District)
BMW1	Inventory of Biomedical Waste		Steps taken by DPCC is placed

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Generation		at Annexure -I
BMW1a		Total no. of Bedded Hospitals	118
BMW1b		Total no. of non-bedded HCF	708
BMW1c		Total no. Clinics	348
BMW1d		No of Veterinary Hospitals	29
BMW1e		Pathlabs	128
BMW1f		Dental Clinics	133
BMW1g		Blood Banks	0
BMW1h		Animal Houses	0
BMW1i		Bio-research Labs	4
BMW1j		Others	66
BMW2	Authorization of HCFs by SPCBs / PCCs		
BMW2a		Bedded HCFs	Being complied
BMW2b		Non-bedded HCFs	Being complied
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)		
BMW3a		No of CBMWTFs	1 (M/s SMS Water Grace BMW Pvt. Ltd)
BMW3		Linkage with CBMWTFs	Yes

No.	Action Areas	Details of Data Requirement	Measurable Outcome
b			
BMW3 c		Capacity of CBMWTFs	Adequate
BMW3 d		Requirements of CBMWTFs	Lease of CBWTF with Delhi Govt. has already been expired on April, 2020 and at present it is operating on extension. DPCC has published an advertisement in Newspaper on 20.01.2021 seeking expression of Interest from the proponents for setting up of 2 CBWTFs in two regions i.e. Region-1 (North East, East and Shahdara Districts) and Region-2 (South West, West and Central Districts) in the area assigned to M/s SMS Water Grace BMW Pvt. Ltd.
BMW3 e		Captive Disposal Facilities of HCFs	NONE
BMW4	Compliance by CBMWTFs		
BMW4 a		Compliance to standards	Meeting
BMW4 b		Barcode tracking by HCFs / CBMWTFs	All the HCFs having 30 and more beds have implemented Bar Code system
BMW4 c		Daily BMW lifting by CBMWTFs	3857.00 Kg
BMW5	Status of Compliance by Healthcare Facilities		
BMW5 a		Pre-segregation	All the HCFs are required to segregate its biomedical waste at the source of generation as per BMW Rules, 2016. During the

No.	Action Areas	Details of Requirement	Data Measurable Outcome
			Inspection, if any violation w.r.t. segregation is observed action against the HCF is taken as per law.
BMW5 b		Linkage with CBMWTFs	All the HCFs which are generating biomedical waste required to have an agreement with concerned CBWTF for treatment and disposal fo their biomedical waste. During the Inspection, if any HCF generating BMW is not having valid agreement with the CBWTF, action against the HCF is taken as per law.

v) Hazardous Waste Management

No.	Action Areas	Details of Requirement	Data Measurable Outcome
HW1	Inventory of Hazardous Waste		
HW1a		No of HW Generating Industry	08
HW1b		Quantity of HW	0.1 MT/year
HW1c		Quantity of Incinierable HW	0.05 MT/year
HW1d		Quantity of land-fillable HW	0.05 MT/year
HW1e		Quantity of Recyclable /utilizable HW	Nil
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites		Nil
HW2a		No of HW dumpsites	Nil
HW2c		Probable Contaminated Sites	Nil

No.	Action Areas	Details of Requirement	Data Measurable Outcome
HW3	Authorization by SPCBs/PCCs		
HW3a		No of industries authorized	Nil
HW3b		Display Board of HW08 Generation in front of Gate	
HW3	Availability of Common Hazardous Waste TSDF		
HW3a		Common TSDF	Nil
HW3b		Industries linkage with TSDF	Nil
HW4	Linkage of ULBs in District with Common TSDF		
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	Nil

vi) E-Waste Waste Management

No.	Action Areas	Details of Requirement	Data Measurable Outcome
EW1	Status of facilitating authorized collection of E-Waste		
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	No
EW1c		Collection centers established by ULB in District	None
EW1d		Collection centers established by Producers or their PROs in the District	None

No.	Action Areas	Details of Data Requirement	Measurable Outcome
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	No
EW1f		No authorized E-Waste recyclers / Dismantler	None
EW2	Status of Collection of E- Waste		
EW2a		Authorizing E-Waste collectors	--
EW2b		Involvement of NGOs	--
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	--
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	--
EW4	Control E-Waste related pollution		
EW4a		Does informal trading, dismantling, and recycling of e- waste exists in District	--
EW4b		Does the administration closed illegal E-Waste recycling in the District	--
EW4c		No of actions taken to close illegal trading or processing of E-Waste	--
EW5	Creation of Awareness on Waste handling and dispo		
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	--

No.	Action Areas	Details of Data Requirement	Measurable Outcome
EW5c		Does District Administration conducted any District level Awareness Campaigns	--

## 2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
WQ1	Inventory of water resources in District		
WQ1a		Rivers	1
WQ1b		Length of Coastline	22 KM (Wazirabad to Okhla barrage)
WQ1c		Nalas/Drains meeting Rivers	18
WQ1d		Lakes / Ponds	NA
WQ1e		Total Quantity of sewage and industrial discharge in District	NA
	Control of Groundwater Water Quality		
WQ2a		Estimated number of bore-wells	[Nos]
WQ2b		No of permissions given for extraction of groundwater	[Nos]
WQ2c		Number of groundwater polluted areas	No such study has been undertaken
WQ2d		Groundwater Availability	[adequate] / [not adequate]
WQ3	Availability of Water Quality Data		
WQ3a		Creation of monitoring cell	DPCC Laboratory is monitoring the Water Quality

No.	Action Areas	Details of Data Requirement	Measurable Outcome
WQ3b		Access to Surface water and groundwater quality data at DM office	Data available on DPCC website
WQ4	Control of River side Activities		
WQ4a	Control of River side Activities	River Side open defecation	[Fully Controlled] / [Partly controlled] / [no Measures taken]
WQ4b		Dumping of SW on river banks	[Fully Controlled] / [Partly controlled] / [no Measures taken]
WQ4c		Control measures for idol immersion	[Measures taken] / [Measures taken post immersion] / [No Measures taken]
WQ5	Control of Water Pollution in Rivers		
WQ5a		Percentage of untreated sewage	[%] (automatic SM1g/SM1a)
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	[Monitored] / [Not monitored] [not applicable]
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	[Nos]
WQ6	Awareness Activities		
WQ6a		District level campaigns on protection of water quality	[Nos in previous year]
WQ6b	Oil Spill Disaster Contingency Plan		
WQ6a		Creation of District Oil Spill Crisis Management Group	[Created] / [Not Created]
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	[Prepared] / [Not Prepared]
WQ7	Protection of Flood		

No.	Action Areas	Details of Requirement	Data Measurable Outcome
	plains		
WQ7a		Encroachment of flood plains is regulated.	[Yes] / [No]
	Rainwater Harvesting		
WQ8a		Action plan for Rain water harvesting	[Implemented] / [Not implemented]

### 3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Requirement	Data Measurable Outcome
SM1	Inventory of Sewage Management		
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	No data is available w.r.t. the district wise total quantity of sewage generated however district have 3 Sewage Treatment Plants  1. Pappankalan STP [Phase I] – 90.92 MLD  2. Pappankalan STP [Phase II] – 90.92 MLD  3. Kapashera STP – 22.73 MLD
SM1b		No of Class-II towns and above	---
SM1c		No of Class-I towns and above	---
SM1d		No of Towns needing STPs	---
SM1e		No of Towns STPs installed	---
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	207.93 MLD

No.	Action Areas	Details of Requirement	Data	Measurable Outcome
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)		No information available
SM1h		Quantity of sewage flowing into lakes		N.A.
SM1i		No of industrial townships		NIL
SW2	Adequacy of Available Infrastructure for Sewage Treatment			
SM2a		% sewage treated in STPs		To the capacity of STPs
SM2b		Total available Treatment Capacity		204.57 MLD
SM2c		Additional treatment capacity required		No information available
SM3	Adequacy of Sewerage Network			
SM3a		No of ULBs having partial underground sewerage network		1
SM3b		No of towns not having sewerage network		District wise information not available
SM3c		% population covered under sewerage network		Not available

#### 4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Requirement	Data	Measurable Outcome
IWW1	Inventory of industrial wastewater Generation in District			

IWW1a		No of Industries discharging wastewater	08 (Annexure-III)
IWW1b		Total Quantity of industrial wastewater generated	4000L/Day
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	4000L/Day
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	Nil
IWW1e		Prominent Type of Industries	Offset Printing (Micro Scale Units)
IWW1f		Common Effluent Treatment Facilities	[No CETPs]
IWW2	Status of compliance by Industries in treating wastewater		
IWW2a	08	No of Industries meeting Standards	08
IWW2b	Nil	No of Industries not meeting discharge Standards	Nil
IWW2c	Nil	No of complaints received or number of recurring complaints against industrial pollution in last 3 months	Nil
AWW4	Status of Action taken for not meeting discharge standards		
IWW4a		No industries closed for exceeding standards in last 3 months	Nil
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	Nil

## 5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
AQ1	Availability of Air Quality Monitoring Network in District		Dwarka, Najafgarh, Sri Aurobindo Marg and R.K. Puram (Annexure-II)
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	None
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	4((Central District))
AQ2	Inventory of Air Pollution Sources		
AQ2a		Identification of prominent air polluting sources	Not specified
AQ2b		No of Non-Attainment Cities	One
AQ2c		Action Plans for non-attainment cities	Comprehensive Action Plan (CAP)
AQ3	Availability of Air Quality Monitoring Data at DMs Office		Data is in public domain.
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	<a href="http://www.dpccairdata.com/">http://www.dpccairdata.com/</a>
AQ4	Control of Industrial Air Pollution		
AQ4a		No of Industries meeting Standards	NA
AQ4b		No of Industries not meeting discharge Standards	NA
AQ5	Control of Non-industrial Air Pollution sources		

No.	Action Areas	Details of Data Requirement	Measurable Outcome
AQ5a		Control open burning of Stubble – during winter	Not Reported
AQ5b		Control Open burning of Waste – Nos. of actions Taken	NA
AQ5c		Control of forest fires	NA
AQ5d		Vehicle pollution check centers	NA
AQ5e		Dust Suppression Vehicles	NA
AQ6	Development of Air Pollution complaint redressal system		
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	NA

#### 6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
MI1a	Inventory of Mining in District		
MI1a		Type of Mining Activity	-
MI1b		No of Mining licenses given in the District	-
MI1c		Area covered under mining	-
MI1d		Area of District	-
MI1e		Sand Mining	-
MI1f		Area of sand Mining	-
MI2	Compliance to Environmental Conditions		

No.	Action Areas	Details of Data Requirement	Measurable Outcome
MI2a		No of Mining areas meeting Environmental Clearance Conditions	[Nos]
MI2b		No of Mining areas meeting Consent Conditions of SPCBs/ PCCs	[Nos]
MI3a	Mining related environmental Complaints		
MI3b		No of pollution related-complaints against Mining Operations in last 1 year	
MI4	Action against non-complying mining activity		
MI4a		No of Mining operations-suspended for violations to environmental norms	
MI4b		No of directions issued by-SPCBs	

#### 7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
NP1	Availability Monitoring equipment		
NP1a		No. of noise measuring devices with district administration	Not pertains to DPCC Air Lab
NP1b		No. of noise measuring devices with SPCBs	(i) 6 No.s Sound Pressure Level Meter (Noise Meter, Class A)  (ii) 31 Real Time Ambient Noise Monitoring Stations are installed in Delhi. Data of

No.	Action Areas	Details of Data Requirement	Measurable Outcome
			these stations are available in DPCC website.  (List is enclosed in Annexure-II)
NP2	Capability to conduct noise level monitoring by State agency / District authorities		
NP2a		capability to conduct noise level monitoring by State agency / District authorities	Available
NP2	Management of Noise related complaints		
NP2a		No of complaints received on noise pollution in last 1 year	Not pertains to DPCC Air Lab
NP2b		No of complaints redressed	Not pertains to DPCC Air Lab
NP3	Compliance to ambient noise standards		Not pertains to DPCC Air Lab
NP3a		Implementation of Ambient noise standards in residential and silent zones	Not pertains to DPCC Air Lab
NP3b		Noise monitoring study in district	Not pertains to DPCC Air Lab
NP3c		Sign boards in towns and cities in silent zones	Not pertains to DPCC Air Lab

## **Annexure-I**

**No separate inventorization for the Central District has been carried out. However, for inventorization of the health care facilities operating in Delhi, following steps have been taken by DPCC.**

- 1.0 Survey of health care facilities operating in Delhi through both Common Bio-medical Waste Treatment Facilities operating in Delhi has been conducted.
- 2.0 The list of registered HCFs with DHS was scrutinized and the data was tallied with the data of HCFs registered in DPCC.
- 3.0 Public Notices have been issued in Newspapers for all HCFs to apply for authorization under the Bio-Medical Waste Management, Rules, 2016.
- 4.0 22 field Camps have been organized by DPCC for enabling the HCFs to apply on-line for Authorization en-mass.
- 5.0 In order to ensure inclusion of all the small clinics, letters have been issued to various associations of HCF i.e. DMA, IMA, Delhi Dental Association etc and to both CBWTFs to certify that all the health care facilities, if any, operated/ run by their members have applied for authorization in DPCC.
- 6.0 Letters have also been issued to Directorate of Health Services, GNCTD; Animal Husbandry Department, GNCTD, MCD and CDMOs to certify that all the health care facilities under their areas of jurisdiction have applied for authorization under BMWM Rules, 2016 in DPCC

Through the above efforts, all the health care facilities through known sources have been covered under the BMWM Rules, 2016.

At present, more than 99% applications received in DPCC for authorization are for small clinics/ diagnostic labs/consultants. Efforts are still going on to include small clinics in the ambit of DPCC.

Till 31/01/20, more than 10,000 HCFs have applied for authorization in DPCC which is much higher than 4185 HCFs registered with DPCC till May, 2019.

## Annexure-II

### Zone-wise List of Real Time Ambient Noise Monitoring Stations

S.NO.	Silence Zone
1	Mahatma Gandhi Institute for Combating Climate Change, Bakthawarpur Road, Bakoli, Alipur Delhi-110036
2	National Institute of Tuberculosis & Respiratory Diseases, Sri Aurobindo Marg, New Delhi-110016
3	Chaudhary Bramprakash Ayurvedic Hospital, Najafgarh, Delhi-110073
4	Shaheed Sukhdev College of Business Studies, PSP Area-IV, Dr. K.N. Katju Marg, Sector-16, Rohini, Delhi-110089
5	Maharshi Valmiki Hospital, Bawana Industrial Area, New Delhi-110039
6	Mandir Marg
7	R.K. Puram
<b>Commercial Area</b>	
1	Major Dhyanchand National Stadium, India Gate, New Delhi-110002
2	J.L.N Stadium Pragati Vihar, New Delhi-110003
3	Dr. Karni Singh Shooting Range, Asola Suraj Kund Road, Tuglakabad, New Delhi-110044
4	National Institute of Malaria Research Sector 8, Dwarka, New Delhi-110077
5	ISBT Building, Kashmere Gate, Delhi-110006
6	SDMC, Primary School, Krishna Market, G Block, Lajpat Nagar, New Delhi-110024
7	EDMC Zonal Office, Opposite Shyamlal College, Shahdara, Delhi-110032
8	MCD Primary School, Gali No.37, Regarpura, Karol Bagh, New Delhi-110005
9	Connaught Place, New Delhi-110001
10	Anand Vihar
11	Civil Lines
<b>Residential Area</b>	
1	Industrial Training Institute, Jahangirpuri, Delhi-110033

2	Sonia Vihar Water Treatment Plant (DJB), Sonia Vihar, New Delhi-110094
3	Satyawati College, Ashok Vihar, Phase- III, Delhi- 110052
4	PGDAV College, Sriniwaspuri Nehru Nagar, New Delhi-110065
5	Industrial Training Institute (Shahdara), Vivek Vihar, Delhi-110095
6	Mundka Metro Residential Colony, Mundka, Delhi-110081
7	IMD, Lodhi Road, New Delhi- 110003
8	Punjabi Bagh
<b>Industrial Area</b>	
1	Mother Dairy Plant, 30, New Patpar Ganj Road, Block D, Patparganj, New Delhi- 110092
2	IARI PUSA, PUSA institutional Area, Opposite Lohamandi, Naraina, Delhi-110028
3	Delhi Institute of Tool Engineering, Wazirpur Industrial Area, Wazirpur, Delhi-110052
4	DITE, Okhla Industrial Area, Block A, Okhla Phase-II, Okhla Industrial Area, New Delhi-110020
5	Industrial Training Institute, Narela, New Delhi- 110040

**Monthly average Concentration of Different pollutants of DPCC CAAQMS Network 2019-20**

**PM10( $\mu\text{g}/\text{m}^3$ )**

Month	Najafgarh		Dwarka		Sri Aurobindo Marg		R.K. PURAM	
	2020	2019	2020	2019	2020	2019	2020	2019
<b>Jan</b>	157	231	370	419	169	253	245	368
<b>Feb</b>	176	161	359	273	150	169	239	229
<b>Mar</b>	135	146	186	247	78	141	114	188
<b>Apr</b>	149	207	117	290	72	195	98	241
<b>May</b>	149	179	160	352	93	213	98	245
<b>June</b>	117	143	155	344	70	204	98	202
<b>July</b>	75	83	90	242	48	122	69	145

<b>August</b>	42	50	60	144	33	47	45	76
<b>September</b>	105	71	164	170	69	61	95	96
<b>October</b>	239	186	355	389	167	156	245	237
<b>November</b>	293	258	396	427	240	242	330	298
<b>December</b>	227	229	354	431	222	266	299	314

**PM2.5 ( $\mu\text{g}/\text{m}^3$ )**

<b>Month</b>	<b>Najafgarh</b>		<b>Dwarka</b>		<b>Sri Aurobindo Marg</b>		<b>R.K. PURAM</b>	
	<b>2020</b>	<b>2019</b>	<b>2020</b>	<b>2019</b>	<b>2020</b>	<b>2019</b>	<b>2020</b>	<b>2019</b>
<b>Jan</b>	117	166	176	187	134	171	127	223
<b>Feb</b>	112	109	141	96	101	105	98	144
<b>Mar</b>	63	84	65	86	44	65	45	100
<b>Apr</b>	50	68	50	79	37	59	42	106
<b>May</b>	55	89	51	93	43	68	39	113
<b>June</b>	38	56	40	67	39	48	29	79
<b>July</b>	39	34	31	45	29	37	22	63
<b>August</b>	22	22	24	37	20	24	16	35
<b>September</b>	48	31	48	42	41	34	45	46
<b>October</b>	117	105	137	131	114	103	137	118
<b>November</b>	195	189	226	225	196	196	226	176
<b>December</b>	162	158	221	224	173	183	218	174

**SO2 ( $\mu\text{g}/\text{m}^3$ )**

<b>Month</b>	<b>Najafgarh</b>		<b>Dwarka</b>		<b>Sri Aurobindo Marg</b>		<b>R. K. PURAM</b>	
	<b>2020</b>	<b>2019</b>	<b>2020</b>	<b>2019</b>	<b>2020</b>	<b>2019</b>	<b>2020</b>	<b>2019</b>
<b>Jan</b>	5.98	9.86	15.51	21.35	6.97	9.52	12.26	21.14
<b>Feb</b>	10.78	12.29	20.08	19.51	12.48	9.16	11.15	14.76

<b>Mar</b>	12.93	21.02	20.08	28.72	6.55	11.88	13.08	7.65
<b>Apr</b>	11.87	24.01	18.54	31.97	7.58	15.14	15.07	12.01
<b>May</b>	12.09	23.09	19.07	30.74	9.59	14.46	15.68	7.40
<b>June</b>	8.56	17.08	9.68	23.34	7.26	10.98	11.61	5.33
<b>July</b>	9.27	11.56	7.20	16.38	5.67	6.44	10.49	5.91
<b>August</b>	8.99	9.61	5.13	16.27	5.22	4.35	10.10	6.07
<b>September</b>	8.70	10.34	7.14	7.90	5.16	4.78	15.51	7.28
<b>October</b>	15.09	8.89	12.71	12.99	8.04	6.24	16.01	8.06
<b>November</b>	10.25	6.82	10.85	15.13	7.11	9.55	16.64	12.00
<b>December</b>	6.86	6.91	8.33	13.39	8.99	6.81	15.07	11.67

**NO2 ( $\mu\text{g}/\text{m}^3$ )**

<b>Month</b>	<b>Najafgarh</b>		<b>Dwarka</b>		<b>Sri Aurobindo Marg</b>		<b>R.K. PURAM</b>	
	<b>2020</b>	<b>2019</b>	<b>2020</b>	<b>2019</b>	<b>2020</b>	<b>2019</b>	<b>2020</b>	<b>2019</b>
<b>Jan</b>	28.84	52.65	55.42	52.81	36.02	39.23	41.45	53.28
<b>Feb</b>	29.62	42.04	64.47	37.41	32.05	36.46	53.44	65.97
<b>Mar</b>	22.13	35.29	42.39	43.93	17.86	35.62	36.64	76.27
<b>Apr</b>	12.71	33.18	17.99	50.83	6.07	40.16	21.38	72.35
<b>May</b>	13.77	32.97	23.43	47.47	16.12	41.25	28.24	68.62
<b>June</b>	12.17	30.68	28.72	38.52	19.10	32.21	28.46	51.78
<b>July</b>	NA	25.63	37.72	28.68	22.30	30.46	39.92	40.82
<b>Aug</b>	9.83	25.85	26.12	27.01	15.92	27.05	26.03	35.63
<b>September</b>	9.79	26.35	33.85	28.03	16.82	26.93	43.72	37.37
<b>October</b>	29.92	25.86	76.83	44.16	33.85	32.36	59.07	55.42
<b>November</b>	29.68	13.44	78.34	55.59	36.21	55.00	79.22	36.61
<b>December</b>	26.24	28.88	70.11	54.55	32.52	49.63	35.13	39.16

**O3 ( $\mu\text{g}/\text{m}^3$ )**

Month	Najafgarh		Dwarka		Sri Aurobindo Marg		R.K. PURAM	
	2020	2019	2020	2019	2020	2019	2020	2019
Jan	22.86	34.85	19.23	20.04	32.77	17.40	23.10	21.52
Feb	38.69	50.02	35.03	29.27	52.94	46.85	20.64	14.22
Mar	44.29	57.19	38.47	45.06	49.63	64.02	38.43	37.38
Apr	40.16	80.00	64.62	60.68	73.28	72.19	75.07	56.05
May	17.79	83.22	76.47	64.42	93.34	77.33	57.08	58.22
June	14.53	89.46	56.25	71.78	30.58	88.26	18.50	62.52
July	21.56	41.69	39.56	37.52	20.64	34.13	11.29	29.78
August	11.08	34.46	23.34	27.34	10.84	28.93	29.37	24.32
September	11.45	37.31	37.97	34.06	24.18	36.41	33.59	39.02
October	58.08	48.03	43.64	33.98	35.54	54.91	55.66	43.88
November	53.02	12.25	26.18	30.06	28.33	44.66	39.91	31.95
December	43.01	29.32	35.29	22.80	43.53	33.23	38.14	27.30

**NH3 ( $\mu\text{g}/\text{m}^3$ )**

Month	Najafgarh		Dwarka		Sri Aurobindo Marg		R.K. PURAM	
	2020	2019	2020	2019	2020	2019	2020	2019
Jan	36.71	30.67	34.65	44.88	37.18	30.96	17.44	27.16
Feb	25.95	26.63	39.29	35.28	32.46	28.30	16.27	25.90
Mar	50.87	27.19	35.07	21.15	28.26	24.66	17.72	24.39
Apr	54.86	30.05	29.62	31.16	27.96	24.26	24.34	26.16
May	35.19	29.85	32.29	31.45	30.09	26.03	25.98	29.70
June	28.00	27.16	32.23	32.88	34.23	24.34	24.75	26.86
July	21.90	23.58	16.96	33.58	31.28	21.31	35.73	24.78
August	23.61	22.06	17.47	30.52	29.22	24.17	20.56	22.66
September	21.23	18.67	30.69	27.25	24.88	25.57	22.17	21.36
October	51.56	25.35	46.69	23.53	28.59	28.05	22.07	20.67

<b>November</b>	33.39	31.34	58.86	9.69	27.77	29.15	27.83	18.37
<b>December</b>	44.55	42.47	63.23	31.32	31.93	45.14	19.15	27.25

### Benzene ( $\mu\text{g}/\text{m}^3$ )

Month	Najafgarh		Dwarka		Sri Aurobindo Marg		R.K. PURAM	
	2020	2019	2020	2019	2020	2019	2020	2019
<b>Jan</b>	3.01	3.10	5.83	6.30	4.57	7.58	4.89	11.29
<b>Feb</b>	2.56	2.22	5.01	4.66	4.33	5.05	3.36	5.01
<b>Mar</b>	1.98	2.22	3.69	2.85	2.02	4.70	8.71	3.75
<b>Apr</b>	1.61	2.08	2.52	3.27	1.47	2.63	3.20	3.56
<b>May</b>	1.64	1.01	2.56	3.39	1.47	2.81	2.69	2.98
<b>June</b>	1.55	0.96	2.35	2.57	1.09	2.38	1.26	3.60
<b>July</b>	1.19	0.85	1.24	2.73	0.72	2.17	0.68	3.15
<b>August</b>	1.25	1.12	1.00	3.08	0.63	2.12	0.45	2.67
<b>September</b>	1.53	1.05	2.62	3.23	1.46	1.94	1.07	2.89
<b>October</b>	3.95	2.41	6.20	6.73	2.96	3.94	2.44	6.06
<b>November</b>	4.92	2.83	6.60	7.16	2.69	4.76	3.38	8.07
<b>December</b>	3.99	3.76	6.68	6.69	2.95	5.06	2.13	6.69

### CO( $\text{mg}/\text{m}^3$ )

Month	Najafgarh		Dwarka		Sri Aurobindo Marg		R.K. PURAM	
	2020	2019	2020	2019	2020	2019	2020	2019
<b>Jan</b>	0.91	1.11	1.86	2.42	1.34	1.82	1.29	2.08
<b>Feb</b>	0.80	0.51	1.54	1.50	1.00	1.28	0.78	1.68
<b>Mar</b>	0.58	0.41	0.52	1.39	0.55	1.40	0.49	1.79
<b>Apr</b>	0.28	0.40	0.49	1.47	0.48	1.94	0.55	1.68

<b>May</b>	0.80	0.42	0.60	1.43	0.57	0.75	0.61	1.75
<b>June</b>	1.61	0.42	0.84	1.13	0.81	0.74	0.82	1.62
<b>July</b>	0.54	0.79	0.93	1.12	0.84	0.79	0.72	1.59
<b>Aug</b>	1.06	1.07	0.98	1.27	0.71	0.81	0.89	1.67
<b>September</b>	1.14	0.67	1.10	1.10	0.69	0.83	0.93	1.53
<b>October</b>	1.54	1.50	1.96	2.03	1.18	1.35	1.29	1.35
<b>November</b>	1.49	0.95	2.33	2.26	1.45	1.38	1.77	1.37
<b>December</b>	1.29	0.99	1.99	1.99	1.36	1.43	1.89	1.41

### **Annexure-III**

#### **Write-up on status of industrial waste from Central District**

There is no notified industrial areas existing in Central district of Delhi.

## District Environment Plan

### BACKGROUND:-

Further to the letter received, F.No.DPCC/NGT/WMC I/14542 to 56 dated 19/08/19 from Delhi Pollution Control Committee regarding Constitution of District Planning Committee and formulation of District Environment Plan in compliance of the Hon'ble NGT order dated 15/07/19 in O.A. No.710, 711, 712 & 713 of 2018 read along with orders of the Hon'ble Tribunal dated 16/01/2019 in O.A. No. 606/2018 –reg, it was directed by the Hon'ble NGT as follows:

In view of constitution provisions under Articles 243 G, 243 W, 243 ZD read with schedules 11 and 12 and Rule 15 of the Solid Waste Management Rules, 2016, it is necessary to have a District Environment Plan to be operated by a District Committee (as a part of District Planning Committee under Article 243 ZD) with representatives from Panchayats, Local Bodies, Regional Officers State PCB and a suitable officer representing the administration, which may in turn be chaired and monitored by the District Magistrate. Such District environment Plans and Constitution of District Committee has to be placed on the website of Districts concerned. The monthly report of monitoring by the District Magistrate has to be furnished to the Chief Secretary and shall be placed on the website of the District and kept on such websites for a period of one year. This may be made operative from 1.08.2019. Compliance of this direction may also be seen by the Chief Secretaries of the States/UTs. This may not only comply with mandate of law but provide an institutional mechanism for effective monitoring of environment norms. Needless to say that right to clean environment being part of right to life, such effective monitoring is a must.

Such monitoring must include issues specified in the order of this Tribunal dated 16.01.2019, O.A No. 606/2018, Para 40 which is as follows:

- a. Status of compliance of SWM Rule, 2016, Plastic Waste Management Rules, 2016 and Bio Medical Waste Management Rules, 2016 in their respective areas.
- b. Status of functioning of Committees constituted by this order.

M odel District Environment Plan prepared by CPCB- As per Hon'ble NGT Order dated 26/09/2018 in OA 360/2018

- c. Status of the Action Plan in compliance vide order dated 20.09.2018 in the News Item published in "The Hindu" authored 25 by Shri Jacob Koshy Titled "More river stretches are now critically polluted: CPCB(Original Application No. 673/2018).
- d. Status of functioning of Committees constituted in News Item Published in "The Times of India' Authored by Shri Vishwa Mohan Titled "NCAP with Multiple timelines to Clear Air in 102 Cities to be released around August 15" dated 08.10.2018
- e. Status of Action Plan with regard to identification of polluted industrial clusters in O.A. No. 1038/2018, News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB 10 rank industrial units on pollution levels" dated 13.12.2018.
- f. Status of the work in compliance of the directions passed in O.A. No.173 of 2018, Sudarsan Das v. State of West Bengal &Ors. Order dated 04.09.2018.
- g.Total amount collected from erring industries on the basis of 'Polluter Pays" principle, 'Precautionary principle' and details of utilization offunds collected.
- h. Status of the identification and development of Model Cities and Towns in the State in the first phase which can be replicated later for other cities and towns of the State.

## **DISTRICT PROFILE**

East District is one of the eleven revenue districts of the National Capital Territory of Delhi in India that came into existence from January 1997 when Delhi was divided into Nine revenue Districts. Prior to that, there used to be only one district for the whole of Delhi with its district head quarter at Tis-Hazari.

East district is spread in an area of approx. 50 Square Kilometer, which forms 4.31% of the total area of Delhi. There are 21 villages in the district most of which are now urban villages. Total population of the district is **1,707,725**, out of which the male population crosses **906721** and **801004** are females

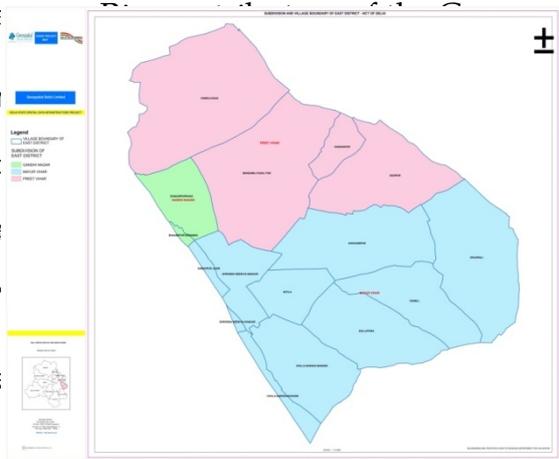
## Geography and Boundaries

Delhi is situated about 100 miles (160 km) south of the Himalayas and stands on the East bank of Yamuna River.

Delhi shares its borders with Ghaziabad district of U.P. to the North, Gurgaon district of Haryana on the East and towards South East district towards the south border. It shares its boundaries with Shahdara district towards the North East.

### Vegetation

The vegetation of Delhi varies according to the physical features with which it is associated. During the monsoon season, herbaceous species grow in profusion. Riverine vegetation consisting of weeds and grass occurs on the banks of River Yamuna. It is also known for numerous flowering plants, which provide a splash of color during the winter. The transition from winter to spring is very gradual, and only the flowers can testify to changing conditions, with chrysanthemums in December yielding place to roses in February.



## Climate, Rainfall and Geology

The climate of whole Delhi including East Delhi region is semiarid type, with three well-defined seasons. The cold season begins at the end of November, and extends to early March. Monsoon season begins in end of June and continues up to October. The hot summer extends from the end of March to the end of June. The temperature is usually between 27.1° C to 47.5° C during these months. Winters are usually cold and night temperatures often fall to 6.5° C during the period between December and February.

Delhi consists of flat and level plains interrupted by cluster of sand dunes and a long continuous chain of rocky ridges. The sand dunes are of varying dimensions and in general trend northeast – South East). Most of the geology of the State is comprises of Yamuna flood plains, alluvial plains and quartzite ridge. The soils of the Delhi area are mostly light with

subordinate amount of medium texture soils. The light texture soils are represented by sandy, loamy, sand and sandy loam; whereas medium texture soils are represented by silty loam.

### **Land Use Pattern**

The pattern of land use in East District was influenced considerably by the implementation (albeit partial) of the Delhi Development Authority's 20-year (1962–82) master plan. A large number of small manufacturing establishments have entrenched themselves in almost every part of the District. A number of local DDA shopping centers have also developed in various localities; District Shopping Centers have also come out in Laxmi Nagar and another one is coming out in Mayur Vihar. The district has a big cloth market in Gandhinagar.

The district has various kinds of residential areas, Like the high rise apartments in Vasundhara Enclave, Mayur Vihar, Patparganj, I.P.Extension, Resettlement colonies like Trilokpuri, 69 unauthorized area, and 70-80 Jhuggi clusters along the Pushta and other parts of the district. There are 21 villages in the district, which are mostly urbanized. The district has two Sports complex, several entertainment complexes in the form of Cinema Theater, Banquet Hall, and Restaurants. The district has several parks and Green Areas. The Sanjay Park is biggest adjoining Mayur Vihar, it also consist of Sanjay Lake, which is the largest in land water body in the district.

### **The Economy**

In the economy of East Delhi, the service sector comes first in importance and is the largest employer. The industrial sector is second and the commercial sector occupies only third place. Agriculture once contributed significantly to the economy but now is of little importance. A substantial proportion of working population has engaged in various services, including public administration, the professions, the liberal arts, and various personal, domestic, and unskilled-labor services.

### **Population**

In 2011, East Delhi had population of 1,707,725 of which male and female were 906,721 and 801,004 respectively. There was change of 16.68 percent in the population compared to

population as per 2001. In the previous census of India 2001, East Delhi District recorded increase of 43.06 percent to its population compared to 1991.

The initial provisional data suggest a density of 26,683 in 2011 compared to 22,868 of 2001. Total area under East Delhi district is of about 49 sq. km.

### POPULATION PROFILE

Description	2011	2001
Actual Population	1,709,346	1,463,583
Male	907,500	794,074
Female	801,846	669,509
Population Growth	16.79%	43.06%
Area Sq. Km	63	63
Density/km <sup>2</sup>	27,132	22,868
Proportion to Delhi Population	10.18%	10.19%

Sub – Divisions – 03	Population – 17,09,346	EDMC Community Centre – 39
J J Cluster – 21 (DDA) + 43 (DUSIB)	Population Density /KM <sup>2</sup> – 27,132	High Rise Building – 07
Villages – 06	Male - 907,500	Hotel and Restaurants – 110
Police Stations – 11	Female - 801,846	Fire Stations – 06
Metro Stations – 13	Child Population - 194,357	Monument – 1
Mall / Cinema Hall –01	Disabled Population – 23,229	Dispensary – 19
Sport Complex – 03	Literacy Ratio – 89.31	Private Hospitals – 22
Relief Centre – 06	Night Shelters – 15	NGOs / GRCs – 10
Bus Depot – 05	Railway Station -1	RWAs – 305
Gas Go down – 37	IGL Stations – 07	Flood Prone Area -15
Liqueur Shop-50	ATMs-390	MTAs-23
Mother diary-29	DMS Booths- 03	Dhalhouse
Private Clinics-50	Banks-174	Banquet Hall- 12
Post Office-8	Shopping Complex- 6	Bus Stops-58
Residential Colonies- 103	DDA Flats-6294	Janta Flats-676
Religious Place-341	Public Parks- 58	Fair Price Shops-29
Cremation- 3	Community Centre-22	Wholesale Market-4
Water treatment Plant- 2	Landfills-1	

### PLAN PROCESS-

No. of Meeting-

S.No	Subject	Date of meetings
1.	7 template of Model District Environment Plan were discussed	27/11/2019 at 3:00 PM
2.	To submit the district environment plan to environment department by 2/12/2019	30/11/2019 at 11:00 AM
3.	To submit the district environment plan to environment department by 2/12/2019	04/12/2019 at 1:00 PM
4.	District Environment Plan was submitted to Environmental Department	Wide letter F.3(31)/19/DC(E)/Admn/6931-33 dated 10/12/2019
5.	Water bodies	2/09/2020 at 12 noon

### CONSTITUTION OF COMMITTEE-

A meeting of the monitoring committee under the Chairmanship of Hon'ble Mr. Justice S.P. Garg, Former Judge Delhi High Court was held on 02.03.2021 at 01:00 PM in the matter of OA No. 360/2018 in room no. 69 at India International Center, New Delhi. The meeting was attended by DM and ADM, District East. The entire exercise is being taken up as per the directive of the plans have to be completed by 31<sup>st</sup> March.

As per the directions received therein and as per the proposed action to be taken in pursuance to the direction of the Principal Bench of the NGT in the OA No. 360/2018.

The following directions are hereby issued:-

- i. Three teams, one in each in Sub Division Chaired by the concerned area SDM will ensure that the necessary information from the concerned Agencies/Department/Municipal Corporation/ etc. are collected by 10.03.2021 And collated by SDM (HQ), District East
- ii. For the purpose of seamless supply of information from the concerned Agencies/Department/Municipal Corporation /etc. – such agencies/ organizations will depute one officer not below the rank of a Gazetted Officer who will be a part of

the SDM chaired Sub Divisional terms and also take part in the coordination meetings thereof without fail

iii. The constitution of the terms and the relevant allocated subjects are as follows:-

**a) Sub Division Gandhi Nagar**

1.	SDM Gandhi Nagar	Water quality management Domestic sewage Ambient air quality Industrial waste water
2.	Representative of DJB	
3.	Representative of DPCC	
4.	Representative of EDMC	
5.	Tehsildar, Gandhi Nagar	

**b) Sub Division Mayur Vihar**

	SDM, Mayur Vihar	Noise pollution Mining Activities
	ACP, Traffic, Distt. North-East	
	Representative of EMDC	
	Tehsildar, Mayur Vihar	

**c) Sub Division Preet Vihar**

	SDM Preet Vihar	1. Waste Management a) Solid Waste b) Biomedical Waste c) Construction and Demolition waste d) Hazardous Wastes e) Electronic Waste (E-Waste) f) Plastic Waste
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**The proposed District Environmental Management plan for 7 thematic areas**

## 1.0 Waste Management Plan

### (i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		East Delhi Municipal Corporation
	No of ULBs in the District		01
	population		1709346 ( as per 2011 census )
SW1	Report on inventory of total solid waste Generation		
SW1a		Total solid waste Generation	2600 MT per day
SW1b		Qty. of Dry Waste segregated	700 MT per day
SW1c		Qty. of Wet Waste segregated	40-50 tonne per day
SW1d		Qty. of C&D Waste segregated	500 tonne per day
SW1e		Qty. of Street Sweeping	Approx. 15 tonne per day in mechanical sweeping
SW1f		Qty. of Drain Silt	Approx. 165 MT per day
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	No Facility
SW1h		Qty. of Other Waste (Horticulture), sanitary waste, etc.	Approx 20-30 tonne per day
SW1i		No of Old dump sites	01
SW1j		Qty stored in dumpsites	Approx. 14 million tonne
SW1k		No of Sanitary landfills	None
SW1l		No of wards	24
SW2	Compliance by Bulk Waste Generators		
SWa		No of BW Generators	Approx. 490
SWb		No Of on-site facilities for Wet Waste	15
SW3	Compliance in segregated waste Collection SW		

Model District Environment Plan prepared by CPCB- As per Hon'ble NGT Order dated 26/09/2018 in OA 360/2018

	Collection ( MT per day)		
SW3a		Total generation	2600 MTPD
SW3b		Wet Waste	1040 MTPD
SW3c		Dry Waste	1560 MTPD
SW3d		C&D Waste	500 MTPD
SW4	Waste Management Operation		
SW4a		Door to Door Collection	100%
SW4b		Mechanical Road Sweeping	Approx. 100 Km. per day (20%)
SW4c		Manual Sweeping	100%
SW4d		Segregated Waste Transport	100%
SW4e		Digesters ( Bio-methanation )	.005% (5 tonne per day)
SW4f		Composting operation	.01% (10 tonne per day)

SW4g		MRF Operation	10 dhalaos designated as dry waste collection center
SW4h		Use of Sanitary Landfill	100%
SW4i		Reclamation of Old dumpsites	Initiated
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	Initiated
SW4k		Linkage with Recyclers	Initiated
SW4l		Authorization of Waste pickers	Initiated
SW4m		Linkage with TSDF / CBMWTF	Initiated
SW4n		Involvement of NGOs	Initiated
SW4o		Linkage with Producers / Brand Owners	Not Initiated
SW4p		Authorization of Waste pickers	
SW4q		Issuance of ID Cards	Initiated
SW5	Adequacy of Infrastructure		
SW5a		Waste Collection Trolleys	302 Auto Tippers & Approx 500 rickshaws are in operation for primary collection
SW5b		Mini Collection Trucks	302 Auto Tippers under operation
SW5c		Segregated Transport	Yes, 100%
SW5d		Bulk Waste Trucks	100 RR Trucks are in operation
SW5e		Waste Transfer points	294 collection points in operation
SW5f		Bio-methanation units	02 Units of capacity 5 MTPD under construction Work order issued for 01 units of capacity 100 MTPD
SW5h		Composting units	10 units of capacity 1 MTPD under operation
SW5i		Material Recovery Facilities	10 secondary storage points have been designated as MRF
SW5k		Waste to Energy ( if applicable )	01 Plant of capacity 1300 MTPD

			under operation at Ghazipur
SW5l		Waste to RDF	-
SW5m		Sanitary land fills	-
SW5n		Capacity of sanitary landfills	-
SW5o		Waste Deposit Centers (DHW )	10 secondary storage points have been designated as MRF
SW5p		Other facilities	
SW6	Notification and Implementation of By-Laws		
SW6a		Notification of By-laws	Done
SW6b		Implementation of By-laws	In progress
SW7	Adequacy of Financial Status of ULB		

SW7a		CAPEX Required	Yes
SW7b		OPEX	Yes
SW7c		Adequacy of OPEX	No

**(ii) Plastic Waste Management (for each ULB)**

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		East Delhi Municipal Corporation
	population		1709346 ( as per 2011 census )
PW1	Inventory of plastic waste generation		
PW1a		Estimated Quantity of plastic waste generated in District	260 MTPD
PW2	Implementation of Collection		
PW2a		Door to Door Collection	Segregated wet and dry waste is being collected and plastic is part of dry waste
PW2b		Segregated Waste Collection	Segregated wet and dry waste is being collected and plastic is part of dry waste
PW2c		Plastic waste collection at Material Recovery Facility	09 Secondary waste collection points have been designated as MRF
PW2d		Authorization of PWD pickers	All waste collectors are being integrated and issued I Cards
PW2e		PW collection centers	09 Secondary waste collection points have been designated as MRF
PW3	Establishment of linkage with Stakeholders		
PW3a		Established linkage with PROs of Producers	-
PW3b		Established linkage with NGOs	NGO namely IPCA is associated

			with EDMC
PW4	Availability of facilities for Recycling or utilization of PW		
PW4a		No. of PW recyclers	10 agencies have been authorized for collection and recycling PW
PW4b		No. Manufactures	-
PW4c		No. of pyrolysis oil plants	MoU with DDA & CSIR has been signed for 01 project
PW4d		Plastic pyrolysis	-
PW4e		Use in road making	Major roads under jurisdiction of EDMC are with PWD for flexible/ bituminous pavements,

			as such use of plastic in the construction of road is to be done by PWD
PW4f		Co-processing in Cement Kiln	-
W5	Implementation of PW Management Rules, 2016		
W5a		Sealing of units producing < 50-micron plastic	-
PW5b		Prohibiting sale of carry bags < 50 micron	Prohibited
PW5c		Ban on Carry bags and other single use plastic as notified by State Government	Implemented
PW6	Implementation Extended Producers Responsibility (EPR ) through Producers/ Brand owners		
PW6a		No of Producers associated with ULBs	None
PW6b		Financial support by Producers / Brand owners to ULBs	None
PW6c		Amount of PRO Support	None
PW6d		Infrastructure support by Producers / Brand owners / to ULBs	None
PW6e		No of collection centers established by Producers / Brand owners to ULBs	None

(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
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	Name of ULB		East Delhi Municipal Corporation
	Population		1709346 ( as per 2011 census )
CD1	Inventory of C&D waste generation		
CD1a		Estimated Quantity	Approx. 5.00 lac tonnes
CD2	Implement scheme for permitting bulk waste generators		
CD2a		Issuance of Permissions by ULBs	-
CD3	Establishment of C&D Waste Deposition centers		
CD3a		Establishment of Deposition Points	54 sites has been designated as C& D waste collection point

CD3b		C&D Deposition point identified	Yes
CD4	Implementation of By- Laws for CD Waste Management		
CD4a		Implementation of By- Laws	
		Collection of Deposition / disposal Charges	Initiated
CD5	Establishment of C&D Waste recycling plant or linkage with such facility		
CD5a		Establishment CD Waste Recycling Plant	Established
CD5b		Capacity of CD Waste Recycling Plant	500 MTPD

**(iv) Biomedical Waste Management (for each ULB)**

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		DHS (East District)
	Population		1709346( as per 2011 census )
BMW1	Inventory of Biomedical Waste Generation		
BMW1a		Total no. of Bedded Hospitals	5(3MH 2 DH(Govt))
BMW1b		Total no. of non-bedded HCF	57 HCF
BMW1c		Total no. Clinics	No inventory
BMW1d		No of Veterinary Hospitals	No inventory
BMW1e		Pathlabs	No inventory
BMW1f		Dental Clinics	No inventory
BMW1g		Blood Bank	No inventory
BMW1h		Animal House	No inventory
BMW1i		Bio-research Labs	No inventory
BMW1j		Others	No inventory
BMW2	Authorization of HCFs by SPCBs / PCCs		

BMW2a		Bedded HCFs	5 (Govt.) Authorized
BMW2b		Non- bedded HCFs	57 Authorized
BMW3	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)		
BMW3a		No of CBMWTFs	None
BMW3b		Linkage with CBMWTFs	Yes
BMW3c		Capacity of CBMWTFs	Adequate
BMW3d		Requirement of CBMWTFs	Not Required
BMW3e		Captive Disposal Facilities of HCFs	( Nos ) / ( None )
BMW4	Compliance by CBMWTFs		
BMW4a		Compliance to standards	Meeting

BMW4b		Barcode tracking by HCFs / CBMWTFs	100%
BMW4c		Daily BMW lifting by CBMWTFs	110 Kg per day of HCF Excluding Hospital & EDMC
BMW5	Status of Compliance by Healthcare Facilities		
BMW5a		pre-segregation	( 100% ) / ( Party% ) / ( None )
BMW5b		Linkage with CBMWTFs	( 100% ) / ( Party% ) / ( None )

**(v) Hazardous Waste Management**

No.	Action Areas	Details of Data Requirement	Measurable Outcome
HW1	Inventory of Hazardous Waste		
HW1a		No of HW Generating Industry	( Nos )
HW1b		Quantity Of HW	( MT / Annum )
HW1c		Quantity Of Incinerable HW	( MT / Annum )
HW1d		Quantity Of land-fillable HW	( MT / Annum )
HW1e		Quantity Of recycle / utilized	( MT / Annum )
HW2	Contaminated Sites and illegal Industrial hazardous waste dumpsites		
HW2a		No of HW dumpsites	( Nos ) / ( None )
HW2c		Probable Contaminated Site	( Nos ) / ( provide list )
HW3	Authorization by SPCBs/PCCs		
HW3a		No of industries authorizes	( Nos )
		Display Board of HW Generation in front of Gate	( Nos ) / ( None )
HW3	Availability of Common Hazardous Waste TSDF		
HW3a		Common TSDF	( Exists ) / ( No ) / ( Sent to other District within Sate )

HW3b		Industries linkage with TSDF	( Nos )
HW4	Linkage of ULBs in District with Common TSDF		
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	( Yes ) / ( No )

**(vi)E-Waste Waste Management**

No.	Action Areas	Details of Data Requirement	Measurable Outcome
EW1	Status of facilitating authorized collection of E-Waste		
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	-
EW1c		Collection centers established by ULB in District	EDMC is in process of implementing the collection and transportation of MSW and street sweep waste through concessionaire. The planning of establishing collection center will be effected by the concessionaire
EW1d		Collection centers established by Producers or their PROs in the District	-
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	DPCC
EW1f		No authorized E-Waste recycler / Dismantler	DPCC
EW2	Status of collection of E-Waste		
EW2a		Authorizing E-waste collectors	-
EW2b		Involvement of NGOs	-
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	-
EW2d		Does ULBs have linkage with authorized Recyclers/ Dismantlers	DPCC
EW4	Control E-Waste related pollution		

EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District	DPCC
EW4b		Does the administration closed illegal E-Waste recycling in the District	DPCC

EW4c		No of actions taken to close illegal trading or processing of E Waste	DPCC
EW5	Creation of Awareness on Waste handling and dispo		
EW5a		Does PROs/ Producers conducted any District Level Awareness Campaigns	-
EW5c		Does District Administration conducted any District level Awareness Campaigns	-

## 2.0. Water Quality Management Plan

No.	Action Areas	Details of Date Requirement	Measurable Outcome
WQ1	Inventory of water resources in District		
WQ1a		Rivers	01 Nos, 11 KM
WQ1b		Length of Coastline	Nil
WQ1c		Nalas/Drains meeting Rivers	2 No.
WQ1d		Lakes/Ponds	[Nos] and [Area in Hectares]
WQ1e		Total Quantity of sewage and industrial discharge in District	59 MGD and 2.8 MGD
	Control of Ground water Water Quality		
WQ2a		Estimated number of bore-wells	123 Nos.
WQ2b		No of permissions given for extraction of groundwater	123 Nos.
WQ2c		Number of groundwater polluted areas	28 Nos.
WQ2d		Groundwater Availability	Not adequate
WQ3	Availability of Water Quality		

	Data		
WQ3a		Creation of monitoring cell	Yes
WQ3b		Access to surface water and groundwater quality data at DM office	Not available
WQ4	Control of River side Activities		
WQ4a	Control of River side Activities	River Side open defection	Partly controlled
WQ4b		Dumping of SW on river banks	Partly controlled]
WQ4c		Control measures for idol immersion	Measures taken
WQ5	Control of Water Pollution in Rivers		

WQ5a		Percentage of untreated sewage	0%
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	Not applicable
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	Nil
WQ6	Awareness Activities		
WQ6a		District Level campaigns on protection of water quality	Nil
WQ6b	Oil Spill Disaster Contingency Plan		
WQ6a		Creation of District Oil Spill Crisis Management Group	Not Created
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	Not Prepared
WQ7	Protection of Flood plains		
WQ7a		Encroachment of Flood plains is regulated	No
	Rainwater Harvesting		
WQ8a		Action plan for Rain water harvesting	Implemented

### 3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Date Requirement	Measurable Outcome
SM1	Inventory of Sewage Management		
SM1a		Total Quantity of Sewage generated in District form Class II cities and above	270[MLD]
SM1b		No of Class-II towns and above	1.No

SM1c		No of Class-I towns and above	Nil
SM1d		No of Towns needing STPs	Nil
SM1e		No of Towns STPs installed	1.No
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	270[MLD]
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	Nil
SM1h		Quantity of sewage flowing into lakes	Nil
SM1i		No of industrial townships	1.No

SW2	Adequacy of Available infrastructure for Sewage Treatment		
SM2a		% sewage treated in STPs	100%
SM2b		Total available Treatment Capacity	300 [MLD]
SM2c		Additional treatment capacity required	Nil
SM3	Adequacy of Sewerage Network		
SM3a		No of ULBs having partial underground sewerage network	1.No
SM3b		No of towns not having sewerage network	Nil
SM3c		% population covered under sewerage network	100%

#### 4.0 Industrial Wastewater Management Plan (No Industrial Area in East District)

No.	Action Areas	Details of Date Requirement	Measurable Outcome
LWW1	Inventory of industrial wastewater Generation in District		
LWW1a		No of Industries discharging wastewater	N/A
LWW1b		Total Quantity of industrial wastewater generated	N/A
LWW1c		Quantity of treated IWW discharged into Nala/ Rivers	N/A
LWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	N/A
LWW1e		Prominent Type of Industries	N/A
LWW1f		Common Effluent Treatment Facilities	N/A

LWW2	Status of compliance by Industries in treating wastewater		
LWW2a		No of industries meeting standards	N/A
LWW2b		No of Industries not meeting discharge Standards	N/A
LWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	N/A

AWW4	Status of Action taken for not meeting discharge standards		
LWW4a		No industries closed for exceeding standards in last 3 months	N/A
LWW4b		No of industries where Environment Compensation was imposed By SPCBS	N/A

## 5.0 Air Quality Management Plan

No.	Action Areas	Details of Date Requirement	Measurable Outcome
AQ1	Availability of Air Quality Monitoring Network in District		
AQ1a		Manual Air Quality monitoring stations of SPCBs/CPCB	[Nos]/[None]
AQ1c		Automatic monitoring stations Operated by SDPCBs/CPCB	[Nos]/[None]
AQ2	Inventory of Air Pollution Source		
AQ2a		Identification of prominent air pollution source	[Large Industry]/[Small Industry]/[Unpaved Roads]/[Burning of Waste Stubble]/[Brick Kiln]/[Industrial Estate]/[Other] (Multiple selection)
AQ2b		No of Non-Attainment Cities	[Nos]/[None]
AQ2c		Action plans of non-attainment cities	[Prepared]/[Not yet prepared]
AQ3	Availability of Air Quality Monitoring Data of DMs office		
AQ3a		Access to air quality data form SPCBs & CPCB through	[Available]/[Not yet Available]

		Dashboard	
AQ4	Control of Industrial Air Pollution		
AQ4a		No of Industries not meeting discharge Standards	[Nos]
AQ4b		No of industries meeting Standards	[Nos]
AQ5	Control of Non-industrial Air Pollution sources		

AQ5a		Control open burning of Stubble during winter	[Nos of Fire incidents]
AQ5b		Control Open burning of Waste- Nos of actions Taken	[Nos]
AQ5c		Control of forest fires	[SOP available]/[No SoP]
AQ5d		Vehicle pollution check centers	[% ULBs covered]
AQ5e		Dust Suppression Vehicles	[% ULBs covered]
AQ6	Development of Air Pollution complaint redressed system		
AQ6a		Mobile App/ Online based air pollution complaint redressing system of SPCBs	[Available]/[Not Available]

## 6.0 Mining Activity Management Plan

No.	Action Areas	Details of Date Requirement	Measurable Outcome
MI1a	Inventory of Mining in District		
MI1a		Type of Mining Activity	Nil
MI1b		No of Mining Licenses given in the District	Nil
MI1c		Area covered under mining	N/A
MI1d		Area of District	N/A
MI1e		Sand mining	N/A
MI1f		Area of sand Mining	N/A
MI2	Compliance to Environmental Conditions		N/A
MI2a		No of Mining areas meeting Environmental Clearance Conditions	N/A
MI2b		No of Mining areas meeting Consent Conditions of SPCBs/ PCCs	N/A

MI3a	Mining related environment Complaints		N/A
MI3b		No of pollution related complaints against Mining Operations in last 1 year	N/A
MI4	Action against non-complying mining activity		N/A
MI4a		No of Mining operations suspended for violations to environment norms	N/A
MI4b		No od directions issued by SPCBs	N/A

## 7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Date Requirement	Measurable Outcome
NP1	Availability Monitoring equipment		
NP1a		No of noise measuring devises with district administration	None
NP1b		No of noise measuring devices with SPCBs	[Nos]/[None]
NP2	Capability to conduct noise level monitoring by State agency/ District authorities		
NP2a		Capability to conduct noise level monitoring by State agency/ District authorities	Not available
NP2	Management of Noise related complaints		
NP2a		No of complaints received on noise pollution in last 1 year	1310
NP2b		No of complaints redressed	196
NP3	Compliance to ambient noise standards		
NP3a		Implementation of Ambient noise standards in residential and silent zones	Regular Activity
NP3b		Noise monitoring study in district	Not carried out
NP3c		Sign board in towns and cities in silent zones	[Installed]/[Partial]/[Not Installed]

## Area of Concern

### Thematic Area

1. Waste Management Plan
  - i. Solid Waste Management Plan
  - ii. Plastic Waste Management
  - iii. C&D Waste Management
  - iv. Bio-Medical Management
  - v. Hazardous Waste Management
  - vi. E-Waste Waste Management
2. Water Quality Management Plan
3. Domestic Sewage Management Plan
4. Industrial Waste Management Plan
5. Air Quality management Plan
6. Mining Activity Management Plan
7. Noise Pollution Management Plan



**GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE DISTRICT MAGISTRATE (NEW DELHI DISTRICT)  
12/1, JAM NAGAR HOUSE, SHAHJAHAN ROAD, NEW DELHI-110011**

**DISTRICT ENVIRONMENT PLAN IN R/O NEW DELHI DISTRICT**

**Introduction**

Hon'ble National Green Tribunal vide order dated 26/09/2019 in O.A. No. 360 of 2018 filed by Shree NathSharma Vs Union of India and Others directed that CPCB shall facilitate the District Magistrates in preparation of District Environmental Plan by placing Model plan on its website. This model plan may be adopted as per local requirements by all Districts under supervision of District Magistrate. The said Order also directs that Department of Environment in respective States / UTs should collect district plans to prepare State Environment Plan, which shall be monitored by respective Chief Secretaries of State/UT by 15/12/2019.

The model District Environment Plan (DEP) is envisaged to bring the scope of environmental management to local governments and administration, so as to set their own goals and targets to achieve desired environmental quality. The DEP is intended as a quick reference to the personnel of District Administration to (i) identify key environmental issues within the district boundary, (ii) prioritize the required projects, (iii) strategize and plan for implementation and (iv) Outline tentative timelines for completion of projects. This report will also help regulators to monitor compliance and is structured to allow updates and monitoring at State level.

CPCB has prepared Data templates for preparation of DEPs. Data templates have been circulated to all Districts to capture information related to key parameters essential for preparing environment management plan.

As identified by Hon'ble National Green Tribunal in Original Application No. 360 of 2018, the scope of DEP will be based on 7 thematic areas unless there is any other specific environmental factor in the district that needs to be covered as part of DEP. The scope of work is outlined in following areas:

1. Waste Management Plan
  - i. Solid Waste Management Plan
  - ii. Plastic Waste Management
  - iii. C&D Waste Management
  - iv. Biomedical Waste Management
  - v. Hazardous Waste Management
  - vi. E-Waste Waste Management
2. Water Quality Management Plan
3. Domestic Sewage Management Plan
4. Industrial Wastewater Management Plan

5. Air Quality Management Plan
6. Mining Activity Management plan
7. Noise Pollution Management Plan

Data templates covers 7 thematic areas by capturing basic information on 64 action areas with 220 data points, which covers essential information required for preparing District Environment Management Plan.

Data Template for District Environmental Management Plan for 7 thematic areas

1.0 Waste Management Plan

(i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		NDMC
	No of ULBs in the District		2 NDMC & DCB
	Population		257803 (NDMC) + 110351(DCB)= <b>368154</b>
SW1	Report on inventory of total solid waste Generation		As per Jan 2021data
SW1a		Total solid waste Generation	289.827 (NDMC) 72 MT (DCB) = <b>361.827</b>
SW1b		Qty. of Dry Waste segregated	164.531 (NDMC) 32 MT(DC B) = <b>196.531</b>
SW1c		Qty. of Wet Waste segregated	43.546(NDMC) 7 MT (DCB) = <b>50.546</b>
SW1d		Qty. of C&D Waste segregated	79.335 (NDMC) 0.5 MT (DCB) = <b>79.835</b>
SW1e		Qty. of Street Sweeping	2.5 MT (DCB) Not estimated (NDMC)
SW1f		Qty. of Drain Silt	4 ton per day (NDMC) Not estimated (DCB)
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	0.988(NDMC) Not estimated (DCB)
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	2.227(NDMC) 3 MT (DCB) = <b>5.227 MT</b>
SW1i		No of Old dump sites	Nil
SW1j		Qty stored in dumpsites	Not Applicable
SW1k		No of Sanitary landfills	Nil
SW1l		No of wards	14 (NDMC) 08 (DCB) = <b>22</b>

Data Template for Preparation of District Environment Plans – As per Hon'ble NGT Order in OA

SW2	Compliance by Bulk Waste Generators		
SW2a		No of BW Generators	25(NDMC) Nil (DCB) <b>= 25</b>
SW2b		No of on-site facilities for Wet Waste	29 (OWC + Biogas) 118 Compost pit at 52 locations (NDMC) 01 (DCB) <b>= 148</b>
SW3	Compliance in segregated waste Collection SW Collection (MT Per day)		
SW3a		Total generation	289.827 (NDMC) 72 MT (DCB) <b>= 361.827 MT</b>
SW3b		Wet Waste	164.531 (NDMC) 25 MT (DCB) <b>= 189.531</b>
SW3c		Dry Waste	45 (NDMC) 46 (DCB) <b>= 91</b>
SW3d		C&D Waste	79.835 (NDMC) 1 MT (DCB) <b>= 80.335 MT</b>

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SW4	Waste Management Operations		
SW4a		Door to Door Collection	100% (NDMC) 100 % (DCB) <b>=100%</b>
SW4b		Mechanical Road Sweeping	Partial % (NDMC) 40.4% (DCB)
SW4c		Manual Sweeping	100% (NDMC) 100% (DCB) <b>= 100%</b>

Data Template for Preparation of District Environment Plans – As per Hon'ble NGT Order in OA

SW4d		Segregated Waste Transport	100% (NDMC) 57% (DCB)
SW4e		Digesters (Bio-methanation)	1 MT(NDMC) Not initiated (DCB) = 1 MT
SW4f		Composting operation	50%(NDMC) 58% (DCB)
SW4g		MRF Operation	2 (NDMC) MRF used (DCB)
SW4h		Use of Sanitary Landfill	NA(NDMC) No SLF (DCB)
SW4i		Reclamation of old dumpsites	NA(NDMC) Not Available (DCB)
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	Waste to energy plant Okhla (NDMC) Not Initiated(DCB)
SW4k		Linkage with Recyclers	Initiated (NDMC) Not initiated(DCB)
SW4l		Authorization of waste pickers	Initiated (NDMC) Initiated (DCB)
SW4m		Linkage with TSDF / CBMWTF	Initiated (NDMC) Initiated (DCB)
SW4n		Involvement of NGOs	Initiated (NDMC) Initiated (DCB)
SW4o		Linkage with Producers / Brand Owners	not initiated (NDMC) Not initiated (DCB)
SW4p		Authorisation of Waste Pickers	
SW4q		Issuance of ID Cards	Initiated (NDMC) Initiated (DCB)
SW5	Adequacy of of Infrastructure		
SW5a		Waste Collection Trolleys	961 [temporary storage bins] Initiated (NDMC) 27 (DCB)
SW5b		Mini Collection Trucks	36 (NDMC) 14 (DCB) = 50
SW5c		Segregated Transport	Yes(NDMC) Yes (DCB)
SW5d		Bulk Waste Trucks	17 (NDMC) 27 (DCB) = 44

Data Template for Preparation of District Environment Plans – As per Hon'ble NGT Order in OA

SW5e		Waste Transfer points	01 (NDMC) 11 (DCB) = 12
SW5f		Bio-methanation units	6 (NDMC) Nil (DCB) = 6
SW5h		Composting units	23 OWC, 6 Biogas, 118 Compost pit at 52 locations (NDMC) 01 available (DCB) = 148
SW5i		Material Recovery Facilities	2 (NDMC) Used (DCB)
SW5k		Waste to Energy (if applicable)	1 (NDMC) Not applicable (DCB)

Data Template for Preparation of District Environment Plans – As per Hon’ble NGT Order in OA

SW5l		Waste to RDF	NA (NDMC) Not applicable (DCB)
SW5m		Sanitary Land fills	NA (NDMC) Nil (DCB)
SW5n		Capacity of sanitary landfills	NA (NDMC) Not applicable (DCB)
<b>No.</b>	<b>Action Areas</b>	<b>Details of Data Requirement</b>	<b>Measurable Outcome</b>
SW5o		Waste Deposit Centers (DHW)	2 (NDMC) 11 (DCB) =13
SW5p		Other facilities	Bailing Machine, Food Composting machine and Shredders for green waste
SW6	Notification and Implementation of By- La		
SW6a		Notification of By-laws	Done (NDMC) Done (DCB)
SW6b		Implementation of by-laws	Done (NDMC) In Progress (DCB)
SW7	Adequacy of Financial Status of ULB		
SW7a		CAPEX Required	Not required (NDMC) Not required (DCB)
SW7b		OPEX	INR per year/[% of requirement] (NDMC) Not required (DCB)
SW7c		Adequacy of OPEX	Yes (NDMC) Yes (DCB)

(ii) Plastic Waste Management (for each ULB)

<b>No.</b>	<b>Action Areas</b>	<b>Details of Data Requirement</b>	<b>Measurable Outcome</b>
	Name of ULB		Name of ULB (NDMC) Delhi Cantonment Board (DCB)
	Population		257803 (NDMC) 110351 (DCB)
<b>PW1</b>	Inventory of plastic waste generation		
<b>PW1a</b>		Estimated Quantity of plastic waste generated in District	50 KG per day (NDMC) 4MT(DCB)
<b>PW2</b>	Implementation of Collection		
<b>PW2a</b>		Door to Door collection	100% (NDMC) 4.0 MT (DCB)
<b>PW2b</b>		Segregated Waste collection	100% (NDMC) 3.5 MT (DCB)

Data Template for Preparation of District Environment Plans – As per Hon'ble NGT Order in OA

PW2c		Plastic waste collection at Material Recovery Facility	MRF used (NDMC) MRF used (DCB)
PW2d		Authorization of PW pickers	23 (DCB)
PW2e		PW collection Centers	2 (NDMC) 11 (DCB) = 13
PW3	Establishment of linkage with Stakeholders		
PW3a		Established linkage with PROs of Producers	Not Estimated (NDMC) Not Established (DCB)
PW3b		Established linkage with NGOs	Not Established (DCB)
PW4	Availability of facilities for Recycling or utilization of PW		
PW4a		No. of PW recyclers	3(as per DPCC record)
PW4b		No Manufacturers	None (NDMC) Nil (DCB)
PW4c		No of pyrolysis oil plants	None (NDMC) Nil (DCB)
<b>No.</b>	<b>Action Areas</b>	<b>Details of Data Requirement</b>	<b>Measurable Outcome</b>
PW4d		Plastic pyrolysis	Nil (NDMC) Nil (DCB)
PW4e		Use in road making	Nil (NDMC) Process Initiated Nil (DCB)
PW4f		Co-processing in Cement Kiln	Nil (NDMC) Nil (DCB)
W5	Implementation of PW Management Rules, 2016		
W5a		Sealing of units producing < 50-micron plastic	NA (NDMC) Not Applicable (DCB)
PW5b		Prohibiting sale of carry bags < 50 micron	Prohibited (NDMC) Prohibited (DCB)
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	Use of carry bags prohibited vide notification of Govt. of NCT of Delhi dated 23.10.2012. The matter is subjudice.

Data Template for Preparation of District Environment Plans – As per Hon’ble NGT Order in OA

<b>PW6</b>	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners		
<b>PW6a</b>		No of Producers associated with ULBs	None (NDMC) None (DCB)
<b>PW6b</b>		Financial support by Producers / Brand owners to ULBs	None (NDMC) None (DCB)
<b>PW6c</b>		Amount of PRO Support	NA (NDMC) Not available (DCB)
<b>PW6d</b>		Infrastructure support by Producers / Brand owners to ULBs	Nos. of producers/ None (NDMC) None (DCB)
<b>PW6e</b>		No of collection centers established by Producers / Brand owners to ULBs	NOS/None (NDMC) None (DCB)

(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		Delhi Cantonment Board (DCB)
	Population		257803 (NDMC) 110351(DCB) = 368154
CD1	Inventory of C&D waste generation		
CD1a		Estimated Quantity	70 ton per day (NDMC) 1000Kg/Day (DCB)
CD2	Implement scheme for permitting bulk waste generators		

No.	Action Areas	Details of Data Requirement	Measurable Outcome
CD2a		Issuance of Permissions by ULBs	Not initiated (NDMC) There is no bulk garbage generator in Delhi Cantonment (DCB)
CD3	Establishment of C&D Waste Deposition centers		
CD3a		Establishment of Deposition Points	No (NDMC) Waste Collection Centre has been established at Village Jharera (DCB)

Data Template for Preparation of District Environment Plans – As per Hon'ble NGT Order in OA

CD3b		C&D Deposition point identified	Yes (NDMC) Waste Collection Centre has been established at Village Jharera (DCB)
CD4	Implementation of By-Laws for CD Waste Management		
CD4a		Implementation of By-laws	Notified (NDMC) C&D Waste rules 2016 has been implemented (DCB)
CD4b		Collection of Deposition / disposal Charges	Initiated (NDMC) C&D waste generated in Delhi Cantt. is deposited at IL & FS waste recycling Plant at Shastri Park@ 444/- per MT. (DCB)
CD5	Establishment of C&D Waste recycling plant or linkage with such facility		
CD5a		Establishment CD Waste Recycling Plant	Sent to shared facility (NDMC) Not feasible due to low C& D waste generation (DCB)
CD5b		Capacity of CD Waste Recycling Plant	Not available

(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		NDMC Delhi Cantonment Board (DCB)
	Population		257803 (NDMC) 110351 (DCB) = 368154
BMW1	Inventory of Biomedical Waste Generation		
BMW1a		Total no. of Bedded Hospitals	156 (NDMC) 1 (DCB) = 157
BMW1b		Total no. of non-bedded HCF	13(NDMC) 2 (DCB) = 15
BMW1c		Total no. Clinics	13 (NDMC) 0 (DCB)

Data Template for Preparation of District Environment Plans – As per Hon’ble NGT Order in OA

BMW1d		No of Veterinary Hospitals	1 (NDMC) 0 (DCB)
BMW1e		Pathlabs	2 (NDMC) 0 (DCB)
BMW1f		Dental Clinics	1 (NDMC) 0 (DCB)
BMW1g		Blood Banks	NIL (NDMC) 0 (DCB)
BMW1h		Animal Houses	Not inventory (NDMC) 0 (DCB)
BMW1i		Bio-research Labs	Not inventory (NDMC) 0 (DCB)
BMW1j		Others	Not inventory (NDMC) 0 (DCB)
BMW2	Authorization of HCFs by SPCBs / PCCs		
BMW2a		Bedded HCFs	156 (NDMC) 1 (DCB) = 157
BMW2b		Non-bedded HCFs	2 (under process) (DCB)
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)		
BMW3a		No of CBMWTFs	1 (NDMC) None (DCB)
BMW3b		Linkage with CBMWTFs	Yes (DCB) YES (NDMC) Bio-medical medical waste generated by HCFs in New Delhi District is being collected and disposed of by M/s Biotic Waste Solutions Pvt. Ltd, 46-47, SSI Industrial Area, G.T. Karnal Road, Delhi-110033.

Data Template for Preparation of District Environment Plans – As per Hon’ble NGT Order in OA

BMW3c		Capacity of CBMWTFs	ADEQUATE(NDMC) Adequate (DCB)
BMW3d		Requirements of CBMWTFs	Required (NDMC) Not Required (DCB)
BMW3e		Captive Disposal Facilities of HCFs	1 (DCB)
BMW4	Compliance by CBMWTFs		
BMW4a		Compliance to standards	Yes
BMW4b		Barcode tracking by HCFs / CBMWTFs	Yes None (DCB)
BMW4c		Daily BMW lifting by CBMWTFs	Yes 12 Kg/day (DCB)
BMW5	Status of Compliance by Healthcare Facilities		Living MBW is lifted no stack (NDMC)
BMW5a		Pre-segregation	Yes 100% (DCB)

Data Template for Preparation of District Environment Plans – As per Hon'ble NGT Order in OA

BMW5b		Linkage with CBMWTFs	100% (DCB)
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(v) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
HW1	Inventory of Hazardous Waste		
HW1a		No of HW Generating Industry	337(as per DPCC records) Nil (DCB)
HW1b		Quantity of HW	113.79 MT/year(as per DPCC records) 72 MT (DCB)
HW1c		Quantity of Incinierable HW	35.17 MT/year(as per DPCC records) 50MT (DCB)
HW1d		Quantity of land-fillable HW	70.24 MT/year(as per DPCC records) 22 MT (DCB)
HW1e		Quantity of Recyclable / utilizable HW	8.38 MT/year(as per DPCC records) Nil (DCB)
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites		

No.	Action Areas	Details of Data Requirement	Measurable Outcome
HW2a		No of HW dumpsites	1(as per DPCC records) 01 (DCB)
HW2c		Probable Contaminated Sites	1(as per DPCC records) Nil (DCB)
HW3	Authorization by SPCBs/PCCs		
HW3a		No of industries authorized	Nil(as per DPCC records) Not Applicable (DCB)
HW3b		Display Board of HW Generation in front of Gate	337(as per DPCC records) Nil (DCB)
HW3	Availability of Common Hazardous Waste TSDF		
HW3a		Common TSDF	Nil
HW3b		Industries linkage with TSDF	Nil
HW4	Linkage of ULBs in District with Common TSDF		

Data Template for Preparation of District Environment Plans – As per Hon'ble NGT Order in OA

HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	Nil
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(vi) E-Waste Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
EW1	Status of facilitating authorized collection of E-Waste		
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	Yes (NDMC) No (DCB)
EW1c		Collection centers established by ULB in District	01 (DCB)
EW1d		Collection centers established by Producers or their PROs in the District	No physical collection center has been established. All e-waste collection process in NDMC is online only. Citizens may request e-waste collection online through NDMC web portal/NDMC 311 app. After that our authorized vendor visits citizens premise to collect e-waste and also pay citizens for it. (NDMC) None (DCB)
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	NDMC has linkage with one authorized e-waste recycler/dismantler(NDMC) No (DCB)
EW1f		No authorized E-Waste recyclers / Dismantler	01 (NDMC) None (DCB)
EW2	Status of Collection of E-Waste		
EW2a		Authorizing E-Waste collectors	NDMC has authorized one CPCB Registered E-waste vendor for collection of E-waste in NDMC area (NDMC) E-waste is currently collected by Rag Pickers (DCB)
EW2b		Involvement of NGOs	No (NDMC) Yes (DCB)
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	No
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	Yes (NDMC) No (DCB)
EW4	Control E-Waste related pollution		
EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District	No
EW4b		Does the administration closed illegal E-Waste recycling in the District	No

Data Template for Preparation of District Environment Plans – As per Hon'ble NGT Order in OA

EW4c		No of actions taken to close illegal trading or processing of E-Waste	No
EW5	Creation of Awareness on Waste handling and disposal		
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	No
EW5c		Does District Administration conducted any District level Awareness Campaigns	No

## 2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
WQ1	Inventory of water resources in District		
WQ1a		Rivers	N.A.
WQ1b		Length of Coastline	N.A.
WQ1c		Nalas/Drains meeting Rivers	N.A.
WQ1d		Lakes / Ponds	03 (DCB)
WQ1e		Total Quantity of sewage and industrial discharge in District	Automatic (NDMC) 6 MLD (DCB)
WQ2	Control of Groundwater Water Quality		
WQ2a		Estimated number of bore-wells	21 (NDMC) 51 (DCB) <b>=72</b>
WQ2b		No of permissions given for extraction of groundwater	64 (NDMC) 51 (DCB) <b>=115</b>
WQ2c		Number of groundwater polluted areas	Nil
WQ2d		Groundwater Availability	Not adequate (NDMC) Adequate (DCB)
WQ3	Availability of Water Quality Data		Regular monitored by QCTA, (NDMC)
WQ3a		Creation of monitoring cell	Yes

No.	Action Areas	Details of Data Requirement	Measurable Outcome
WQ3b		Access to Surface water and groundwater quality data at DM office	Not available
WQ4	Control of River side Activities		
WQ4a	Control of River side Activities	River Side open defecation	N.A. (NDMC) Fully Controlled (DCB)
WQ4b		Dumping of SW on river banks	N.A. (NDMC) Fully Controlled (DCB)
WQ4c		Control measures for idol immersion	N.A. (NDMC) Measures taken (DCB)
WQ5	Control of Water Pollution in Rivers		

Data Template for Preparation of District Environment Plans – As per Hon'ble NGT Order in OA

WQ5a		Percentage of untreated sewage	24.42 (DCB)
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	Not applicable
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	Nil
WQ6	Awareness Activities		
WQ6a		District level campaigns on protection of water quality	In process.
WQ6b	Oil Spill Disaster Contingency Plan		
WQ6a		Creation of District Oil Spill Crisis Management Group	Yes
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	Yes
WQ7	Protection of Flood plains		
WQ7a		Encroachment of flood plains is regulated.	N.A.
WQ8	Rainwater Harvesting		
WQ8a		Action plan for Rain water harvesting	Implemented through Jal Shakti Kendra.

3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SM1	Inventory of Sewage Management		
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	100 MLD (NDMC) 6 MLD (DCB) =106 MLD
SM1b		No of Class-II towns and above	N.A.
SM1c		No of Class-I towns and above	N.A.
SM1d		No of Towns needing STPs	N.A.
SM1e		No of Towns STPs installed	11 (Installed & Operated by MES (DCB))
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	97.25 MLD (indirectly after treatment) (NDMC) There are no STP under the management of DCB (DCB)
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	Nil (NDMC) 1.25 (DCB)
SM1h		Quantity of sewage flowing into lakes	Nil
SM1i		No of industrial townships	N.A.
SW2	Adequacy of Available Infrastructure for Sewage Treatment		
SM2a		% sewage treated in STPs	100% (NDMC) The sewer lines of DCB are connected with the main/trunk lines of MES/DJB (DCB)

Data Template for Preparation of District Environment Plans – As per Hon'ble NGT Order in OA

SM2b		Total available Treatment Capacity	138.75 MLD (NDMC) NA (DCB)
SM2c		Additional treatment capacity required	Nil
SM3	Adequacy of Sewerage Network		
SM3a		No of ULBs having partial underground sewerage network	Nil (NDMC) Full Sewerage network in the area under the management of Delhi Cantonment Board (DCB)
SM3b		No of towns not having sewerage network	N.A.
SM3c		% population covered under sewerage network	100%

4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
IWW1	Inventory of industrial wastewater Generation in District		
IWW1a		No of Industries discharging wastewater	327(as per DPCC records but the area under the jurisdiction of North/South DMC) No industry in Cantonment area (DCB)
IWW1b		Total Quantity of industrial wastewater generated	3.65 MLD(as per DPCC records but the area under the jurisdiction of North/South DMC) Not applicable (DCB)
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	3.15 MLD (as per DPCC records but the area under the jurisdiction of North/South DMC) Not applicable (DCB)
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	Nil
IWW1e		Prominent Type of Industries	Garments Washing Automobile Service Station with Washing Hotels/Guest Houses /Party Lawns/Banquet Halls/Restaurants Metal Surface Treatment Not applicable (DCB)
IWW1f		Common Effluent Treatment Facilities	02(as per DPCC record) Not applicable (DCB)
IWW2	Status of compliance by Industries in treating wastewater		17   Page
IWW2a		No of Industries meeting Standards	327(as per DPCC record) Not applicable (DCB)

Data Template for Preparation of District Environment Plans – As per Hon’ble NGT Order in OA

IWW2b		No of Industries not meeting discharge Standards	Nil
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	Nil
AWW4	Status of Action taken for not meeting discharge standards		
IWW4a		No industries closed for exceeding standards in last 3 months	Nil
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	Nil

5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
AQ1	Availability of Air Quality Monitoring Network in District		
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	01
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	01
AQ2	Inventory of Air Pollution Sources		
AQ2a		Identification of prominent air polluting sources	Others – C&D Waste & Road Dust
AQ2b		No of Non-Attainment Cities	None
AQ2c		Action Plans for non-attainment cities	Not applicable
AQ3	Availability of Air Quality Monitoring Data at DMs Office		
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	Available
AQ4	Control of Industrial Air Pollution		
AQ4a		No of Industries meeting Standards	95 (all the units shifted to PNG)
AQ4b		No of Industries not meeting discharge Standards	Nil
AQ5	Control of Non-industrial Air Pollution sources		
AQ5a		Control open burning of Stubble – during winter	Nil
AQ5b		Control Open burning of Waste – Nos of actions Taken	Only 02 incidents (DCB)
AQ5c		Control of forest fires	Not applicable

Data Template for Preparation of District Environment Plans – As per Hon'ble NGT Order in OA

AQ5d		Vehicle pollution check centers	100%
AQ5e		Dust Suppression Vehicles	Nil
AQ6	Development of Air Pollution complaint redressal system		
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	Delhi Govt. has launched Green Delhi App wherein a public complaint can be launched for time bound redressal by the concerned agencies. Available (DCB)

6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
MI1a	Inventory of Mining in District		
MI1a		Type of Mining Activity	Not Applicable
MI1b		No of Mining licenses given in the District	Not Applicable
MI1c		Area covered under mining	Not Applicable
MI1d		Area of District	Not Applicable
MI1e		Sand Mining	Not Applicable
MI1f		Area of sand Mining	Not Applicable
MI2	Compliance to Environmental Conditions		
MI2a		No of Mining areas meeting Environmental Clearance Conditions	Not Applicable
MI2b		No of Mining areas meeting Consent Conditions of SPCBs / PCCs	Not Applicable
MI3a	Mining related environmental Complaints		
MI3b		No of pollution related complaints against Mining Operations in last 1 year	Not Applicable
MI4	Action against non-complying mining activity		
MI4a		No of Mining operations suspended for violations to environmental norms	Not Applicable
MI4b		No of directions issued by SPCBs	Not Applicable

## 7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
NP1	Availability Monitoring equipment		
NP1a		No. of noise measuring devices with district administration	Not Applicable (DCB)
NP1b		No. of noise measuring devices with SPCBs	(i) 6 Nos Sound Pressure Level Meter (Noise Meter, Class A) (ii) 31 Real Time Ambient Noise Monitoring Stations are installed in Delhi. Data of these stations are available in DPCC website.
NP2	Capability to conduct noise level monitoring by State agency / District authorities		
NP2a		capability to conduct noise level monitoring by State agency / District authorities	Available
NP2	Management of Noise related complaints		
NP2a		No of complaints received on noise pollution in last 1 year	01.01.2020 to 28.01.2021 ERSS 112- 341, Helpline-45 Web-13 ( As per Record of Delhi Police New Delhi District)
NP2b		No of complaints redressed	Action Taken 01.01.2020 to 28.01.2021 ERSS 112-88, Helpline-07 Web-02 ( As per Record of Delhi Police New Delhi District)
NP3	Compliance to ambient noise standards		
NP3a		Implementation of Ambient noise standards in residential and silent zones	Yes
NP3b		Noise monitoring study in district	This is carried out routinely at vulnerable points such as traffic junctions and commercial areas etc. with the help of sound level meters. (DCB)
NP3c		Sign boards in towns and cities in silent zones	Installed

GOVERNMENT OF N.C.T OF DELHI  
OFFICE OF THE DISTRICT MAGISTRATE (NORTH)  
G.T KARNAL ROAD, ALIPUT DELHI-36

F.NO. Coord.Br./ADM/NORTH/2019/967

Dated: 15.06.2019

District Environment Plan (Data Templates for DEP)

**Introduction**

Hon'ble National Green Tribunal vide order dated 26/09/2019 in O.A. No. 360 of 2018 filed by Shree Nath Sharma Vs Union of India and Others directed that CPCB shall facilitate the District Magistrates in preparation of District Environmental Plan by placing Model plan on its website. This model plan may be adopted as per local requirements by all Districts under supervision of District Magistrate. The said Order also directs that Department of Environment in respective States / UTs should collect district plans to prepare State Environment Plan, which shall be monitored by respective Chief Secretaries of State/UT by 15/12/2019.

The model District Environment Plan (DEP) is envisaged to bring the scope of environmental management to local governments and administration, so as to set their own goals and targets to achieve desired environmental quality. The DEP is intended as a quick reference to the personnel of District Administration to (i) identify key environmental issues within the district boundary, (ii) prioritize the required projects, (iii) strategize and plan for implementation and (iv) Outline tentative timelines for completion of projects. This report will also help regulators to monitor compliance and is structured to allow updates and monitoring at State level.

CPCB has prepared Data templates for preparation of DEPs. Data templates have been circulated to all Districts to capture information related to key parameters essential for preparing environment management plan.

As identified by Hon'ble National Green Tribunal in Original Application No. 360 of 2018, the scope of DEP will be based on 7 thematic areas unless there is any other specific environmental factor in the district that needs to be covered as part of DEP. The scope of work is outlined in following areas:

1. Waste Management Plan
  - i. Solid Waste Management Plan
  - ii. Plastic Waste Management
  - iii. C&D Waste Management
  - iv. Biomedical Waste Management
  - v. Hazardous Waste Management
  - vi. E-Waste Waste Management
2. Water Quality Management Plan
3. Domestic Sewage Management Plan
4. Industrial Wastewater Management Plan
5. Air Quality Management Plan
6. Mining Activity Management plan
7. Noise Pollution Management Plan

Data templates covers 7 thematic areas by capturing basic information on 64 action areas with 220 data points, which covers essential information required for preparing District Environment Management Plan.

District Magistrates in association with State Environment Departments may initiate data acquisition from concerned local agencies by sharing excel file 'OA 360 NGT District Environment Plan.xlsx' given at <https://cpcb.nic.in/NGT/OA-360-NGT-District-Enviornment-Plan.xlsx> link in CPCB website, additional entries may be made in excel sheet as per local requirement.

Data Template of District Environment Management Plan for 7 thematic Areas.

1.0 Waste Management Plan

(i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Required	Measurable Outcome		
			Narela Zone	Rohini Zone	Civil Lime Zone
SW 1	Report on inventory of total Solid Waste Generation				
SW 1 a		Total Solid waste generation	550 MT/Day	900 MT/Day	620 MT/Day
SW 1 b		Qty. of Dry waste Segregated	200 MT/Day	495MT/Day	340 MT/Day
SW 1 c		Qty. of Wet waste Segregated	350 MT/Day	405MT/Day	280 MT/Day
SW 1 d		Qty. of C&D waste Segregated		0 MT/Day	0 MT/Day
SW 1 e		Qty. of Street Sweeping	05 MT/Day	0 MT/Day	0 MT/Day
SW 1 f		Qty. of Drain Silt	06 MT/Day	2 MT/Day	0 MT/Day
SW 1 g		Qty. of Domestic Hazardous Waste (DHW) collected	....	--	1.5 MT/Day
SW 1 h		Qty. of other Waste (Horticulture, Sanitary Waste, etc.)	1 MT/Day	10 MT/Day	8 MT/Day
SW 1 i		No. of old dump sites	83	70 Dhalaos	8 MT/Day
SW 1 j		Qty. stored in dumpsites	Daily lifted	--	36 Dhalaos
SW 1 k		No. of sanitary Landfills	Common SLF at Bhalswa	Narela Bawana SLF	--
SW 1 l		No. of wards	16	26	18
SW 2	Compliance by Bulk Waste Generator				
SW 2 a		No. of BW Generators.	48		18

SW 2 b		No. of on-site facilities for Wet Waste	38				
SW 3	Compliance in segregated waste collection SW Collection (MT per day)			270 MT/Day	210 MT/Day	180 MT/Day	
SW 3 a	Total generation		550 MT/Day	900 MT/Day	720 MT/Day	620 MT/Day	
SW 3 b	Wet Waste		200 MT/Day	405 MT/Day	325 MT/Day	280 MT/Day	
SW 3 c	Dry Waste		350 MT/Day	495 MT/Day	395 MT/Day	340 MT/Day	
SW 3 d	C&D waste		..	0 MT/Day	0 MT/Day	0 MT/Day	
SW 4	Waste Management Operations					(for narela)	
SW 4 a	Door to Door collection		100%	95%	95%	95%	
SW 4 b	Mechanical Road Sweeping		25%				
SW 4 c	Manual Sweeping		100%				
SW 4 d	Segregated Waste Transport		14%				
SW 4 e	Digesters (Bio Methanation)			1.70%	1.70%	1.70%	
SW 4 f	Composting operation						
SW 4 g	MRF Operation						
SW 4 h	Use of Sanitary Landfill		1 Bhalswa	Narela Bawana SLF	Narela Bawana SLF	Narela Bawana SLF	
SW 4 i	Reclamation of old dumpsites		1	118 Handed over to North DMC	50 Handed over to North DMC	50 Handed over to North DMC	
SW 4 j	Linkage with waste to energy Bo		Not required	Yes WTE at Narela Bawana	Yes WTE at Narela Bawana	Yes WTE at Narela Bawana	
SW 4 k	Linkage with recyclers						
SW 4 l	Authorization of waste pickers		Initiated				
SW 4 m	Linkage with TSDF/CBM WTP						
SW 4 n	Involvement of NGOs		Initiated				

SW 4 o		Linkage with Producers/Brand owners	Integrated with the concessionaire			
SW 4 p		Authorization of Waste Pickers	Initiated			
SW 4 q		Issuance of ID Cards				
SW 5	Adequacy of Infrastructure		NIL			
SW 5 a		Waste Collection Trolleys	55/12			
SW 5 b		Mini Collection Trucks	NIL	113	76	75
SW 5 c		Segregated Transport	NIL			
SW 5 d		Bulk Waste Trucks	83	21	21	19
SW 5 e		Waste Transfer Points	NIL	15 Portable Compactor + 70 Dhalaos	31 Portable Compactor + 29 Dhalaos	15 Portable Compactor + 36 Dhalaos
SW 5 f		Bio Methanation units	1			
SW 5 h		Composting units	NIL	0	0	0
SW 5 i		Material recovery Facilities	....			
SW 5 k		Waste to Energy (if applicable)	...			
SW 5 l		Waste to RDF	1			
SW 5 m		Sanitary Land Fills	....			
SW 5 n		Capacity of Sanitary landfills				

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		North DMC
	Population		90 Lakhs (approx.) (as per north ULB annual report)
<b>PW1</b>	Inventory of plastic waste generation		
<b>PW1a</b>		Estimated Quantity of plastic Waste generated in District	73000 TPA (as per annual report of North DMC)
<b>PW2</b>	Implementation of Collection		
<b>PW2a</b>		Door to Door collection	
<b>PW2b</b>		Segregated Waste collection	
<b>PW2c</b>		Plastic waste collection at Material Recovery Facility	
<b>PW2d</b>		Authorization of PW pickers	
<b>PW2e</b>		PW collection Centers	
<b>PW3</b>	Establishment of linkage with Stakeholders		
<b>PW3a</b>		Established linkage with PROs of Producers	
<b>PW3b</b>		Established linkage with NGOs	
<b>PW4</b>	Availability of facilities for Recycling or utilization of PW		
<b>PW4a</b>		No .of PW recyclers	301
<b>PW4b</b>		No Manufacturers	342
<b>PW4c</b>		No of pyrolysi soil plants	Nil
<b>PW4d</b>		Plastic pyrolysis	Nil
<b>PW4e</b>		Use in roadmaking	
<b>PW4f</b>		Co-processing in Cement Kiln	
<b>W5</b>	Implementation of PW Management Rules, 2016		
<b>W5a</b>		Sealing of units producing < 50-micron plastic	No action
<b>PW5b</b>		Prohibiting sale of carry bags < 50 micron	Prohibited as per PWM Rules, 2016
<b>PW5c</b>		Ban on Carry bags and other single use plastics as notified by State Government	Use of carry bags prohibited vide notification of Govt. of NCT of Delhi dated 23.10.2012. The

matter is subject to  
 approval of the  
 Director, P. W. D.  
 No. CD23  
 CD3

<b>PW6</b>	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners		
<b>PW6a</b>		No of Producers associated with ULBs	
<b>PW6b</b>		Financial support by Producers /Brand owners to ULBs	
<b>PW6c</b>		Amount of PRO Support	
<b>PW6d</b>		Infrastructure support by Producers/Brand owner to ULBs	
<b>PW6e</b>		No of collection centers established by Producers / Brand owner to ULBs	

(iii) C&D Waste Management

No.	Action Areas	Detail of Data Requirement	Measurable Outcome
	Name of ULB		
	Population		
CD1	Inventory of C&D waste generation		
CD1a		Estimated Quantity	
CD2	Implement scheme for permitting bulk waste generators		

No.	Action Areas	Detail of Data Requirement	Measurable Outcome
CD2a		Issuance of Permissions by ULBs	
CD3	Establishment of C&D Waste Deposition centers		
CD3a		Establishment of Deposition Points	
CD3b		C&D Deposition point identified	
CD4	Implementation of By-Laws for CD Waste Management		
CD4a		Implementation of By-laws	
CD4b		Collection of Deposition /disposal Charges	
CD5	Establishment of C&D Waste recycling plant or linkage with such facility		
CD5a		Establishment CD Waste Recycling Plant	
CD5b		Capacity of CD Waste Recycling Plant	

(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Detail of Data Requirement	Measurable Outcome
	Name of ULB		NDMC
	Population		90 Lakhs (approx.) (as per north ULB annual report)
BMW1	Inventory of Biomedical Waste Generation		
BMW1a		Total no. of Bedded Hospitals	95
BMW1b		Total no. of non-bedded HCF	0
BMW1c		Total no. Clinics	250
BMW1d		No. of Veterinary Hospitals	11
BMW1e		Pathlabs	91
BMW1f		Dental Clinics	100

BMW1g		BloodBanks	0
BMW1h		AnimalHouses	0
BMW1i		Bio-researchLabs	2
BMW1j		Others	4
BMW2	Authorization of HCFsbySPCBs /PCCs		
BMW2a		Bedded HCFs	95
BMW2b		Non-beddedHCFs	-
BMW3a	Biomedical WasteTreatment and DisposalFacilities(CB MWTFs)		
BMW3a		NoofCBMWTFs	1
BMW3b		LinkagewithCBMWTFs	Bio-medical medical waste generated by HCFs in North District is being collected and disposed of by M/s Biotic Waste Solutions Pvt. Ltd, 46-47, SSI Industrial Area, G.T.Karnal Road, Delhi-110033
BMW3c		CapacityofCBMWTFs	Adequete

BMW3d		Requirements of CBMWTFs	No
BMW3e		Captive Disposal Facilities of HCFs	Nil
BMW4	Compliance by CBMWTFs		
BMW4a		Compliance to standards	Yes
BMW4b		Barcode tracking by HCFs /CBMWTFs	Yes
BMW4c		Daily BMW lifting by CBMWTFs	Yes
BMW5	Status of Compliance by Healthcare Facilities		
BMW5a		Pre-segregation	All the HCFs are required to segregate their biomedical waste at the source of generation as per BMW Rules, 2016. During the inspection, if any violation w.r.t segregation is observed, action by way of issuance of SCN and closure directions is taken against the violators.

BMW5b		LinkagewithCBMWTFs	All the HCFs which generatingbiomedical waste required to havean agreement with concernedCBWTF for treatment and disposalof their biomedical waste. Duringthe Inspection, if any HCFgenerating BMW is not having validagreementwiththeCBWTF, actionagainst theHCFistakenasper law.
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(v) HazardousWasteManagement

No.	ActionAreas	DetailsofDataRequirement	MeasurableOutcome
HW1	Inventory of HazardousWaste		
HW1a		NoofHWGeneratingIndustry	383
HW1b		QuantityofHW	173.15MT/year
HW1c		QuantityofIncinierableHW	25.31MT/year
HW1d		Quantityofland-fillableHW	144.48MT/year
HW1e		QuantityofRecyclable/utilizableHW	3.33MT/year
HW2	Contaminated Sites andillegal industrialhazardous wastedumpsites		

No.	Action Areas	DetailsofDataRequirement	MeasurableOutcome
HW2a		NoofHWdumpsites	1
HW2c		ProbableContaminatedSites	1
HW3	Authorization bySPCBs/PCCs		
HW3a		Noofindustriesauthorized	Nil
HW3b		Display Board of HW Generationinfrontof Gate	383
HW3	AvailabilityofCommon HazardousWasteTSDF		
HW3a		CommonTSDF	Nil
HW3b		IndustriesslinkagewithTSDF	Nil
HW4	Linkage of ULBs inDistrict withCommon TSDF		
HW4a		ULBslinkedtoCommonTSDFsfo r DomesticHazardousWaste	

(vi) E-WasteWasteManagement

No.	Action Areas	DetailsofDataRequirement	MeasurableOutcome
EW1	Status of facilitatingauthorized collection ofE-Waste		
EW1a		Does the citizen are able todeposit or provide E- Wastethrough Toll-free Numbers in theDistrict	No
EW1c		Collection centers established byULBin District	
EW1d		Collection centers established byProducers or their PROs in theDistrict	NIL
EW1e		Does the district has linkage withauthorized E-Waste recyclers /Dismantler	No
EW1f		No authorized E-Waste recyclers /Dismantler	NIL
EW2	Status of Collection of E- Waste		
EW2a		AuthorizingE-Wastecollectors	Nil
EW2b		InvolvementofNGOs	No information
EW2c		DoesProducershaveapproached NGOs/InformalSectorforsettingup CollectionCenters.	No information

No.	Action Areas	Detail of Data Requirement	Measurable Outcome
EW2d		Does ULBs have linkage with authorized Recyclers/Dismantlers	
EW4	Control E-Waste related pollution		
EW4a		Does informal trading, dismantling, and recycling of e-waste exist in District	No
EW4b		Does the administration close illegal E-Waste recycling in the District	-
EW4c		No of actions taken to close illegal trading or processing of E-Waste	-
EW5	Creation of Awareness on Waste handling and disposal		
EW5a		Does PROs / Producers conduct any District level Awareness Campaigns	1
EW5c		Does District Administration conduct any District level Awareness Campaigns	

## 2.0 Water Quality Management Plan

No.	Action Areas	Detail of Data Requirement	Measurable Outcome
WQ1	Inventory of water resources in District		
WQ1a		Rivers	Pertains to I&FC Department
WQ1b		Length of Coastline	-do-
WQ1c		Nalas/Drains meeting Rivers	Pertains to I&FC/MCD/PWD
WQ1d		Lakes/Ponds	31 Nos. Water Bodies allocated to DJB in North District
WQ1e		Total Quantity of sewage and industrial discharge in District	
	Control of Groundwater Water Quality		
WQ2a		Estimated number of bore-wells	211 Nos.
WQ2b		No of permissions given for extraction of groundwater	308 Nos. other than DJB

WQ2c		Number of groundwater polluted areas	No. Such study has been undertaken by DJB.
WQ2d		Groundwater Availability	24.57 MGD
WQ3	Availability of Water Quality Data		Pertains to CGWB/DPCC
WQ3a		Creation of monitoring cell	--

No.	Action Areas	DetailsofDataRequirement	MeasurableOutcome
WQ3b		Access to Surface water and groundwater quality data at DM office	--
WQ4	Control of River side Activities		
WQ4a	Control of River side Activities	River Side open defecation	Pertains to I&FC
WQ4b		Dumping of SW on river banks	Pertain to MCD/DPCC/I&FC
WQ4c		Control measures for idli immersion	--
WQ5	Control of Water Pollution in Rivers		Pertains to DPCC/I&FC
WQ5a		Percentage of untreated sewage	--
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	Pertains to I&FC
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	Pertains to DPCC/I&FC
WQ6	Awareness Activities		--
WQ6a		District level campaigns on protection of water quality	--
WQ6b	Oil Spill Disaster Contingency Plan		
WQ6a		Creation of District Oil Spill Crisis Management Group	--
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	--
WQ7	Protection of Floodplains		Pertains to I&FC
WQ7a		Encroachment of flood plains is regulated.	--
	Rainwater Harvesting		
WQ8a		Action plan for Rain water harvesting	Implemented.

No.	Action Areas	Detail of Data Requirement	Measurable Outcome
SM1	Inventory of Sewage Management		
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	
SM1b		No of Class-II towns and above	
SM1c		No of Class-I towns and above	
SM1d		No of Towns needing STPs	
SM1e		No of Towns STPs installed	
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	
SM1h		Quantity of sewage flowing into lakes	
SM1i		No of industrial townships	
SW2	Adequacy of Available Infrastructure for Sewage Treatment		
SM2a		% sewage treated in STPs	
SM2b		Total available Treatment Capacity	
SM2c		Additional treatment capacity required	
SM3	Adequacy of Sewerage Network		
SM3a		No of ULBs having partial underground sewerage network	
SM3b		No of towns not having sewerage network	

Data Template for Preparation of District Environment Plans – Asper Hon'ble NGT Order in OA

SM3c		
	% population covered under sewerage network	

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**Industrial Wastewater Management Plan**

No.	Action Areas	Detail of Data Requirement	Measurable Outcome
IWW1	Inventory of industrial wastewater Generation in District		
IWW1a		No of Industries discharging wastewater	483
IWW1b		Total Quantity of industrial wastewater generated	40.737 MLD
IWW1c		Quantity of treated IWW discharged into Nalas/ Rivers	40.737 MLD
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	Nil
IWW1e		Prominent Type of Industries	Plastic, Light Engg Works, Garments Washing and Dyeing, Automobile Service Station with Washing, Hotels/Guest Houses /Party Lawns/Banquet Halls/Restaurants, Metal Surface Treatment
IWW1f		Common Effluent Treatment Facilities	05 (with a treatment capacity of 87.5 MLD)
IWW2	Status of compliance by Industries in treating wastewater		
IWW2a	08	No of Industries meeting Standards	483
IWW2b	Nil	No of Industries not meeting discharge Standards	Nil
IWW2c	Nil	No of complaints received or number of recurring complaints against industrial pollution in last 3 months	Nil
AWW4	Status of Action taken for not meeting discharge standards		
IWW4a		No industries closed for exceeding standards in last 3 months	Nil

No. AQI

IWW4b	No of industries where Environmental Compensation was imposed By SPCBs	Nil
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3.0 Air Quality Management Plan

No.	Action Areas	Detail of Data Requirement	Measurable Outcome
AQ1	Availability of Air Quality Monitoring Network in District		
AQ1a		Manual Air Quality monitoring stations of SPCBs / CPCB	-
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	5
AQ2	Inventory of Air Pollution Sources		
AQ2a		Identification of prominent air polluting sources	
AQ2b		No of Non-Attainment Cities	
AQ2c		Action Plans for non-attainment cities	
AQ3	Availability of Air Quality Monitoring Data at DMs Office		
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	
AQ4	Control of Industrial Air Pollution		
AQ4a		No of Industries meeting Standards	828 (all the units shifted to PNG)
AQ4b		No of Industries not meeting discharge Standards	Nil
AQ5	Control of Non-industrial Air Pollution sources		
AQ5a		Control open burning of Stubble during winter	
AQ5b		Control Open burning of Waste - No of actions Taken	
AQ5c		Control of forest fires	
AQ5d		Vehicle pollution check centers	
AQ5e		Dust Suppression Vehicles	

date

AQ6a

AQ6	Development of Air Pollution complaint redressal system		
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AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	Delhi Govt. has launched Green Delhi App wherein a public complaint can be launched for time bound redressal by the concerned agencies.
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6.0 Mining Activity Management Plan

No.	Action Areas	Detail of Data Requirement	Measurable Outcome
M11a	Inventory of Mining in District	Type of Mining Activity	-
M11b		No of Mining licenses given in the District	-
M11c		Area covered under mining	-
M11d		Area of District	-
M11e		Sand Mining	-
M11f		Area of sand Mining	-
M12	Compliance to Environmental Conditions		
M12a		No of Mining areas meeting Environmental Clearance Conditions	[Nos]
M12b		No of Mining areas meeting Consent Conditions of SPCBs /PCCs	[Nos]
M13a	Mining related environmental Complaints		
M13b		No of pollution related complaints against Mining Operations in last 1 year	-
M14	Action against non-complying mining activity		
M14a		No of Mining operations suspended for violations to environmental norms	-
M14b		No of directions issued by SPCBs	-

7.0 Noise Pollution Management Plan

No.	Action Areas	Detail of Data Requirement	Measurable Outcome
NP1	Availability of Monitoring equipment		
NP1a		No. of noise measuring devices with district administration	
NP1b		No. of noise measuring devices with SPCBs	(i) Nos. Sound Pressure Level Meter (Noise Meter, Class A) (ii) 31 (5 in north district) Real Time Ambient Noise Monitoring Stations are installed in Delhi. Data of these stations are available in DPCC website.
NP2	Capability to conduct noise level monitoring by State agency / District authorities		
NP2a		capability to conduct noise level monitoring by State agency / District authorities	Available
NP2	Management of Noise related complaints		
NP2a		No of complaints received on noise pollution in last 1 year	
NP2b		No of complaints redressed	
NP3	Compliance to ambient noise standards		
NP3a		Implementation of Ambient noise standards in residential and silent zones	
NP3b		Noise monitoring study in district	
NP3c		Sign boards in towns and cities in silent zones	

  
**(PARMOD KUMAR)**  
**SDM(HQ)**  
**DISTRICT NORTH**

**GOVT OF NCT OF DELHI**  
**OFFICE OF THE DISTRICT MAGISTRATE SHAHDARA,**  
**D.C. OFFICE COMPLEX, E-BLOCK, NAND NAGRI, DELHI-110093.**

Dated: 17/6/2021

No.F. DM (Shah)/DEP/2021/41074-75

To,

Sh. Sanjay Sondhi,  
SDM-I (HQ),  
O/o Div. Comm. (Revenue),  
(Environment Branch),  
Govt. of NCT of Delhi,  
5-Sham Nath Marg, Delhi-54.

**Subject :- Regarding directions of Hon'ble NGT in respect of preparation and implementation of the District Environment Plan (DEP) in the matter OA.360/2018 titled "Shree Nath Sharma Vs Union of India & Ors.**

With reference to letter no. F.36(91)/NGT./Div.Comm./2019/873 dated 11.06.2021 on the above cited subject. In this regard it is stated that the status report regarding preparation and implementation of the District Environment Plan (DEP) has already been e-mailed on 15.06.2021 (Copy of print out of e-mail enclosed).

This is your kind information please.

*de*

*De*  
17/6/21  
**(DEVENDRA SHARMA)**  
**SDM (VIVEK VIHAR)**  
**DISTRICT SHAHDARA**

**Copy for information to :-**

1. PA to District Magistrate (Shahdara), Delhi



2021

Gmail - (no subject)



SDM Vivek Vihar <sdmvivekvihar@gmail.com>

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(no subject)

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SDM Vivek Vihar <sdmvivekvihar@gmail.com>  
Reply-To: sdmvivekvihar@gmail.com  
To: direnv.delhi@nic.in, officeenv123@gmail.com  
Cc: spgdhc@gmail.com

Tue, Jun 15, 2021 at 5:17 PM

Sub: Status report regarding preparation of district environment plan in the matter OA 360/2018 Titled "SHREE NATH SHARMA VS UNION OF INDIA & ORS."

Madam/Sir,

Please find herewith attachment.

Thanks & Regards

O/o SDM (Vivek Vihar).

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**GOVT OF NCT OF DELHI**  
**OFFICE OF THE DISTRICT MAGISTRATE SHAHDARA,**  
**D.C. OFFICE COMPLEX, E-BLOCK, NAND NAGRI, DELHI-110093.**

No.F. DM (Shah)/DEP/2021/41039

Dated: 15/06/2021

**STATUS REPORT REGARDING PREPARATION OF DISTRICT  
ENVIRONMENT PLAN IN THE MATTER OA 360/2018 TITLED "SHREE  
NATH SHARMA VS UNION OF INDIA & ORS."**

A meeting was held on 09.03.2021 regarding preparation of District Environment Plan. Subsequently information was obtained from all the stake holders and compiled which is enclosed as Annexure-I. This information was also e-mailed to [djbcawb@gmail.com](mailto:djbcawb@gmail.com).

This issues with the approval of the District Magistrate (Shahdara).



**(DEVENDRA SHARMA)**  
**SDM (VIVEK VIHAR)**  
**DISTRICT SHAHDARA**



165/2

**District Environment Plan**  
**Hon'ble NGT vide order dated 26.09.2019 in the matter of OA 360 of 2018**

**Introduction**

Hon'ble National Green Tribunal vide order dated 26.09.2019 in O.A No. 360 of 2018 filed by Shree Nath Sharma Vs Union of India and Others direction that CPCB shall facilitate the District Magistrates in preparation of District Environment Plan by placing Model plan on it's website. This model plan may be adopted as per local requirements by all District under supervision of District Magistrate.

The said Order also directs that Department of Environment in respective States/ UTs should collect district plans to prepare State Environment Plan, which shall be monitored by respective Chief Secretaries of State/UT by 15.12.2019.

Based on State Environmental plans, CPCB and Ministry of Environment, Forest & Climate Change shall prepared National Environmental Plan, under the supervision of Secretary, MoEF&CC and Chairman, CPCB by 31.01.2020. The National Action Plan needs to be submitted before Hon'ble NGT 15.02.2020.

In compliance to above directions, CPCB has prepared a model District Environment Plan (DEP) that covers following thematic areas;

1.0 Waste Management Plan .....	1
i. Solid Waste Management Plan (for each ULB) .....	2
ii. Plastic Waste Management (for each ULB) .....	3
iii. C&D Waste Management .....	4
iv. Biomedical Waste Management (for each ULB) .....	5
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Above model DEP is available at CPCB website – <https://www.cpcb.nic.in>. The model DEP covers 7 thematic areas by capturing basic information on 64 action areas through about 220 data points, which are essential part of District Environment Plan. The office of District Magistrate may use the template of action points and indicative date requirements given in this Model document for preparing Environment Management Plan. Information pertaining to data points may be collected from respective agencies in the District.

District Magistrates may initiate data acquisition from concerned local agencies and use the excel file 'OA 360 NGT District Environment Plan.xlsx' given at website for data entry, additional entries may be made in excel sheet as per local requirement. Information received from Districts may be used by State Department of Environment to develop appropriate State Environment Plan.

The proposed District Environmental Management Plan for 7 thematic areas

1.0 Waste Management Plan

(i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB1
	Name of ULB		[name of ULB]	East Delhi Municipal Corporation
	No of ULBs in the District		[Nos]	3
	Population		[Nos as per 2011 census]	39.48 lacs
SW1	Report on inventory of total solid waste Generation			
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]	2600
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]	1560
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]	1040
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]	1000
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]	100
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]	550 Approx
SW1g		Qty. of Domestic Hazardous Waste (SHW) collected	[in MT/Day] or [No Facility]	Not estimated
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/ Day] or [Qty not estimated]	Not estimated
SW1i		No of Old dump sites	[Nos] or [None]	1
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]	140000
SW1k		No of Sanitary landfills	[ Nos ] or [ None]	1
SW1l		No of wards	[ Nos]	64
SW2	Compliance by Bulk Waste Generators			
SW2a		No of BW Generators	[numbers] or [inventory not done]	500
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]	11
SW3	Compliance in segregated waste Collection SW Collection (MT Per day)			
SW3a		Total generation	[Automatic] from SW1a	2600
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]	100
SW3c		Dry Waste	[in MT/Day] or [Collection	1000

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			Not initiated]	
SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]	1000

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No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB1
SW4	Waste Management Operations			
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]	100%
SW4b		Mechanical Road Sweeping	[100%] / [partial %] / [not initiated]	15%
SW4c		Manual Sweeping	[100 %] / [ partial %]	85%
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]	100%
SW4e		Digesters (Bio-methanation)	[% of WW] / [not initiated]	1% of WW
SW4f		Composting operation	[% of WW] / [not initiated]	3% of WW
SW4g		MRF Operation	[ MRF used] / [not initiated]	MRF Used
SW4h		Use of Sanitary Landfill	[% of SW collected] / [ no SLF]	100% of SW Collected
SW4i		Reclamation of old dumpsites	[initiated] / [ not initiated]	Initiated
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [ not initiated]	Initiated
SW4k		Linkage with Recyclers	[initiated] / [ not initiated]	Initiated
SW4l		Authorization of waste pickers	[initiated] / [ not initiated]	Initiated
SW4m		Linkage with TSDF / CBMWTF	[initiated] / [ not initiated]	Initiated
SW4n		Involvement of NGOs	[initiated] / [ not initiated]	Initiated
SW4o		Linkage with Producers / Brand Owners	[initiated] / [ not initiated]	Initiated
SW4p		Authorization of Waste Pickers		
SW4q		Issuance of ID Cards	[initiated] / [ not initiated]	Initiated
SW5	Adequacy of Infrastructure			
SW5a		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	-
SW5b		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	300/300
SW5c		Segregated Transport	[yes] / [No] / [% area covered]	Yes
SW5d		Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	76/76
SW5e		Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	40/5/35
SW5f		Bio-methanation units	[Nos. Required] / [Nos. Available]	10/2
SW5h		Composting units	[Nos. Required] / [Nos.	20/11

			Available]	
SW5i		Material Recovery Facilities	[used or installed] / [not available]	4
SW5k		Waste to Energy (if applicable)	[Required] / [Nos. Available]	1
SW5l		Waste to RDF	[Required] / [Nos. Available]	1
SW5m		Sanitary Landfills	[Nos] / [Nos. Available]	1
SW5n		Capacity of sanitary landfills	[MT] // [Nos. Available]	Already exhausted

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No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB1
SW5o		Waste Deposit Centers (DHW)	[Nos] / [Nos. Available]	40/5
SW5p		Other facilities	[give or select from list]	-
SW6	Notification and Implementation of By-laws			
SW6a		Notification of By-laws	[done] / [in progress]] / [not initiated]	Done
SW6b		Implementation of by-laws	[done] / [in progress] / [not initiated]	In progress
SW7	Adequacy of Financial Status of ULB			
SW7a		CAPEX Required	[INR] / [Not required]	Yes
SW7b		OPEX	[INR per Year] / [% of requirement]	Yes
SW7c		Adequacy of OPEX	[Yes] / [No]	No

(ii) Plastic Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB1
	Name of ULB		[name of ULB]	East Delhi Municipal Corporation
	Population		[Nos as per 2011 census]	39.48 lacs
PW1	Inventory of plastic waste generation			
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]	Not Estimated
PW2	Implementation of Collection			
PW2a		Door to Door collection	[100%] / [partial%] / [not initiated]	100%
PW2b		Segregated Waste collection	[100%] / [partial%]	85%
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	MRF used
PW2d		Authorization of PW pickers	[Nos] / [not initiated]	2 through NGO
PW2e		PW collection Centers	[Nos]/[not established]	4
PW3	Establishment of linkage with stakeholders			
PW3a		Established linkage with PROs of Producers	[Nos]/[not established]	2
PW3b		Established linkage with NGOs	[Nos]/[not established]	2
PW4	Availability of facilities for Recycling or			

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utilization of PW			
PW4a	No. of PW recyclers	[Nos]	3
PW4b	No Manufactures	[Nos]	-
PW4c	No of pyrolysis oil plants	[Nos]	-

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No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB1
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]	-
PW4e		Use in road making	[Quantity MT used per Month]	-
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per month]	-
PW5	Implementation of PW Management Rules, 2016			Bye Laws yet to notified
PW5a		Sealing of units producing <50-micron plastic	[All sealed]/[Partial]/[no action]	
PW5b		Prohibiting sale of carry bags <50 micron	[Prohibited]/[Partial]/[no action]	-
PW5c		Ban on carry bags and other single use plastic as notified by State Government	[Implemented]/[Partial]/[no action]/[No Ban]	-
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand owner			
PW6a		No of Producers associated with ULBs	[Nos]/[None]	2
PW6b		Financial support by Producers/ Brand owners to ULBs	[Nos]/[None]	1
PW6c		Amount of PRO Support	[Rs...]	-
PW6d		Infrastructure support by Producers/Brand owners to ULBs	[Nos of Producers]/[None]	None
PW6e		No of collection centers established by Producers/Brand owners to ULBs	[Nos]/[None]	2

(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB1
	Name of ULB		[name of ULB]	East Delhi Municipal Corporation
	Population		[Nos as per 2011 census]	39.48 lacs
CD1	Inventory of C&D waste generation			
CD1a		Estimated Quantity	[Kg/Day]/[Not estimated]	800TPD
CD2	Implement scheme for permitting bulk waste generators			

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No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB1
CD2a		Issuance of permissions by ULBs	[Initiated]/[Not initiated]	Initiated
CD3	Establishment of C&D Waste Deposition centers			
CD3a		Establishment of Deposition Points	[Yes]/[No]	Yes
CD3b		C&D Deposition point identified	[Yes]/[No]	Yes
CD4	Implementation of By-Laws for CD Waste Management			
CD4a		Implementation of By-Laws	[notified]/[not notified]	Notified
CD4b		Collection of Deposition/disposal Charges	[Initiated]/[Not initiated]	Notified
CD5	Establishment of C&D Waste recycling plant or linkage with such facility			
CD5a		Establishment CD Waste Recycling Plant	[Established]/[Sent to shared facility]/[No facility exists]	Established
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day]/[Not available]	1000 TPD

(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB1
	Name of ULB		[name of ULB]	
	Population		[Nos as per 2011 census]	11,10,751 (as per online record of Shahdara District)
BMW1	Inventory of Biomedical Waste Generation			Steps taken by DPCC is placed at Annexure-I
BMW1a		Total no. of Bedded Hospitals	[Nos]/[No inventory]	47
BMW1b		Total no. of non-bedded HCF	[Nos]/[No inventory]	216
BMW1c		Total no. Clinics	[Nos]/[No inventory]	104
BMW1d		No of Veterinary Hospitals	[Nos]/[No inventory]	1
BMW1e		Pathlabs	[Nos]/[No inventory]	46
BMW1f		Dental Clinics	[Nos]/[No inventory]	35
BMW1g		Blood Banks	[Nos]/[No inventory]	0

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No.	Action Areas	Details of Data Requirement	Measurable Outcome	
BMW1h		Animal Houses	[Nos]/[No inventory]	0
BMW1i		Bio-research Labs	[Nos]/[No inventory]	0
BMW1j		Others	[Nos]/[No inventory]	30
BMW2	Authorization of HCFs by SPCBs/PCCs			
BMW2a		Bedded HCFs	[Nos Authorized]	47
BMW2b		Non-bedded HCFs	[Nos Authorized]	216
BMW3	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)			
BMW3a		No of CBMWTFs	[Nos]/None	1
BMW3b		Linkage with CBMWTFs	[Yes]/[no linkage]	Yes
BMW3c		Capacity of CBMWTFs	[Adequate]/[Not adequate]	Adequate
BMW3d		Requirements of CBMWTFs	[Require]/[not required]	Lease of CBWTF with Delhi Govt. has already been expired on April, 2020 and at present it is operating on extension. DPCC has published an advertisement in Newspaper on 20.01.2021 seeking expression of interest from the proponents for setting up of 2 CBWTFs in two regions i.e. Region-1 (North East, East and Shahdara District) and Region-2 (South West, West and Central Districts) in the area assigned to M/s SMS Water Grace BMW Pvt. Ltd. (DPCC)
BMW3e		Captive Disposal Facilities of HCFs	[Nos]/[None]	None
BMW4	Compliance by CBMWTFs			
BMW4a		Compliance to standards	[Meeting]/[Not meeting]/[NA]	Meeting
BMW4b		Barcode tracking by HCFs/CBMWTFs	[100%]/[Partly%]/[None]	0 Bedded :- 14/216, 6.48%
				1-29 Bedded :- 5/35, 14.28%
				30-Above Bedded 10/12, 8333% (CDMO)
				Approximate 83% of HCF having 30 and above beds have implemented Bar Code System (10 out of 12). (DPCC)
BMW4c		Daily BMW lifting by CBMWTFs	[Kg/day]	767.474KG
BMW5	Status of Compliance by Healthcare Facilities			

BMW5a		Pre-segregation	[100%]/[partly%]/[None]	All the HCFs are required to segregate its biomedical waste at the source of generation as per BMW Rules, 2016. During the inspection, if any violation w.r.t. segregation is observed action against the HCF is taken as per law. (DPCC)
BMW5b		Linkage with CBMWTFs	[100%]/[partly%]/[None]	All the HCFs which are generating biomedical waste required to have an agreement with concerned CBWTF for treatment and disposal fo their biomedical waste. During the inspection, if any HCF generating BMW is not having valid agreement with the CBWTF, action against the HCF is taken as per law. (DPCC)

**(v) Hazardous Waste Management**

No.	Action Areas	Details of Data Requirement	Measurable Outcome	
HW1	Inventory of Hazardous Waste			
HW1a		No of HW Generating Industry	[Nos.]	226
HW1b		Quantity of HW	[MT/Annum]	
HW1c		Quantity of Incinerable HW	[MT/Annum}	
HW1d		Quantity of land-fillable HW	[MT/Annum]	
HW1e		Quantity of Recyclable / utilizable HW	[MT/Annum}	
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites			

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No.	Action Areas	Details of Data Requirement	Measurable Outcome
HW2a		No of HW dumpsites	[Nos]/[None]
HW2c		Probable Contaminated Sites	[Nos]/[provide list]
HW3	Authorization by SPCBs/PCCs		
HW3a		No of industries authorized	[Nos]
HW3b		Display Board of HW Generation in front of Gate	[Nos]
HW3	Availability of Common Hazardous Waste TSDF		
HW3a		Common TSDF	[Exists]/[No]/[Sent to other District within State]
HW3b		Industries linkage with TSDF	[Nos.]
HW4	Linkage of ULBs in District with Common TSDF		
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	[Yes]/[No]

(vi) E-Waste Waste Management

No.	Action Areas	Details of Date Requirement	Measurable Outcome	
EW1	Status of facilitating authorized collection of E-Waste			
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	[Yes]/[No]	NO
EW1c		Collection centers established by ULB in District	[Nos] / [None]	No information
EW1d		Collection centers established by Producers or their PROs in the District	[Nos]/ [None]	Nil
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	[Yes] / [No]	No information
EW1f		No authorized E- Waste recyclers / Dismantler	[Nos] / [None]	Nil
EW2	Status of Collection of E-Waste			
EW2a		Authorizing E-Waste collectors	[Authorized] / [None]	Nil
EW2b		Involvement of NGOs	[Yes] / [No] / [Nos]	No information
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	[Yes] / [No] / [Nos]	No

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No.	Action Areas	Details of Date Requirement	Measurable Outcome	
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	[Yes] / [No]	No information
EW4	Control E-Waste related pollution			
EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District	[Yes] / [No]	No
EW4b		Does the administration closed illegal E-Waste recycling in the District	[Yes] / [No] / [Nos]	No
EW4c		No of actions taken to close illegal trading or processing of E-Waste	[Nos]	Nil
EW5	Creation of awareness on Waste handling and dispo			
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	No
EW5c		Does District Administration conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	No information

2.0 Water Quality Management Plan

No.	Action Areas	Details of Date Requirement	Measurable Outcome	
WQ1	Inventory of water resources in District			
WQ1a		Rivers	[Nos] and [Length in Km]	Nil
WQ1b		Length of Coastline	[in Km]	NA
WQ1c		Nalas /Drains meeting Rivers	[Nos]	Nil
WQ1d		Lakes/Ponds	[Nos] and [Area in Hectares]	EDMC and revenue department
WQ1e		Total Quantity of sewage and industrial discharge in District	[Authomatic](SW1a+IW1b)	
	Control of Groundwater Water Quality			
WQ2a		Estimated number of bore-wells	[Nos]	25 Nos
WQ2b		No of permissions given for extraction of groundwater	[Nos]	25 Nos
WQ2c		Number of groundwater polluted areas	[Nos]	Nil. However, it pertains to CGWB
WQ2d		Groundwater Availability	[adequate]/[not adequate]	Adequated. However it pertains to CGWB
WQ3	Availability of			

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	Water Quality Data			
WQ3a		Creation of monitoring cell	[Yes]/[No]	Monitoring of treated water quality is done through various DJB lab. Ground Water quality pertains to CGWB

DJB

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No.	Action Areas	Details of Date Requirement	Measurable Outcome	
WQ3b		Access to surface water and groundwater quality data at DM office	[Available] or [Not available]	Pertain to DM East
WQ4	Control of River side Activities			
WQ4a	Control of River side Activities	River Side open defecation	[Fully Controlled]/[Partly controlled]/[no Measures taken]	Pertain to irrigation and flood control department
WQ4b		Dumping of SW on river banks	[Fully Controlled]/[Partly controlled]/[no Measures taken]	NA
WQ4c		Control measures for idol immersion	[Measures taken]/[Measures taken post immersion]/[No Measures taken]	Measures taken, on the directions of Hon'ble NGT/ Divisional Commissioner, the work of Idol Immersion is being taken up at artificial ponds during Ganesh Visarjan and Durga Pooja.
WQ5	Control of water Pollution in Rivers			
WQ5a		Percentage of untreated sewage	[%] (automatic SM1g/SM1a)	Pertain to irrigation and flood control department
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	[Monitored]/[Not monitored] [not applicable]	Pertain to irrigation and flood control department
WQ5c		No of directions given to industries for Discharge of untreated industrial wastewater in last 12 months	[Nos]	Pertain to DSIIDC
WQ6	Awareness Activities			
WQ6a		District level campaigns on protection of water quality	[Nos in previous year]	Awareness campaigns protection of water quality is being done through PRO office of DJB using print, electronic and pump lets etc.
WQ6b	Oil Spill Disaster Contingency Plan			
WQ6a		Creation of District Oil Spill Crisis Management Group	[Created]/[Not Created]	Does not pertain to DJB

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WQ6b		Preparation District Oil Spill Disaster Contingency Plan	[Prepared]/[Not Prepared]	
WQ7	Protection of Flood Plains			
WQ7a		Encroachment of flood plains is regulated.	[Yes]/[No]	Pertains to irrigation and flood control department
	Rainwater Harvesting			
WQ8a		Action plan for Rain Water Harvesting	[Implemented]/[Not implemented]	Implemented in DJB. Implemented, One No. Rain Water Harvesting System has been installed at each location viz. Chilla Store, Surya Nagar Store, Ghazipur Store and Gokalur Store of I&FC Deptt.

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### 3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Date Requirement	Measurable Outcome	
SM1	Inventory of Sewage Management			
SM1a		Total Quantity of Sewage generated in District from class II cities and above	[MLD]	176.5 MLD
SM1b		No of Class-II towns and above	[Nos]	East District
SM1c		No of Class-I towns and above	[Nos]	East District
SM1d		No of Towns needing STPs	[Nos]	Nil
SM1e		No of Towns STPs installed	[Nos]	01 STP (Kondli)
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD]	172 MLD in East District
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic]	Automatic 4.5 MLD
SM1h		Quantity of sewage flowing into lakes	[MLD]	Nil
SM1i		No of industrial townships	[Nos]	Pertains to DSIIDC
SM2	Adequacy of Available Infrastructure for Sewage Treatment			
SM2a		%sewage treated in STPs	[Automatic]	176.50%
SM2b		Total Available Treatment Capacity	[MLD]	252 MLD
SM2c		Additional treatment capacity required	[MLD]	Nil
SM3	Adequacy of Sewerage Network			
SM3a		No of ULBs having partial underground sewerage network	[Nos]	98% Sewerage network covering in East

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SM3b		No of towns not having sewerage network	[Nos]	Nil
SM3c		% population covered under sewerage network	[Automatic]	98%

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#### 4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Date Requirement	Measurable Outcome
IWW1	Inventory of industrial wastewater Generation in District		
IWW1a		No of industries discharging wastewater	[Nos]
IWW1b		Total Quantity of industrial wastewater generated	[MLD]
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	[MLD]
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	[MLD]
IWW1e		Prominent Type of Industries	[Agro based]/[Chemical-Dye etc.]/[Metallurgical]/[Pharma]/[Pesticide]/Power Plants]/[Mining]/[Automobile] : Multiple selection based on size of operation and number
IWW1f		Common Effluent Treatment Facilities	[Nos]/[No CETPs]
IWW2	Status of compliance by Industries in treating wastewater		
IWW2a		No of industries meeting Standards	[Nos]
IWW2b		No of industries not meeting discharge Standards	[Automatic]
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	[Nos]
IWW4	Status of Action taken for not meeting discharge standards		
IWW4a		No industries closed for exceeding standards in last 3 months	[Nos]
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	[Nos]

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5.0 Air Quality Management Plan

No.	Action Areas	Details of Date Requirement	Measurable Outcome
AQ1	Availability of Air Quality Monitoring Network in District		
AQ1a		Manual Air Quality monitoring stations of SPCBs/CPCB	[Nos]/[None]
AQ1c		Automatic monitoring stations Operated by SPCBs/CPCB	[Nos]/[None]
AQ2	Inventory of Air Pollution Sources		
AQ2a		Identification of prominent air polluting sources	[Large Industry]/[Small Industry]/ [Unpaved Roads]/[Burning of Waste Stubble]/Brick Kiln/[Industrial Estate]/ [Others] (Multiple selection)
AQ2b		No of Non-Attainment Cities	[Nos]/[None]
AQ2c		Action Plans for non-attainment cities	[Prepared]/[Not yet prepared]
AQ3	Availability of Air Quality Monitoring Data at DMs Office		
AQ3a		Access to air quality data from SPCBs CPCB through Dashboard	[Available]/[Not yet Available]
AQ4	Control of Industrial Air Pollution		
AQ4a		No of Industries meeting standards	[Nos]
AQ4b		No of Industries not meeting discharge standards	[Nos]
AQ5	Control of Non-industrial Air Pollution sources		
AQ5a		Control open burning of Stubble-during winter	[Nos of fir incidents]
AQ5b		Control Open burning of Waste-Nos of actions Taken	[Nos]
AQ5c		Control of forest fires	[SOP available]/[No SoP]
AQ5d		Vehicle pollution check centers	[% ULBs covered]
AQ5e		Dust Suppression Vehicles	[% ULBs covered]
AQ6	Development of Air Pollution complaint redressal system		
AQ6a		Mobile App/Online based air pollution complaint redressing system of SPCBs.	[Available] / [Not available]

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### 6.0 Mining Activity Management plan

No.	Action Areas	Details of Date Requirement	Measurable Outcome
M11a	Inventory of Mining in District		
M11a		Type of Mining Activity	[Sand Mining] / [Iron Ore] / [ Bauxite] / [Coal] / Other [specify]  Multiple selection in order of magnitude of operations
M11b		No of Mining licenses give in the District	[Nos]
M11c		Area covered under mining	[Sq km]
M11d		Area of District	[Sq km]
M11e		Sand Mining	[Yes] / [No]
M11f		Area of sand Mining	[River bed] / [Estuary] / [Non - river deposit]
M12	Compliance to Environmental Conditions		
M12a		No of Mining areas meeting Environmental Clearance Conditions	[ Nos]
M12b		No of Mining areas meeting Consent Conditions of SPCBs / PCCs	[ Nos]
M13a	Mining related environmental Complaints		
M13b		No of pollution related complaints against Mining Operations in last 1 Year	[ Nos]
M14	Action against non-complying mining activity		
M14a		No of Mining operations suspended for violations to environment norms	[Nos]
M14b		No od directions issued by SPCBs	[Nos]

Modal District Environment Plan prepared by CPCB-As per Hon'ble NGT Order dated 26/09/2018 in OA 360/2018

7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Date Requirement	Measurable Outcome	
NP1	Available Monitoring equipment			
NP1a		No. of noise measuring devices with district administration	[Nos] / [None]	15 Sound level meters with District Police
NP1b		No. of noise measuring devices with SPCBs	[Nos] / [None]	Not Relates
NP2	Capability to conduct noise level monitoring by State agency/District authorities			
NP2a		Capability to conduct noise level monitoring by State agency / District authorities	[Available] / [Not available]	
NP2	Management of Noise related complaints			
NP2a		No of complaints received on noise pollution in last 1 year	[Nos]	Details as per annexure - A
NP2b		No of complaints redressed	[Nos]	Details as per annexure - A
NP3	Compliance to ambient noise standards			
NP3a		Implementation of Ambient noise standards in residential and silent zones	[Regular Activity] / [Occasional] / [Never]	Not Relates
NP3b		Noise monitoring study in district	[carried out] / [not carried out]	Not Relates
NP3c		Sign boards in towns and cities in silent zones	[Installed] / [Partial] / [Not Installed]	Not Relates

\*\*\*

157/K  
**Annexure A**

**Goswara Noise pollution from 01.01.2020 to 31.12.2020/  
SHAHDARA (ERSS-100, HELPLINE and NGMS.WEB)**

**Total Calls**

Distt.	Total No. Of call Received (a)	Repeated calls (b) Out of (a)	Untrace Calls (c) Out of (a)	Actual calls (d) Diff. {a-(b+c)}	Legal Action (e) *	Filed Calls (f)	Total Action (g) (e+f).	Action % (h) %age(g/d*100)
Shahdara	1930	299	439	1192	669	523	1192	100%

List of Real Time Ambient Noise Monitoring Stations for the districts  
of East, North East and Shahdara

S.NO.	Location Name	District/Area
1.	Sonia Vihar Water Treatment Plant (DJB), Sonia Vihar, New Delhi-110094	North East
2.	Mother Dairy Plant, 30, New Patpar Ganj Road, Block D, Patparganj, New Delhi-110092	East
3.	Industrial Training Institute (Shahdara), Vivek Vihar, Delhi-110095	Shahdara
4.	J L N Stadium Pragati Vihar, New Delhi-110003	North East
5.	EDMC Zonal Office , Oppsite Shyamlal College, Shahdara, Delhi- 110032	East Delhi
6.	Anand Vihar	Shahdara

755/c

Annexure-I

Name of SPCB/PC DPC Year: 2019-2020

SNO	Details on Hazardous Waste Generation					Authorized Quantity of Hazardous Waste (Metric Tonne)				Total Quantity	*Quantity of Hazardous Waste generated as per Annual Return within the State/UT (Metric Tonne)				Total Quantity	Details on Import and Export of Hazardous Waste			
	Name of the District	Total Number of HW Generating Industry	Number of Units possessing authorization	Number of Units exempted from obtaining Authorization	Number of HW Units submitted annual returns	Landfillable	Incinerable	Recyclable	Utilizable		Landfillable	Incinerable	Recyclable	Utilizable		Quantity of HW imported during the year (Metric Tonne)*	Type of HW*	Quantity of HW exported during the year (Metric Tonne)	Type of HW
1	EAST	131	0	12	35	1.29	0.11	0.774	N/A	2.174	2.652666	2.90877	13.3745	N/A	18.935936	NIL	NIL	NIL	
2	NORTH EAST	27	0	62	15	60.28	0.02	0.172	N/A	60.472	0.7014	0.9709	8.1435	N/A	9.8158	NIL	NIL	NIL	
3	SHAHIDARA	226	4	385	51	191.21	16.8	113.77	N/A	321.78	35.1537	0.38338	0.3776	N/A	35.91468	NIL	NIL	NIL	
4	SOUTH	12	0	46	2	11.512	1.01	6.88	N/A	19.402	0.153	0	1.61	N/A	1.763	NIL	NIL	NIL	
5	SOUTH EAST	321	19	64	94	173.11	15.27	103.45	N/A	291.83	65.6	95.345	75.163	N/A	236.108	NIL	NIL	NIL	
6	SOUTH WEST	14	0	121	3	8.92	0.784	5.33	N/A	15.034	6.343	0	98.7	N/A	105.043	NIL	NIL	NIL	
7	NORTH WEST	176	7	216	58	1283.78	0.88	60.2	N/A	1344.86	986.265	1.144	2.469	N/A	989.878	NIL	NIL	NIL	
8	WEST	282	39	677	120	356.58	31.47	213.1	N/A	601.15	75.529	2.04161	140.1296	N/A	217.70021	NIL	NIL	NIL	
9	NEW DELHI	367	20	317	154	7.48	0.66	4.47	N/A	12.61	20.875	20.49	21.236	N/A	62.601	NIL	NIL	NIL	
10	CENTRAL	87	3	134	47	5.75	0.508	3.44	N/A	9.698	2.56	0.354	3.05	N/A	5.964	NIL	NIL	NIL	
11	NORTH	269	28	890	306	431.1	38.1	258	N/A	727.2	990.906	7.40832	1.42109	N/A	999.73541	NIL	NIL	NIL	
<b>Total</b>		<b>4836**</b>	<b>120</b>	<b>2924***</b>	<b>885</b>	<b>2551.012</b>	<b>105.612</b>	<b>769.586</b>	<b>N/A</b>	<b>3406</b>	<b>2186.73877</b>	<b>131.046</b>	<b>365.6743</b>		<b>2683.45904</b>				

\* This information pertain to only trading activity.

\*\*Out of 4836, 1792 HW units have not possessing valid authorization as per the direction of CPCB dated 19.05.2016

\*\*\*2924 HW units comes under household categories which do not required to take consent from DPCC.

**GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HQ)  
DISTRICT MAGISTRATE (SOUTH)  
OFFICE M.B. ROAD, SAKET,  
NEW DELHI-110068**

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F. No.9(114)DC(S)/Coord./2019/2391-92

Dated:21-06-2021

To,

The Director (Env.), GNCTD,  
Nodal Officer Committee,  
O/o the Justice SP Garg Monitoring Committee,  
India International Centre, Max Muller Marg,  
New Delhi.

**Sub:- Regarding directions of hon'ble NGT in respect of preparation of District Environment Plan(DEP) in the matter OA360/2018 titled "Shree Nath Sharma Vs Union of India and others".**

**Sir,**

With reference of your letter No. F.128/(648)/Env/S.P. Garg Monitoring Committee/2021/458-472 dated 10/06/2021, on the subject cited above please find enclosed herewith the District Environment Plan of District South, for your kind perusal.



**(BHUPINDER SINGH)  
SDM (HQ)  
DISTRICT SOUTH**

**Copy for information to:-**

1. SDM-I(HQ), Revenue Department Environment branch, 5 Sham Nath Marg, Delhi-54

**DISTRICT ENVIRONMENTAL PLAN  
SOUTH DISTRICT, DELHI  
GOVERNMENT OF NCT OF DELHI**

## Preface

The South District (Revenue) is one of the largest District in Delhi having a population of approx. 27,31,929 as per Census (2011), The South New Delhi is bordered in the north by the districts of New Delhi, the Yamuna river to the east, Gurgaon district of Haryana to the southwest, Faridabad District of Haryana to the southeast and South West Delhi to the west. The District covers 5 Assembly Constituencies, and 16 Police Stations. There are approximately around 41 rural and 02 urbanized villages. In some pocket of the rural villages there are still agricultural activities. There are forest areas also in the District. There exists natural as well as manmade ponds/talab. The present District Environmental Plan has been prepared in consultation with line department such as SDMC, DJB, CDMO (South), DPO(South) & DPCC etc.

### 1. **Brief Profile of the District:**

District Administration is a bridge between the Government and the common man. The South District is headed by the Deputy Commissioner (Revenue) District Magistrate (DM) and Additional District Magistrate (ADM) and there Sub Divisional Magistrates who are incharge in Sub Divisions. BDO(South) in the custodian of the Gram Sabha Land. For revenue functions each subdivision has Tehsildar, Naib Tehsildar, Kanungo and Patwari in that order.

The Three Sub Divisions are:-

1. Saket
2. Hauz Khas
3. Mehrauli

The South district has the distinction of having the biggest colony in Asia at Sangam vihar with ultra modern urban infrastructure. Hauz Khas in this district is the head of the Panchayat of 23 villages.

The South Delhi has a population of 27,31,929 (2011 census), and an area of 250 km<sup>2</sup>, with a population density of 9,034 inhabitants per square kilometer. It is the fourth most population district in Delhi (as per Wikipedia).

The South District of NCT of Delhi is situated in the south part of Delhi. It is located in between latitude 28.4817<sup>o</sup> and longitude between 77.1873<sup>o</sup>.

### **Major Ponds**

1. Chandan:-
2. Fatehpuri Beri

## **Initiative of the District Administration**

The district Administration is committed to implement and enforce the direction passed by the Hon'ble NGT in letter and spirit. The district administration join its own violation has taken following measures to re-enforce and assist the agencies for enforcing and implementing the Hon'ble NGT Directions. Apart from coordinating and regular review meetings with all the stack holders the District Administration has also been actively involved by taking the following actions:-

1. Regular night patrolling by Civil Defence Volunteers (CDVs) under the supervision of SDM's have been already started at all vulnerable location and the report are being shared with the concerned authorities for any violation.
2. The SDM's, Tehsildars of the respective Sub Division are issuing challan and imposing penalty on violators on NGT directions. The reports are being compiled and forwarded to the Div/Com Office on daily basis.
3. Regular meetings are being held by the DM(South) with all the stake holders on all environmental issues in the District. In the review meeting, action taken on all important issues such as Noise Pollution, Solid Waste Management, Air Pollution, Plastic Waste ban etc. are taken up and issues sorted out so as to comply with the direction jof the Hon'ble NGT.
4. SDM's, MCD, Delhi Police, DJB, I&FC etc. are regularly directed to conduct awareness program in their areas and also to submit compliance report.
5. Major rain water harvesting activities are being carried out in the District in collaboration with DJB, MC I&FC and PWD. All government building have been directed to install rain water harvesting facilities and many natural ponds/talab have been revived / restored.

## **Scope of the District Environmental Plan**

S.No.	Plan	Concerned Department
1.	Waste Management Plan (i) Solid Waste Management Plan (ii) Plastic Waste Management (iii) C & D Waste Management (iv) Biomedical Waste Management (v) Hazardous Waste Management (vi) E-Waste Waste Management	SDMC
2.	Water Quality Management Plan	DJB
3.	Domestic Sewage Management Plan	DJB
4.	Industiral Waste Wate Management Plan	Not Applicable
5.	Air Quality Management Plan	DPCC
6.	Mining Activity Management Plan	Not Applicable
7.	Noise Pollution Management Plan	DPCC/SDM

## **1. Waste Management Plan of District South, SDMC**

### **(i) Solid Waste Management Plan:**

Solid waste management is an essential service in any society, before introducing the process; however, let's start with a discussion of the material being managed- solid waste.

Solid waste refers to the range of garbage materials - arising from animal and human activities-that are discarded as unwanted and useless. Solid waste is generated from industrial, residential and commercial activities in a given area, and may be handled in a variety of ways. As such, landfills are typically classified as sanitary, municipal, construction and demolition, or industrial waste sites.

### **Solid Waste Management Plan for the district is as follows.**

Solid waste to be managed in accordance with the SWM Rules, 2016 issued by the Ministry of Environment and Forests, Govt. of India.

S.NO.	Action Plan	Strategy and approach
1.	Door to Door waste collection & segregation of waste at source in model wards as well as other wards	100% Door to door collection of MSW in all 24 wards falling under the jurisdiction of South zone, SDMC. <b>Detail reg. of Source segregation of MSW:-</b> 60-80% in 7 wards 40-60% in 8 wards 20-40% in 2 wards Less than 20% in 7 wards
2.	All dry waste (Plastic, paper etc.) should be transported to Material Recovery Facility (MRF).	15 Nos. of MRF have been setup in different wards of South Zone for collection of dry waste as Material Recovery.
3.	Wet Waste (Compostable) should be transported to Material Recovery Facility (MRF).	25 Nos. of decentralized composting facilities have been setup in different wards of South Zone for composting of bio-degradable wet waste.
4.	Regulating use of 50U plastic carry bags in markets, vendors, hawkers etc.	Special campaign/Drives are conducted in the market place to regulate use of <50U plastic carry bags.
5.	Encourage use of compostable products (carry bags, etc.) certified by CPCB.	Various awareness programmes have been conducted.
6.	Separate arrangement to collect domestic hazardous waste.	A separate container is available for domestic hazardous waste with auto tippers deployed for primary collection & transportation of MSW in all wards of South Zone.

## **(ii) Plastic Waste Management**

The South Zone ULBs has been observed that disposal of plastic waste is a serious concern due to improper collection and segregation system. A very small amount of total plastic waste is effectively recycled; the remaining the plastic is sent to landfills etc.

### **Plastic Waste Management plan for the district is as follows:**

#### **Segregation of Plastic Waste**

Segregation is done in three stages

1. Door to Door collection has done be auto tipper.
2. Segregation is done at Dhalao/FCTS (SCP) level.
3. Waste to energy plant at Okhla.

The South Zone is planning to maximize segregation at primary collection level i.e. Door to Door and Source Segregation. At present, the four auto tippers are assigned for each ward. However in future 10 auto tippers will be assign with adequate manpower after handing over the ward to private concessionaries it will be more coverage for primary collection and reduce the mixed waste to waste energy plant at Okhla.

Enforcement activities are being carried out by the authorities regularly by seizing the plastic goods and Imposing penalty as per the prescribed norms. Besides ULBs also organize awareness camps in the local areas.

## **(iii) C & D Waste Management:**

For South Zone, 8 sites have been identified as C & D Waste collection point for small quantities. Enforcement Actives are being carried out by the ULBs by issuing Challans to the violators on regular basis.

## **(iv) Bio-Medical Waste Management:**

A team from DM (South) and CDMO (South) will survey the quarters of BMW and identify source-disposal linkage in order to promote safe collections, transportation and disposal of BMW.

<b>Details of Data Requirement</b>	<b>Measurable Outcome</b>
Total no. of Bedded Hospitals	107
Total no. of non-bedded HCF	816
Total no. Clinics	478
No of Veterinary Hospitals	21
Pathlabs	176
Dental Clinics	139
Blood Banks	0
Animal Houses	5
Bio-research Labs	11

### **(v) Hazardous Waste management:**

Action Areas	Details of Data Requirement	Measurable Outcome
Inventory of Hazardous Waste		
	No of HW Generating Industry	10 [Nos.]
	Quantity of HW	10.159 [MT/Annum]
	Quantity of Incinerable HW	0 [MT/Annum]
	Quantity of land-fillable HW	0.286 [MT/Annum]
	Quantity of Recyclable / utilizable HW	9.873 [MT/Annum]
Contaminated Sites and illegal industrial hazardous waste dumpsites		NIL
	No of HW dumpsites	None
	Probable Contaminated Sites	Nil
Authorization by SPCBs/PCCs		
	No of industries authorized	0 [Nos]
	Display Board of HW Generation in front of Gate	0 [Nos]
Availability of Common Hazardous Waste TSDF		
	Common TSDF	No
	Industries linkage with TSDF	0 [Nos.]
Linkage of ULBs in District with Common TSDF		
	ULBs linked to Common TSDFs for Domestic Hazardous Waste	No

### **(vi) E-Waste Management:**

In South Zone, producer will provide the collection centre to collect e-waste on behalf of dismantler, refurbisher and recycler etc. at their own.

### **2. Water Quality Management Plan (District South)**

The availability of water resources on earth are limited and the water table has been going down every year. The water conservation is important because fresh clean water is a limited resource, as well as a costly one. The conservation of water resources depends on our wise use of these resources.

In the water conservation drive, the following task is required to initiate:-

- a) Determination of water leakages of water supply distribution system & plugging the same in time bound manner.
- b) Use of treated effluent from sewage treatment in gardening, parks etc.
- c) Spreading awareness among people to conserve roof top Rain Water through constructing rain water structure to enhance water table in the premises in Govt. buildings as well as on private buildings.
- d) Stopping misuse of drinking water by way of washing Cars / Floor Washing & overflow through water overhead tanks.

- e) Holding meeting with RWA's Govt. Authorities of implement the water conservation plan effectively.
- f) Rejuvenation of traditional ponds and water bodies.
- g) Formation of water conservation team for implementation of water conservation plan consists of 4nos. Jr. Engineer from Delhi Jal Board(1 from each division):-

1.	Sh. Horesh Kumar, J.E.(C) C/O. EE(South)-I	9650695924
2.	Sh. Vineed Dwivedi, AE.(C) C/O. EE(SW)-III	9650286969
3.	Sh. Mihaan Singh, AE.(C) C/O. EE(S)-III	8527592500
4.	Sh. Vinay Saini, JE(C) C/O. EE(S)-I	8800690889

**3. Domestic Sewage Management Plan:** Pertains to DJB

**4. Industrial Waste Water Management Plan:** No such plan is available in the District.

**5. Air quality Management Plan:** Pertains to DPCC

**6. Mining Activity Management Plan:** No such activity is found in District

**7. Noise Pollution Management Plan:**

It is submitted that an exclusive website ([www.ngms.delhi.gov.in](http://www.ngms.delhi.gov.in)) for redressal of grievance related to noise pollution has been launched on 1st August, 2019 on the directions of Hon'ble NGT. As per the directions of worthy chief Secretary, GNCTD complaints have to be redressed by the SHO concerned within 30 minutes of the receipt of the complaint. In case of failure to resolve the complaint within 30 minute, the complaint gets escalated to ACP and SOM concerned who have to resolve the complaint in next 30 minutes.

**Suggestion:-**

It is observed that for effective and result oriented implementation of Hon'ble NGT direction, the following measures may be place before the competent authority for consideration:-

1. Environmental Marshal:- Dedicated environmental marshal on permanent/ contractual basis to assist the District Administration for inspection challenging and patrolling in the locality.
2. Motorcycles for each sub division dedicated for patrolling and enforcement to enhance deterrence and visibility in the area in the vulnerable area.
3. In the recent times in South District patrolling by Civil Defence Volunteers at night send a strong message in the locality and also was a great deterrence to defaulters. However, since they are on foot patrol they cannot over large area and their mobility and vigilante was restricted.

The proposed Model Action Plan for 7 thematic areas					
1.0 Waste Management Plan					
(i) Solid Waste Management Plan (for each ULB)					
No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of Urban Local Body (ULB)				South Delhi Municipal Co. (West Zone)
	No of ULBs in the District				
	Population				765030 (Approx.)
SW1	Report on inventory of total solid waste Generation				
SW1a		Total solid waste Generation			800 MT/Day Approx.
SW1b		Qty. of Dry Waste segregated			500 MT/Day Approx.
SW1c		Qty. of Wet Waste segregated			300 MT/Day Approx.
SW1d		Qty. of C&D Waste segregated			119 MT/Day Approx.
SW1e		Qty. of Street Sweeping			100 MT/Day Approx.
SW1f		Qty. of Drain Silt			50 MT/Day Approx.
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected			
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)			
SW1i		No of Old dump sites			
SW1j		Qty stored in dumpsites			
SW1k		No of Sanitary landfills			
SW1l		No of wards			29
SW2	Compliance by Bulk Waste Generators				
SW2a		No of BW Generators			22
SW2b		No of on-site facilities for Wet Waste			15
SW3	Compliance in segregated waste Collection SW Collection				
SW3a		Total generation			800 MT/Day Approx.
SW3b		Wet Waste			500 MT/Day Approx.
SW3c		Dry Waste			300 MT/Day Approx.
SW3d		C&D Waste			119 MT/Day Approx.
SW4	Waste Management Operations				
SW4a		Door to Door Collection			100%
SW4b		Mechanical Road Sweeping			50%
SW4c		Manual Sweeping			100%
SW4d		Segregated Waste Transport			50%
SW4e		Digesters (Bio-methanation)			1 Nos. 05 TPD Biomethanation Plant at Punjabi Bagh
SW4f		Composting operation			1 Nos. 01 TPD Plants & 15 Nos Decentralised Compost bin Sites
SW4g		MRF Operation			26 MRF
SW4h		Use of Sanitary Landfill			
SW4i		Reclamation of old dumpsites			

SW4j		Linkage with Waste to Energy Boilers / Cement Plants			
SW4k		Linkage with Recyclers			
SW4l		Authorization of waste pickers			initiated
SW4m		Linkage with TSDF / CBMWTF			
SW4n		Involvement of NGOs			initiated
SW4o		Linkage with Producers / Brand Owners			
SW4p		Authorisation of Waste Pickers			initiated
SW4q		Issuance of ID Cards			initiated
SW5	Adequacy of of Infrastructure				
SW5a		Waste Collection Trolleys			97 Nos (Rickshaws)
SW5b		Mini Collection Trucks			261 Nos + 49
SW5c		Segregated Transport			Yes
SW5d		Bulk Waste Trucks			38 Nos
SW5e		Waste Transfer points			36 FCTS & 65 SCP's
SW5f		Bio-methanation units			1
SW5h		Composting units			15
SW5i		Material Recovery Facilities			26 MRF
SW5k		Waste to Energy (if applicable)			
SW5l		Waste to RDF			
SW5m		Sanitary Land fills			
SW5n		Capacity of sanitary landfills			
SW5o		Waste Deposit Centers (DHW)			
SW5p		Other facilities			
SW6	Notification and Implementation of By-Laws				
SW6a		Notification of By-laws			done
SW6b		Implementation of by-laws			in progress
SW7	Adequacy of Financial Status of ULB				
SW7a		CAPEX Required			
SW7b		OPEX			
SW7c		Adequacy of OPEX			

(ii) Plastic Waste Management (for each ULB)					
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB				South Delhi Municipal Co. (West Zone)
	Population				765030 (Approx.)
PW1	Inventory of plastic waste generation				
PW1a		Estimated Quantity of plastic waste generated in District			150-160 Kg/day
PW2	Implementation of Collection				
PW2a		Door to Door collection			100%
PW2b		Segregated Waste collection			100%
PW2c		Plastic waste collection at Material Recovery Facility			26 Nos of MRF used
PW2d		Authorization of PW pickers			465
PW2e		PW collection Centers			26 Nos. at MRF
PW3	Establishment of linkage with Stakeholders				
PW3a		Established linkage with PROs of Producers			NA
PW3b		Established linkage with NGOs			NA
PW4	Availability of facilities for Recycling or utilization of PW				
PW4a		No. of PW recyclers			Nil
PW4b		No Manufacturers			Nil
PW4c		No of pyrolysis oil plants			Nil
PW4d		Plastic pyrolysis			Nil
PW4e		Use in road making			Nil
PW4f		Co-processing in Cement Kiln			Nil
W5	Implementation of PW Management Rules, 2016				
W5a		Sealing of units producing < 50-micron plastic			In Compliance
PW5b		Prohibiting sale of carry bags < 50 micron			Prohibited
PW5c		Ban on Carry bags and other single use plastics as notified by State Government			implemented
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners				
PW6a		No of Producers associated with ULBs			Nil
PW6b		Financial support by Producers / Brand owners to ULBs			Nil
PW6c		Amount of PRO Support			Nil
PW6d		Infrastructure support by Producers / Brand owners to ULBs			Nil
PW6e		No of collection centers established by Producers / Brand owners to ULBs			Nil
(iii) C&D Waste Management					

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB				South Delhi Municipal Co. (West Zone)
	Population				765030 (Approx.)
CD1	Inventory of C&D waste generation				
CD1a		Estimated Quantity			Approx. 120000 Kg/Day
CD2	Implement scheme for permitting bulk waste generators				
CD2a		Issuance of Permissions by ULBs			Initiated
CD3	Establishment of C&D Waste Deposition centers				
CD3a		Establishment of Deposition Points			Yes
CD3b		C&D Deposition point identified			Yes
CD4	Implementation of By-Laws for CD Waste Management				
CD4a		Implementation of By-laws			Notified
CD4b		Collection of Deposition / disposal Charges			Initiated
CD5	Establishment of C&D Waste recycling plant or linkage with such facility				
CD5a		Establishment CD Waste Recycling Plant			Established
CD5b		Capacity of CD Waste Recycling Plant			1000 MT/Day

(iv) Biomedical Waste Management (for each ULB)					
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB				O/o CDMO (WD) Paschim Vihar
	Population			25,43,243 (as per online record for West District)	25 lakh (Approx.)
BMW1	Inventory of Biomedical Waste Generation			Steps taken by DPCC is placed at Annexure -I	
BMW1a		Total no. of Bedded Hospitals		577	245
BMW1b		Total no. of non-bedded HCF		1560	165 (Govt)
BMW1c		Total no. Clinics		1179	745 (Only allopathic Pvt.)
BMW1d		No of Veterinary Hospitals		37	4 Hospital & 2 Dispensary
BMW1e		Pathlabs		216	231
BMW1f		Dental Clinics		8	307
BMW1g		Blood Banks		0	9
BMW1h		Animal Houses		0	1
BMW1i		Bio-research Labs		0	7
BMW1j		Others		120	13 (IVF)
BMW2	Authorization of HCFs by SPCBs / PCCs				
BMW2a		Bedded HCFs		577	245
BMW2b		Non-bedded HCFs		1560	
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)				
BMW3a		No of CBMWTFs		1 (M/s SMS Water Grace BMW Pvt. Ltd)	1
BMW3b		Linkage with CBMWTFs		YES	yes
BMW3c		Capacity of CBMWTFs		ADEQUATE	Adequate
BMW3d		Requirements of CBMWTFs		Lease of CBWTF with Delhi Govt. has already been expired on April, 2020 and at present it is operating on extension. DPCC has published an advertisement in Newspaper on 20.01.2021 seeking expression of Interest from the proponents for setting up of 2 CBWTFs in two regions i.e. Region-1 (North East, East and Shahdara Districts) and Region-2 (South West, West and Central Districts) in the area assigned to M/s SMS Water Grace BMW Pvt. Ltd.	Not Required
BMW3e		Captive Disposal Facilities of HCFs		NONE	None
BMW4	Compliance by CBMWTFs				
BMW4a		Compliance to standards		MEETING	Meeting

BMW4b		Barcode tracking by HCFs / CBMWTFs		Approximately 90% of HCF having 30 and above beds have implemented the Bar Code system (53 out of 59).	Partly
BMW4c		Daily BMW lifting by CBMWTFs		2131.591KG	2442.17
BMW5	Status of Compliance by Healthcare Facilities				
BMW5a		Pre-segregation		All the HCFs are required to segregate its biomedical waste at the source of generation as per BMWM Rules, 2016. During the Inspection, if any violation w.r.t segregation is observed action against the HCF is taken as per law.	100%
BMW5b		Linkage with CBMWTFs		All the HCFs which are generating biomedical waste are required to have an agreement with the concerned CBWTF for treatment and disposal of their biomedical waste. During the Inspection, if any HCF generating BMW is not having valid agreement with the CBWTF, action against the HCF is taken as per law.	100%

(v) Hazardous Waste Management				
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
HW1	Inventory of Hazardous Waste			
HW1a		No of HW Generating Industry		282
HW1b		Quantity of HW		818.85021 MT/year
HW1c		Quantity of Incinerable HW		33.51161 MT/year
HW1d		Quantity of land-fillable HW		432.109 MT/year
HW1e		Quantity of Recyclable / utilizable HW		353.2296 MT/year
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites			Nil
HW2a		No of HW dumpsites		Nil
HW2c		Probable Contaminated Sites		Nil
HW3	Authorization by SPCBs/PCCs			
HW3a		No of industries authorized		39
HW3b		Display Board of HW Generation in front of Gate		282
HW3	Availability of Common Hazardous Waste TSDF			
HW3a		Common TSDF		Nil
HW3b		Industries linkage with TSDF		Nil
HW4	Linkage of ULBs in District with Common TSDF			
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste		Nil

(vi) E-Waste Waste Management				
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
EW1	Status of facilitating authorized collection of E-Waste			
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District		No
EW1c		Collection centers established by ULB in District		No information
EW1d		Collection centers established by Producers or their PROs in the District		Nil
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler		No information
EW1f		No authorized E-Waste recyclers / Dismantler		Nil
EW2	Status of Collection of E-Waste			
EW2a		Authorizing E-Waste collectors		Nil
EW2b		Involvement of NGOs		No information
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.		No
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers		No information
EW4	Control E-Waste related pollution			
EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District		Yes
EW4b		Does the administration closed illegal E-Waste recycling in the District		No
EW4c		No of actions taken to close illegal trading or processing of E-Waste		Nil
EW5	Creation of Awareness on E-Waste handling and disposal			
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns		No
EW5c		Does District Administration conducted any District level Awareness Campaigns		No information

2.0 Water Quality Management Plan				
No.	Action Areas	Details of Data Requirement	Measurable Outcome (DJB)	Please enter Measurable Outcome for District
WQ1	Inventory of water resources in District			
WQ1a		Rivers		1
WQ1b		Length of Coastline		22 KM (Wazirabad to Okhla barrage)
WQ1c		Nalas/Drains meeting Rivers		18
WQ1d		Lakes / Ponds		NA
WQ1e		Total Quantity of sewage and industrial discharge in District		Keshopur 72 MGD+Nilothi 60 MGD
	Control of Groundwater Water Quality			
WQ2a		Estimated number of bore-wells		274 of DJB and 1398 others
WQ2b		No of permissions given for extraction of groundwater		289 nos (Public and other deptt.)
WQ2c		Number of groundwater polluted areas		No such study has been undertaken
WQ2d		Groundwater Availability		13.07 MGD (approx.)
WQ3	Availability of Water Quality Data			
WQ3a		Creation of monitoring cell		DJB is monitoring water quality through Haiderpur and Wazirabad laboratory
WQ3b		Access to Surface water and groundwater quality data at DM office		NA
WQ4	Control of River side Activities			
WQ4a	Control of River side Activities	River Side open defecation		NA
WQ4b		Dumping of SW on river banks		NA
WQ4c		Control measures for idol immersion		NA
WQ5	Control of Water Pollution in Rivers			
WQ5a		Percentage of untreated sewage		Above 13%
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers		NA
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months		NA
WQ6	Awareness Activities			
WQ6a		District level campaigns on protection of water quality		NA
WQ6b	Oil Spill Disaster Contingency Plan			
WQ6a		Creation of District Oil Spill Crisis Management Group		NA
WQ6b		Preparation District Oil Spill Disaster Contingency Plan		NA
WQ7	Protection of Flood plains			
WQ7a		Encroachment of flood plains is regulated.		it is controlled by I&FC Deptt.
	Rainwater Harvesting			
WQ8a		Action plan for Rain water harvesting		NA

3.0 Domestic Sewage Management Plan				
No.	Action Areas	Details of Data Requirement	Measurable Outcome (DJB)	Please enter Measurable Outcome for District
SM1	Inventory of Sewage Management			Yes
SM1a		Total Quantity of Sewage generated in District from Class II cities and above		About 152 MGD
SM1b		No of Class-II towns and above		Nil
SM1c		No of Class-I towns and above		Nil
SM1d		No of Towns needing STPs		Nil
SM1e		No of Towns STPs installed		Nil
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)		152 MGD
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)		20 MGD
SM1h		Quantity of sewage flowing into lakes		NA
SM1i		No of industrial townships		Nil
SW2	Adequacy of Available Infrastructure for Sewage Treatment			
SM2a		% sewage treated in STPs		87%
SM2b		Total available Treatment Capacity		132 MGD
SM2c		Additional treatment capacity required		20 MGD
SM3	Adequacy of Sewerage Network			
SM3a		No of ULBs having partial underground sewerage network		1
SM3b		No of towns not having sewerage network		Nil
SM3c		% population covered under sewerage network		87%

4.0 Industrial Wastewater Management Plan				
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
IWW1	Inventory of industrial wastewater Generation in District			
IWW1a		No of Industries discharging wastewater		123
IWW1b		Total Quantity of industrial wastewater generated		396900L/Day
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers		396900L/Day
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes		NIL
IWW1e		Prominent Type of Industries		Micro Scale Units
IWW1f		Common Effluent Treatment Facilities		[Nangloi CETPs]
IWW2	Status of compliance by Industries in treating wastewater			
IWW2a		No of Industries meeting Standards		123
IWW2b		No of Industries not meeting discharge Standards		NIL
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months		NIL
AWW4	Status of Action taken for not meeting discharge standards			
IWW4a		No industries closed for exceeding standards in last 3 months		NIL
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs		NIL

5.0 Air Quality Management Plan				
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
AQ1	Availability of Air Quality Monitoring Network in District			Mundka and Punjabi Bagh
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	[Nos] / [None]	None
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	[Nos] / [None]	2
AQ2	Inventory of Air Pollution Sources			
AQ2a		Identification of prominent air polluting sources	[Large Industry] / [Small Industry] / [Unpaved Roads] / [Burning of Waste Stubble] / [Brick Kiln] / [Industrial Estate] / [Others] (Multiple selection)	Not Specified
AQ2b		No of Non-Attainment Cities	[Nos] / [None]	One
AQ2c		Action Plans for non-attainment cities	[Prepared] / [Not yet prepared]	Comprehensive Action Plan (CAP)
AQ3	Availability of Air Quality Monitoring Data at DMs Office			
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	[Available] / [Not yet Available]	<a href="http://www.dpccairdata.com/">http://www.dpccairdata.com/</a>
AQ4	Control of Industrial Air Pollution			
AQ4a		No of Industries meeting Standards	[Nos]	NA
AQ4b		No of Industries not meeting discharge Standards	[Nos]	NA
AQ5	Control of Non-industrial Air Pollution sources			
AQ5a		Control open burning of Stubble –during winter	[Nos of fire incidents]	Not reported
AQ5b		Control Open burning of Waste – Nos of actions Taken	[Nos]	NA
AQ5c		Control of forest fires	[SOP available] / [No SoP]	NA
AQ5d		Vehicle pollution check centers	[% ULBs covered]	NA
AQ5e		Dust Suppression Vehicles	[% ULBs covered]	NA
AQ6	Development of Air Pollution complaint redressal system			
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	[Available] / [Not available]	NA

6.0 Mining Activity Management plan				
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
MI1a	Inventory of Mining in District			
MI1a		Type of Mining Activity	[Sand Mining] / [Iron Ore] / [Bauxite] / [Coal] / Other [specify]	Nil
			Multiple selection in order of magnitude of operations	Nil
MI1b		No of Mining licenses given in the District	[Nos]	Nil
MI1c		Area covered under mining	[Sq Km]	Nil
MI1d		Area of District	[Sq Km]	Nil
MI1e		Sand Mining	[Yes] / [No]	Nil
MI1f		Area of sand Mining	[River bed] / [Estuary] / [Non -river deposit]	Nil
MI2	Compliance to Environmental Conditions			Nil
MI2a		No of Mining areas meeting Environmental Clearance Conditions	[Nos]	Nil
MI2b		No of Mining areas meeting Consent Conditions of SPCBs / PCCs	[Nos]	Nil
MI3a	Mining related environmental Complaints			Nil
MI3b		No of pollution related complaints against Mining Operations in last 1 year	[Nos]	Nil
MI4	Action against non-complying mining activity			Nil
MI4a		No of Mining operations suspended for violations to environmental norms	[Nos]	Nil
MI4b		No of directions issued by SPCBs	[Nos]	Nil

7.0 Noise Pollution Management Plan						
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District (DPCC)	Measurable Outcome (SD Patel Nagar)	Measurable Outcome (Outer District)
NP1	Availability Monitoring equipment					
NP1a		No. of noise measuring devices with district administration	Does not relate to West Distt. (Delhi Police)	Not pertains to DPCC Air Lab	Does not relate to SD Patel Nagar (Delhi Police)	Does not relate to Outer Distt. (DP)
NP1b		No. of noise measuring devices with SPCBs	A total number of 19 Sound Level Meters are available in West Distt.	(i) 6 No.s Sound Pressure Level Meter (Noise Meter, Class A) (ii) 31 Real Time Ambient Noise Monitoring Stations are installed in Delhi. Data of these stations are available in DPCC website. (iii) 2 Monitoring Stations (at Mundka and Punjabi Bagh) are installed with respect to the West District.	A total No.4 of Sound Level Meters are available in SD Patel Nagar	A Total Number of 14 Sound Level Meters are available in Outer District
NP2	Capability to conduct noise level monitoring by State agency / District authorities					
NP2a		capability to conduct noise level monitoring by State agency / District authorities	Available	Available	Available	Available
NP2	Management of Noise related complaints					
NP2a		No of complaints received on noise pollution in last 1 year	Year 2020 2021 Complaints 2679 1014	Not pertains to DPCC Air Lab	Year 2020 2021 SD PTN 327 89	year 2020 2021 44 65
NP2b		No of complaints redressed	1. A total number of 766 legal actions have been taken and 631 complaints have been filed by West Distt. (Delhi Police) during the year 2020. 2. A total number of 123 legal actions have been taken and 449 complaints have been filed by West Distt. (Delhi Police) during the year 2021.	Not pertains to DPCC Air Lab	2020 2021 Legal action 71 29 Filed 256 60	1. Legal Action were taken on all the complaints (44) received year 2020. 2. legal Action have been take on all complaints (65) received year 2021.
NP3	Compliance to ambient noise standards		Does not relate to West Distt. (Delhi Police)	Not pertains to DPCC Air Lab	Does not relate to SD Patel Nagar (Delhi Police)	Does not relate to Outer Distt. (DP)
NP3a		Implementation of Ambient noise standards in residential and silent zones	Does not relate to West Distt. (Delhi Police)	Not pertains to DPCC Air Lab	Does not relate to SD Patel Nagar (Delhi Police)	Does not relate to Outer Distt. (DP)
NP3b		Noise monitoring study in district	Does not relate to West Distt. (Delhi Police)	Not pertains to DPCC Air Lab	Does not relate to SD Patel Nagar (Delhi Police)	Does not relate to Outer Distt. (DP)
NP3c		Sign boards in towns and cities in silent zones	Does not relate to West Distt. (Delhi Police)	Not pertains to DPCC Air Lab	Does not relate to SD Patel Nagar (Delhi Police)	Does not relate to Outer Distt. (DP)



# DISTRICT ENVIRONMENT PLAN DISTRICT SOUTH-EAST

JOIN HANDS TOGETHER FOR SAVING THE ENVIRONMENT

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## **Preamble**

Hon'ble National Green Tribunal vide order dated 26/09/2019 in O.A. No. 360 of 2018 filed by Shree Nath Sharma Vs Union of India and Others directed that CPCB shall facilitate the District Magistrates in preparation of District Environmental Plan by placing Model plan on its website. This model plan may be adopted as per local requirements by all Districts under supervision of District Magistrate. The said Order also directs that Department of Environment in respective States / UTs should collect district plans to prepare State Environment Plan, which shall be monitored by respective Chief Secretaries of State/UT by 15/12/2019.

The model District Environment Plan (DEP) is envisaged to bring the scope of environmental management to local governments and administration, so as to set their own goals and targets to achieve desired environmental quality. The DEP is intended as a quick reference to the personnel of District Administration to (i) identify key environmental issues within the district boundary, (ii) prioritize the required projects, (iii) strategize and plan for implementation and (iv) Outline tentative timelines for completion of projects. This report will also help regulators to monitor compliance and is structured to allow updates and monitoring at State level.

CPCB has prepared Data templates for preparation of DEPs. Data templates have been circulated to all Districts to capture information related to key parameters essential for preparing environment management plan. As identified by Hon'ble National Green Tribunal in Original Application No. 360 of 2018, the scope of DEP will be based on 7 thematic areas unless there is any other specific environmental factor in the district that needs to be covered as part of DEP. The scope of work is outlined in following areas:

1. Waste Management Plan
  - i. Solid Waste Management Plan
  - ii. Plastic Waste Management
  - iii. C&D Waste Management
  - iv. Biomedical Waste Management
  - v. Hazardous Waste Management
  - vi. E-Waste Waste Management
2. Water Quality Management Plan
3. Domestic Sewage Management Plan
4. Industrial Wastewater Management Plan
5. Air Quality Management Plan
6. Mining Activity Management plan
7. Noise Pollution Management Plan

In compliance of these directions, DM (South-East) constituted committees involving members from ULBs and other government departments for preparation of District Environment Plan vide Order No. DM (SE)/ SDMC (DC)/ Dist. Envir. Plan/2019/1206 Dated:06/12/2019.

## **INTRODUCTION**

Environment is the complex to biotic and abiotic factors that act upon an organism or on ecological community and ultimately determine its form and survival. Literally, environment means all that which surround us.

Biotic components or factors can be described as any living component that affects another organism and the functioning of the ecosystems.

Abiotic factors are non-living chemical and physical parts of the environment that affect living organisms and the functioning of the ecosystem.

The world environment is getting deteriorated day by day due to indiscriminate use of natural resources. Our total environmental condition deteriorate in everyday life but we yet not concern ourselves for saving us from different types of natural calamities and extinction of several types of species. It is true that only human are responsible for polluting environment, but if we have a little bit concern that it will make us positive thinker to save our environment.

### **Current Situation of Environment**

The over exploitation of natural resource has led to various types of pollution i.e. Air, Water, Soil and Noise Pollution. Settlements are the main reasons of increasing pollution which have resulted in various diseases and hampered the quality of life.

### **Remedies for Saving Environment**

There are various solutions but all we need proper action and support from all groups of people. The first step to save our environment is to plant more and more trees as the forest cover is being decreased day by day. Thereafter The use of Five R's should be implemented and promoted in our daily life:-

- Reduce.
- Recycle
- Reuse
- Refuse
- Repurpose

## **Environmental Management**

There are two main approaches for environmental management:-

1. Management based on standards.
2. Management based on best practicable means.

The first approach required provision for standards for each pollutant for air, water and noise and soil pollution. In this approach, each polluter could choose a suitable technique for pollution control based on their evaluation for technical feasibility and economic viability

The Second approach is based on best practicable means. In this case the industry is free to adopt any suitable method which is technically feasible as well as economically viable.

### **PP Principle (PPP)**

The ‘Polluter Pays Principle’ is the common accepted practice that those who produce pollution should bear the cost of managing it to prevent damage to human health or environment. This principle underpins most of the regulation of pollution affecting land, water and air.

### **APPROACH METHODOLOGY**

The data used for preparing District Environment Plan is based on the data provided by SDMC, NDMC, I&FC, DJB, DPCC and other related departments. All the stakeholder departments have provided the required data (DEP format prescribed by CPCB) regarding prevailing conditions of environment, solid waste management etc. in duly filled format, the population data is census data of year 2011 (as per DEP).

## **GEOGRAPHICAL FEATURES OF DELHI AND SOUTH-EAST DELHI**

### **➤ Historical Background**

Delhi has been continuously inhabited since at least the 6<sup>th</sup> Century and it has been the capital of many empires and kingdoms over its history. It has also been captured, destroyed and rebuilt numerous times. Today, Delhi is the Capital of India. Delhi is one of the fastest growing cities in the world, reaching over 18 million this year from just 4,00,000 in 1901. In 2001 alone, its population increase by 2,15,000 due to natural growth and 2,85,000 through migration .

Delhi is the National Capital Territory and it is bordered by Haryana on three sides and by Uttar Pradesh in the east. It is located at North Latitude from 28.24-28.53 degrees and East Longitude from 76.50-77.20 degrees. Delhi Covers an area of 1483 Sq. Km. of which 369.35 Sq. Km. is designated as rural and 1113.65 Sq. Km. as urban. It has a length of 51.9 Km and breath of 48.48 km. Delhi has 11 district with 33 Tehsils/Sub-Divisions.

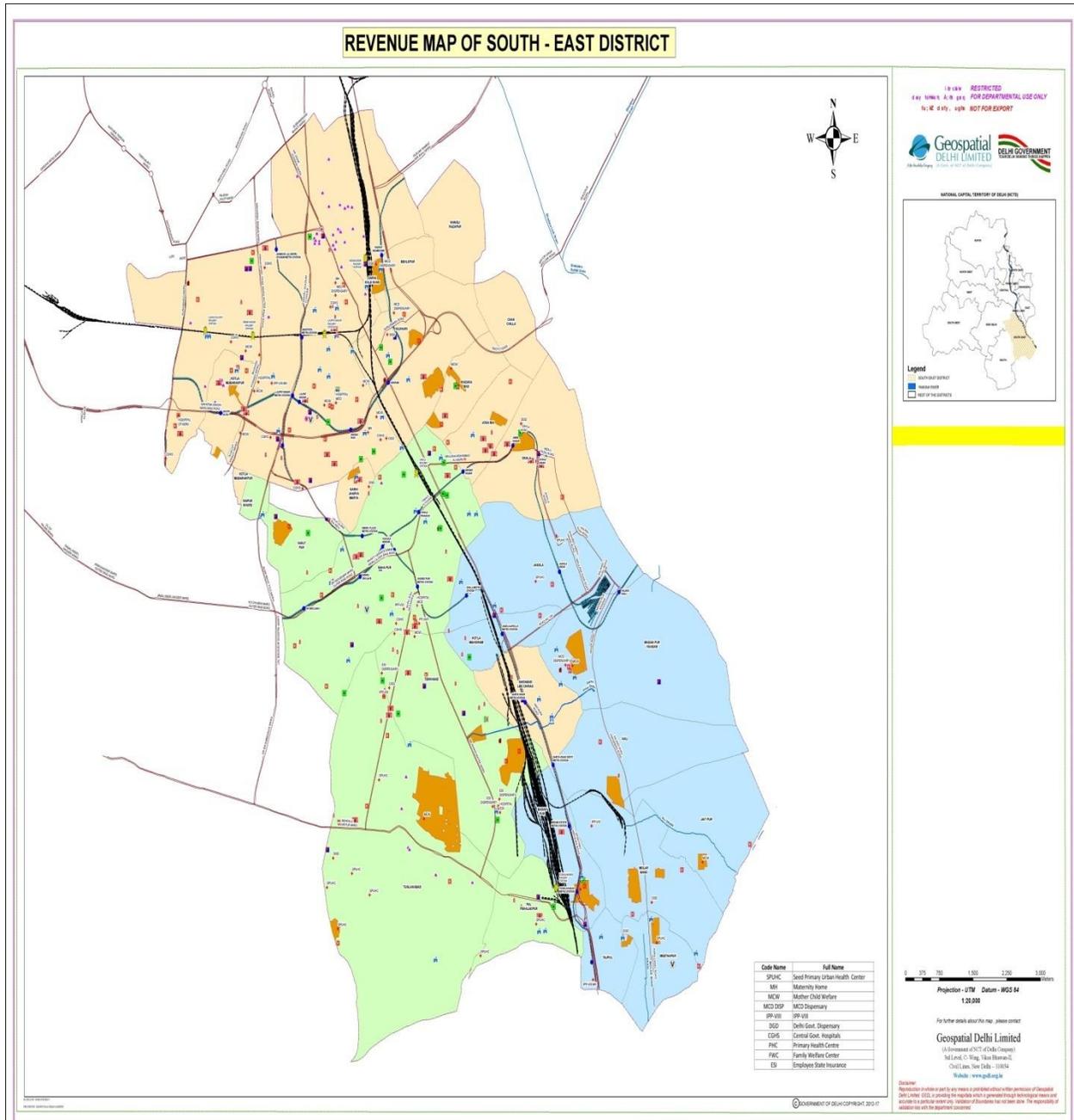
### **➤ District Profile**

The South-East Delhi District is bordered in west by South Delhi district, in South by Faridabad District of Haryana, in East by River Yamuna and by New Delhi District & East Delhi District in North-West and North-East respectively. South-East Delhi is an administrative district of the National Capital Territory of Delhi in India. Administratively, the district is divided into three sub-divisions- Defence Colony, Sarita Vihar and Kalkaji.

### **➤ Demography**

South-East Delhi is one of the 11 districts of the NCT of Delhi that has been reorganized from 19<sup>th</sup> September 2012 when Delhi was divided into Eleven Revenue Districts. Prior to that, there used to be only nine districts for the whole of Delhi with its district Head Quarter at 5, Sham Nath Marg. The district stretches from Jor Bagh, Lodhi Road, Khan Market and Sunder Nagar through Defence Colony, Lajpat Nagar, Nizamuddin, Sarai Kale Khan, New Friends Colony, Nehru Place, Jamia Nagar, Kalkaji, C.R. Park, Govindpuri, Okhla Phase-II to G.K. Part-II, Alaknanda, Sarita Vihar and Badarpur. There are 4 notified industrial areas existing in South-East District of Delhi i.e. Okhla Industrial Area Phase-I, Okhla Industrial Area Phase-II, Okhla Industrial Estate and Mohan Cooperative Industrial Estate. There are mainly printing

units, garment export units and automobile service stations in these industrial areas. There is also a common CETP in Okhla Industrial Area Phase-I and Phase-II for the treatment of combined waste water generated from these units. However there is no CETP in Okhla Industrial Estate and Mohan Cooperative Industrial Estate.



## WASTE MANAGEMENT PLAN

### i. Solid Waste Management Plan

Solid waste management is one of the most important services for maintaining the quality of life in urban as well as rural areas and for ensuring better standards of health and sanitation. Due to rapid growth in population of India, this service falls short of the desired level as the systems adopted are inefficient. Institutional weakness, shortage of human and financial resources, improper choice of technology, inadequate coverage and lack of short- and long term planning are responsible for the inadequacy of services. Solid wastes, which include bio-medical, municipal and hazardous wastes is a major concern and an eye sore in the urban areas. Unregulated disposal of wastes may affect the quality of groundwater in the area through infiltration of water-soluble substances.

The Ministry of Environment, Forest & Climate Change, Govt. of India has notified SWM Rules 2016. As per the Solid Waste Management Rules 2016, the urban local authorities themselves have responsibilities in managing solid waste in their jurisdictions. The Duly filled proforma of Solid Waste Management Plan is given below:-

#### (i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		SDMC
			NDMC
			DPCC
	No of ULBs in the District		02
	Population		15,00,639 (As per 2011 Census). District South East was notified after 2011 and the above said population is determined as per population of Sub-Division Defence Colony & Kalkaji which lies in District South-East as per census 2011 but later on notified under District South-East.
SW1	Report on inventory of total solid waste Generation		
SW1a		Total solid waste Generation	289.827- NDMC 950 MT Per Day – SDMC
SW1b		Qty. of Dry Waste segregated	164.531- NDMC

			610 MT Per Day- SDMC
SW1c		Qty. of Wet Waste segregated	43.546- NDMC
			340 MT Per Day- SDMC
SW1d		Qty. of C&D Waste segregated	7999.335- NDMC
			60 MT Per Day-SDMC
SW1e		Qty. of Street Sweeping	50 MT Per Day-SDMC
SW1f		Qty. of Drain Silt	Civil-NDMC
			80 MT Per Day - SDMC
SW1g		Qty. of Hazardous Domestic Waste(DHW) collected	0.988- NDMC
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	2.227-NDMC
			Green waste other than nursery =1.5 MT PD - SDMC
SW1i		No of Old dump sites	1 No (SLF Okhla)
SW1j		Qty stored in dumpsites	
SW1k		No of Sanitary landfills	01 Nos- SDMC
SW1l		No of wards	14- NDMC
			26 Nos- SDMC
SW2	Compliance by Bulk Waste Generators		
SW2a		No of BW Generators	25- NDMC
SW2b		No of on-site facilities for Wet Waste	29(OWC+ Biogas) 118 Compost pit at 52 locations
SW3	Compliance in segregated waste Collection SW Collection (MT Per day)		
SW3a		Total generation	289.827- NDMC
			340 MT Per Day- SDMC
SW3b		Wet Waste	164.531- NDMC
SW3c		Dry Waste	45- NDMC
			610 MT Per Day- SDMC
SW3d		C&D Waste	79.835- NDMC

			60 MT Per Day- SDMC
SW4	Waste Management Operations		
SW4a		Door to Door Collection	100 %- NDMC 100 %- SDMC
SW4b		Mechanical Road Sweeping	100 %- SDMC
SW4c		Manual Sweeping	100 %- NDMC 100 %- SDMC
SW4d		Segregated Waste Transport	100 %- NDMC 100 %- SDMC
SW4e		Digesters (Bio-methanation)	1 MT- NDMC Initiated- SDMC
SW4f		Composting operation	50%- NDMC 5 %- SDMC
SW4g		MRF Operation	2- NDMC 3 Nos. -SDMC
SW4h		Use of Sanitary Landfill	60 % SDMC
SW4i		Reclamation of old dumpsites	
			Initiated- SDMC
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	Waste to energy plant Okhla-NDMC Initiated- SDMC
SW4k		Linkage with Recyclers	Initiated-NDMC Initiated- SDMC
SW4l		Authorization of waste pickers	Initiated-NDMC

			Initiated- SDMC
SW4m		Linkage with TSDF / CBMWTF	Initiated-NDMC
			Initiated- SDMC
SW4n		Involvement of NGOs	Initiated-NDMC
			Initiated- SDMC
SW4o		Linkage with Producers / Brand Owners	Not Initiated-NDMC
			Not Initiated- SDMC
SW4p		Authorisation of Waste Pickers	Initiated- SDMC
SW4q		Issuance of ID Cards	Initiated-NDMC
SW5	Adequacy of of Infrastructure		
SW5a		Waste Collection Trolleys	961(temporary storage bins)- NDMC
SW5b		Mini Collection Trucks	36- NDMC
SW5c		Segregated Transport	Yes-NDMC
			100% -SDMC
SW5d		Bulk Waste Trucks	17- NDMC
SW5e		Waste Transfer points	One-NDMC
SW5f		Bio-methanation units	6- NDMC
			01 Nos - SDMC
SW5h		Composting units	23-OWC, 6 Biogas, 118 Compost pit at 52 locations
			Yes, 5 Nos- SDMC
SW5i		Material Recovery Facilities	2- NDMC
SW5k		Waste to Energy (if applicable)	1- NDMC
			01 Nos - SDMC
SW5l		Waste to RDF	01 Nos - SDMC
SW5m		Sanitary Land fills	01 Nos - SDMC

SW5n		Capacity of sanitary landfills	2000 MT -SDMC
SW5o		Waste Deposit Centers (DHW)	2- NDMC
SW5p		Other facilities	
SW6	Notification and Implementation of By-Laws		
SW6a		Notification of By-laws	Done- NDMC
			Done- MCD
SW6b		Implementation of by-laws	Done-NDMC
			Done-MCD
SW7	Adequacy of Financial Status of ULB		
SW7a		CAPEX Required	Not Required-NDMC
SW7b		OPEX	
SW5o		Waste Deposit Centers (DHW)	
SW5p		Other facilities	
SW7c		Adequacy of OPEX	Yes-NDMC
			Not Applicable-DDA

## ii. Plastic Waste Management Plan

Plastic seems all pervasive and unavoidable. Since the 1960s our use of plastic has increased dramatically, and subsequently, the portion of our garbage that is made up of plastic has also increased. Plastic products range from things like containers and packaging (soft drink bottles, lids, shampoo bottles) to durable goods (think appliances, furniture and cars) and non-durable goods including things from a plastic party tray to medical devices. Sometimes marked with a number and a chasing arrow, there is an illusion that all plastics are recyclable, and therefore recycled. But there are a number of problems with this assumption. The Duly filled proforma of Plastic Waste Management Plan is given below:-

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		SDMC
			NDMC
	Population		15,00, 639 (As per 2011 Census). District South East was notified after 2011 and the above said population is

			determined as per population of Sub-Division Defence Colony & Kalkaji which lies in District South-East as per census 2011 but later on notified under District South-East.
<b>PW1</b>	Inventory of plastic waste generation		Nil- DDA
<b>PW1a</b>		Estimated Quantity of plastic waste generated in District	0.05 MT/Day -DDA
			0.150 MT/DAY- SDMC
<b>PW2</b>	Implementation of Collection		
<b>PW2a</b>		Door to Door collection	100%- NDMC
			PARTIAL- SDMC
<b>PW2b</b>		Segregated Waste collection	100%- NDMC
			PARTIAL- SDMC
<b>PW2c</b>		Plastic waste collection at Material Recovery Facility	MRF Used-NDMC
			MRF USED- SDMC
<b>PW2d</b>		Authorization of PW pickers	WASTE TO ENERGY- SDMC
<b>PW2e</b>		PW collection Centers	2-NDMC 8 Nos - SDMC
<b>PW3</b>	Establishment of linkage with Stakeholders		
<b>PW3a</b>		Established linkage with PROs of Producers	Not Estimated-NDMC
			Not Established- SDMC
<b>PW3b</b>		Established linkage with NGOs	
			Not Established- SDMC
<b>PW4</b>	Availability of facilities for Recycling or utilization of PW		
<b>PW4a</b>		No. of PW recyclers	2(Chintan & UNDP)-NDMC
			NIL- SDMC

<b>PW4b</b>		No Manufacturers	None-NDMC
			NIL- SDMC
<b>PW4c</b>		No of pyrolysis oil plants	None-NDMC
			NIL- SDMC
<b>PW4d</b>		Plastic pyrolysis	0-NDMC
<b>PW4e</b>		Use in road making	0-NDMC
<b>PW4f</b>		Co-processing in Cement Kiln	0- NDMC
<b>W5</b>	Implementation of PW Management Rules, 2016		
<b>W5a</b>		Sealing of units producing < 50-micron plastic	NA-NDMC
<b>PW5b</b>		Prohibiting sale of carry bags < 50 micron	Prohibited -NDMC
			PROHIBITED- SDMC
<b>PW5c</b>		Ban on Carry bags and other single use plastics as notified by State Government	No Action-NDMC
			IMPLEMENTED- SDMC
<b>PW6</b>	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners		
<b>PW6a</b>		No of Producers associated with ULBs	None-NDMC
			NONE- SDMC
<b>PW6b</b>		Financial support by Producers / Brand owners to ULBs	None-NDMC
			NONE- SDMC
<b>PW6c</b>		Amount of PRO Support	NA- NDMC
<b>PW6d</b>		Infrastructure support by Producers / Brand owners to ULBs	

			NONE- SDMC
<b>PW6e</b>		No of collection centers established by Producers / Brand owners to ULBs	
			NONE- SDMC

### iii. C&D Waste Management

The Construction & Demolition (C & D) Waste, the waste comprising of building materials, debris and rubble resulting from construction, re-modeling, repair and demolition of any civil structure. Most of the demolition is carried out by a JCB. The net result is that all materials are mixed in the debris and any recovery of C&D waste is extremely challenging. The duly filled proforma of C & D Waste Management Plan is given below:-

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		SDMC
			NDMC
	Population		15,00,639 (As per 2011 Census). District South East was notified after 2011 and the above said population is determined as per population of Sub-Division Defence Colony & Kalkaji which lies in District South-East as per census 2011 but later on notified under District South-East.
CD1	Inventory of C&D waste generation		
CD1a		Estimated Quantity	60,000 KG/PD- SDMC 62.0 KG MT/DAY- SDMC
CD2	Implement scheme for permitting bulk waste generators		
CD2a		Issuance of Permissions by ULBs	INITIATED-SDMC
CD3	Establishment of C&D Waste Deposition centers		

CD3a		Establishment of Deposition Points	YES- SDMC
CD3b		C&D Deposition point identified	YES- SDMC
CD4	Implementation of By- Laws for CD Waste Management		
CD4a		Implementation of By-laws	NOTIFIED-SDMC
CD4b		Collection of Deposition / disposal Charges	INITIATED- SDMC
CD5	Establishment of C&D Waste recycling plant or linkage with such facility		
CD5a		Establishment CD Waste Recycling Plant	
CD5b		Capacity of CD Waste Recycling Plant	

#### iv. Biomedical Waste Management

Biomedical waste' (BMW) means any waste, which is generated during the diagnosis, treatment or immunization of human beings or animals or research activities. The Duly filled proforma of Bio-Medical Waste Management Plan is given below:-

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		NDMC SDMC CDMO(SE)
	Population		15,00,639 (As per 2011 Census). District South East was notified after 2011 and the above said population is determined as per population of Sub-Division Defence Colony & Kalkaji which lies in District South-East as per census 2011 but later on notified under District South-East
BMW1	Inventory of Biomedical Waste Generation		
BMW1a		Total no. of Bedded Hospitals	156- NDMC

			136- CDMO (SE)
BMW1b		Total no. of non-bedded HCF	13- NDMC
			1003- CDMO (SE)
BMW1c		Total no. Clinics	13 – NDMC
			609- CDMO(SE)
BMW1d		No of Veterinary Hospitals	1- NDMC
			2- CDMO(SE)
BMW1e		Pathlabs	3- NDMC
			216- CDMO(SE)
BMW1f		Dental Clinics	1- NDMC
			170-CDMO(SE)
BMW1g		Blood Banks	NIL- NDMC
			2-CDMO(SE)
BMW1h		Animal Houses	4-CDMO(SE)
BMW1i		Bio-research Labs	NIL -CDMO(SE)
BMW1j		Others	
BMW2	Authorization of HCFs by SPCBs / PCCs		
BMW2a		Bedded HCFs	156- NDMC
BMW2b		Non-bedded HCFs	
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)		
BMW3a		No of CBMWTFs	1-NDMC

BMW3b		Linkage with CBMWTFs	Yes- NDMC Yes- CDMO (SE)
BMW3c		Capacity of CBMWTFs	Adequate- NDMC Adequate- CDMO (SE)
BMW3d		Requirements of CBMWTFs	Required- NDMC
BMW3e		Captive Disposal Facilities of HCFs	None
BMW4	Compliance by CBMWTFs		
BMW4a		Compliance to standards	Meeting
BMW4b		Barcode tracking by HCFs / CBMWTFs	Above 2%-
BMW4c		Daily BMW lifting by CBMWTFs	
BMW5	Status of Compliance by Healthcare Facilities		Living MBW is lifted no stack
BMW5a		Pre-segregation	
BMW5b		Linkage with CBMWTFs	

**v. Hazardous Waste Management**

“Hazardous waste” means any waste which by reason of characteristics such as physical, chemical, biological, reactive, toxic, flammable, explosive or corrosive, causes danger or is likely to cause danger to health or environment, whether alone or in contact with other wastes or substances under Hazardous waste. The Duly filled proforma of Hazardous Waste Management Plan is given below:-

No.	Action Areas	Details of Data Requirement	Measurable Outcome
HW1	Inventory of Hazardous Waste		
HW1a		No of HW Generating Industry	321 [Nos.]-DPCC NIL-SDMC
HW1b		Quantity of HW	292.52 [MT/Annum]-DPCC NIL-SDMC
HW1c		Quantity of Incinerable HW	5.0846 [MT/Annum]-DPCC NIL-SDMC
HW1d		Quantity of land-fillable HW	30.7613 [MT/Annum]-DPCC NIL-SDMC
HW1e		Quantity of Recyclable / utilizable	256.673 [MT/Annum]- DPCC

		HW	NIL-SDMC
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites		Nil- DPCC
HW2a		No of HW dumpsites	None- DPCC
			NIL-SDMC
HW2c		Probable Contaminated Sites	None- DPCC
			NIL-SDMC
HW3	Authorization by SPCBs/PCCs		
HW3a		No of industries authorized	321 (applied) [Nos]- DPCC
			NIL-SDMC
HW3b		Display Board of HW Generation in front of Gate	321 [Nos]- DPCC
			NIL-SDMC
HW3	Availability of Common Hazardous Waste TSDF		
HW3a		Common TSDF	No- DPCC
			NIL-SDMC
HW3b		Industries linkage with TSDF	Nil- DPCC
			NIL-SDMC
HW4	Linkage of ULBs in District with Common TSDF		
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	NA- DPCC
			NO-SDMC
HW3	Availability of Common Hazardous Waste TSDF		

**(VI) E-Waste Waste Management**

'E-Waste' means electrical and electronic equipment, whole or in part discarded as waste by the consumer or bulk consumer as well as rejects from manufacturing, refurbishment and repair processes. The Duly filled proforma of E-Waste Management Plan is given below:-

No.	Action Areas	Details of Data Requirement	Measurable Outcome
EW1	Status of facilitating authorized collection of E-Waste		
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	NONE-SDMC
EW1c		Collection centers established by ULB in District	01-SDMC
EW1d		Collection centers established by Producers or their PROs in the District	No physical collection center has been established. All e-waste collection process in NDMC- is online only. Citizens may request e-waste collection through NDMC web portal/NDMC 311 app. After that our authorized vendor visits citizens premise to collect e-waste and also pay citizens for it- NDMC
			NONE-SDMC
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	NDMC has linkage with one authorized e-waste recycler/dismantler- NDMC
			No-SDMC
EW1f		No authorized E-Waste recyclers / Dismantler	No-SDMC
EW2	Status of Collection of E-Waste		
EW2a		Authorizing E-Waste collectors	NDMC has authorized one CPCB Registered E-waste vendor for collection of E-waste in NDMC area- NDMC
			None- SDMC
EW2b		Involvement of NGOs	No-NDMC
			No-SDMC

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EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	No-SDMC
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	Yes-NDMC
			Yes-SDMC
EW4	Control E-Waste related pollution		
EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District	Yes -SDMC
EW4b		Does the administration closed illegal E-Waste recycling in the District	Yes -SDMC
EW4c		No of actions taken to close illegal trading or processing of E-Waste	--
EW5	Creation of Awareness on Waste handling and dispo		
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	Yes -SDMC
EW5c		Does District Administration conducted any District level Awareness Campaigns	Yes -SDMC

## 2.0 Water Quality Management Plan

In district South-East one Aali drain under Irrigation and Flood Control Department, around 41 tube wells and 1243 nos. of tube wells exist under NDMC & DJB. The water quality is being monitored by QCTA, NDMC, DPCC Laboratory & DJB Quality Control Lab.

No.	Action Areas	Details of Data Requirement	Measurable Outcome
WQ1	Inventory of water resources in District		I&FC NDMC DPCC DJB
WQ1a		Rivers	1 [Nos] - DPCC
WQ1b		Length of Coastline	22 KM (Wazirabad to Okhla barrage)- DPCC
WQ1c		Nalas/Drains meeting Rivers	18 [Nos]- DPCC 01 Aali Drain- I &FC
WQ1d		Lakes / Ponds	NA- DPCC
WQ1e		Total Quantity of sewage and industrial discharge in District	NA- DPCC 126 MLD- DJB
	Control of Groundwater Water Quality		
WQ2a		Estimated number of bore-wells	21- NDMC

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			20- DJB
WQ2b		No of permissions given for extraction of groundwater	64- NDMC 37- (Other than DJB)
WQ2c		Number of groundwater polluted areas	No such study has been undertaken- DPCC NIL- NDMC NIL- DJB
WQ2d		Groundwater Availability	Not adequate- NDMC Available through Tube Wells (1243 nos.)- DJB
WQ3	Availability of Water Quality Data		Regular monitored by QCTA, NDMC
WQ3a		Creation of monitoring cell	DPCC Laboratory is monitoring the Water Quality- DPCC DJB Quality Control Lab- DJB
WQ3b		Access to Surface water and groundwater quality data at DM office	Data available on DPCC website- DPCC DJB Quality Control Lab- DJB
WQ4	Control of River side Activities		
WQ4a	Control of River side Activities	River Side open defecation	
WQ4b		Dumping of SW on river banks	
WQ4c		Control measures for idol immersion	
WQ5	Control of Water Pollution in Rivers		
WQ5a		Percentage of untreated sewage	
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	
WQ6	Awareness Activities		
WQ6a		District level campaigns on protection of water quality	Meetings with RWAs regarding Rain Water Harvesting Structure are being conducted at SE/EE/ZRO level.
WQ6b	Oil Spill Disaster Contingency Plan		
WQ6a		Creation of District Oil Spill Crisis Management Group	

WQ6b		Preparation District Oil Spill Disaster Contingency Plan	
WQ7	Protection of Flood plains		
WQ7a		Encroachment of flood plains is regulated.	YES I & FC
	Rainwater Harvesting		
WQ8a		Action plan for Rain water harvesting	Yes Available , DJB has installed 18 Nos. in it buildings.

### **3.0 Domestic Sewage Management Plan**

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SM1	Inventory of Sewage Management		
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	100 MLD- NDMC 262 MLD- DJB
SM1b		No of Class-II towns and above	NA- NDMC
SM1c		No of Class-I towns and above	NA- NDMC
SM1d		No of Towns needing STPs	NA- NDMC
SM1e		No of Towns STPs installed	NA- NDMC
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	97.25 MLD(indirectly after treatment)- NDMC 216 MLD- DJB
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	NIL- NDMC 21 MLD- DJB
SM1h		Quantity of sewage flowing into lakes	NIL- NDMC
SM1i		No of industrial townships	NA- NDMC
SW2	Adequacy of Available Infrastructure for Sewage Treatment		
SM2a		% sewage treated in STPs	100%- NDMC 90%- DJB
SM2b		Total available Treatment Capacity	138.75 MLD- NDMC
SM2c		Additional treatment capacity required	NIL- NDMC
SM3	Adequacy of Sewerage Network		

SM3a		No of ULBs having partial underground sewerage network	NIL- NDMC
SM3b		No of towns not having sewerage network	NA- NDMC 10 %- DJB
SM3c		% population covered under sewerage network	100% -NDMC 70% area covered and the work for covering balance population is in progress.

#### **4.0 Industrial Wastewater Management Plan**

There are 4 notified industrial areas existing in South-East district of Delhi i.e, Okhla Industrial Area Phase-I, Okhla Industrial Area Phase-II, Okhla Industrial Estate and Mohan Cooperative Industrial Estate. There are mainly printing units, garment export units and automobile service stations in these industrial areas.

There is also a common CETP in Okhla Industrial Area Phase-I and Phase-II for the treatment of combined waste water generated from these units. However, there is no CETP in Okhla Industrial Estate and Mohan Cooperative Industrial Estate.

No.	Action Areas	Details of Data Requirement	Measurable Outcome
IWW1	Inventory of industrial wastewater Generation in District		NA
IWW1a		No of Industries discharging wastewater	99 [Nos]- DPCC
			2200 Nos. approx- DSIIDC
IWW1b		Total Quantity of industrial wastewater generated	0.6902 [MLD]- DPCC
			NA- DSIIDC
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	0.6902 [MLD]- DPCC
			NA- DSIIDC
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	Nil- DPCC
			NA- DSIIDC

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IWW1e		Prominent Type of Industries	Chemical – Dye etc., Pharma, Automobile- DPCC
IWW1f		Common Effluent Treatment Facilities	1 [Nos]- DPCC
			24 MLD CETP, Presently Effluent Received :1.99 MLD
IWW2	Status of compliance by Industries in treating wastewater		N.A- DSIIDC
IWW2a		No of Industries meeting Standards	95 [Nos]- DPCC
			N.A- DSIIDC
IWW2b		No of Industries not meeting discharge Standards	4 [Automatic]- DPCC
			N.A- DSIIDC
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	Nil- DPCC
			NIL- DSIIDC
AWW4	Status of Action taken for not meeting discharge standards		SCN issued- DPCC
IWW4a		No industries closed for exceeding standards in last 3 months	Nil- DPCC
			N.A- DSIIDC
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	Nil- DPCC
			N.A- DSIIDC

### **5.0 Air Quality Management Plan**

Air pollution is caused by the occurrence of foreign particles (aerosol or SPM) or gases in the atmosphere. It is caused by vehicular motion, dust from Katcha Roads and Paths, burning of agriculture waste, burning of fuel, releases of hazardous gases from industries etc. For containment of Air

Pollution in the area of SDMC (Central Zone) the following activities will be initiated:-

1. Regular Mechanized road cleaning through Mechanical Road Sweeping (MRS) Machines.
2. Sprinkling by designated Water Sprinklers fitted with multi set of nozzles to reduce re-suspension of dust.
3. Lifting and Disposal of C&D Waste on regular basis.
4. Lifting of Garbage and Plastic Waster on regular basis.
5. Greenery by planting of shrubs and plants in the area of Central Zone.
6. Encroachment removal action taken in the area of Central Zone on regular basis.
7. Repairing of road, footpath etc. pertains to SDMC on the regular basis in the area of Central Zone.

No.	Action Areas	Details of Data Requirement	Measurable Outcome
AQ1	Availability of Air Quality Monitoring Network in District		Dr. Karni Singh Shooting Range, JLN Stadium, Nehru Nagar (PGDAV college), Okhla (DITE), CRRI (Mathura Road)- DPCC
			N.A- DSIIDC
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	None- DPCC
			N.A- DSIIDC
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	5 [Nos] - DPCC
			N.A- DSIIDC
AQ2	Inventory of Air Pollution Sources		
AQ2a		Identification of prominent air polluting sources	Not pertains to air lab- DPCC

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			Industries Estate/Other (Multiples Selection) Remark:- Notice have served to defaulting units, found dumping of C&D, MSW, Industries waste and burning o MSW etc. However there is no prominent air pollution sources in industrial estate and the work for up gradation of unpaved/damaged roads has already taken up - DSIIDC
AQ2b		No of Non-Attainment Cities	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ2c		Action Plans for non-attainment cities	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ3	Availability of Air Quality Monitoring Data at DMs Office		
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	Available in public domain- DPCC
AQ4	Control of Industrial Air Pollution		
AQ4a		No of Industries meeting Standards	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ4b		No of Industries not meeting discharge Standards	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ5	Control of Non-industrial Air Pollution sources		
AQ5a		Control open burning of Stubble – during winter	Not pertains to air lab- DPCC
			N.A- DSIIDC
AQ5b		Control Open burning of Waste – Nos of actions Taken	Not pertains to air lab- DPCC
			N.A- DSIIDC
			1 No.

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AQ5c		Control of forest fires	Not pertains to air lab- DPCC N.A- DSIIDC
AQ5d		Vehicle pollution check centers	Not pertains to air lab- DPCC N.A- DSIIDC
AQ5e		Dust Suppression Vehicles	Not pertains to air lab- DPCC N.A- DSIIDC
AQ6	Development of Air Pollution complaint redressal system		
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	Not pertains to air lab- DPCC Sameer App & Green App is Available- DSIIDC

### **6.0 Mining Activity Management plan**

In District South-East no mining activity has been reported till now.

No.	Action Areas	Details of Data Requirement	Measurable Outcome
MI1a	Inventory of Mining in District		
MI1a		Type of Mining Activity	No mining activity has been reported till now in this district
MI1b		No of Mining licenses given in the District	None
MI1c		Area covered under mining	Not Applicable in view of MI1b
MI1d		Area of District	Not Applicable in view of MI1b
MI1e		Sand Mining	No
MI1f		Area of sand Mining	No
MI2	Compliance to Environmental Conditions		
MI2a		No of Mining areas meeting Environmental Clearance Conditions	NA
MI2b		No of Mining areas meeting Consent Conditions of SPCBs / PCCs	NA

MI3a	Mining related environmental Complaints		
MI3b		No of pollution related complaints against Mining Operations in last 1 year	None
MI4	Action against non-complying mining activity		
MI4a		No of Mining operations suspended for violations to environmental norms	None
MI4b		No od directions issued by SPCBs	None

### **7.0 Noise Pollution Management Plan**

Noise can be defined as unwanted or undesired sound and Noise pollution simply means when there is a lot of noise in the environment which is consequentially harms the environment and public wellbeing like smoking, noise pollution affects active and passive recipients when noise levels cross certain safe boundaries. Noise pollution affects both human health and behavior.

No.	Action Areas	Details of Data Requirement	Measurable Outcome
NP1	Availability Monitoring equipment		
NP1a		No. of noise measuring devices with district administration	
NP1b		No. of noise measuring devices with SPCBs	
NP2	Capability to conduct noise level monitoring by State agency / District authorities		
NP2a		capability to conduct noise level monitoring by State agency / District authorities	Public and lodge complaint on <a href="https://ngms.delhi.gov.in/">https://ngms.delhi.gov.in/</a> (noise pollution grievance redressal website) and via helpline No. 155271 which are then disposed off by area SHO and ACP
NP2	Management of Noise related complaints		
NP2a		No of complaints received on noise pollution in last 1 year	2279
NP2b		No of complaints redressed	100 %
NP3	Compliance to ambient noise standards		
NP3a		Implementation of Ambient noise standards in residential and silent zones	Occasional - DDA

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NP3b		Noise monitoring study in district	Not Carried Out- DDA
NP3c		Sign boards in towns and cities in silent zones	Partial-DDA

Attempts have been made to prepare a District Environmental Plan for South-East District in line with the model District Environment Plan of CPCB covering the topics given therein.



OFFICE OF SUB DIVISIONAL MAGISTRATE (HQ) SOUTH - WEST DISTRICT  
GOVERNMENT OF NCT OF DELHI

OLD TERMINAL TAX BUILDING, KAPASHERA, NEW DELHI - 110037.

F.noDCSW/2021/SDMHQ/SW/096652369/29393

Date:- 18/06/2021

To,

The Director (Env.), GNCTD  
Nodal Officer Committee,  
O/o the Justice SP Garg Monitoring Committee,  
India International Centre, Max Muller Marg,  
New Delhi.

**Sub: Regarding District Environment Plan 2021.**

With reference of your letter no. No.f.128/(648)/Env/S.P. Garg Monitoring Committee/2021/458-472 dated 10/06/2021. It is submitted that the DISTRICT ADVISORY ENVIRONMENT PLAN is attached for your kind perusal.

  
(PIYUSH MOHANTY)

SDM HQ (SW)

PIYUSH MOHANTY  
Sub Divisional Magistrate (HQ)  
Old Terminal Tax Building  
Kapashera, New Delhi-110037



**DISTRICT ENVIRONMENTAL PLAN**

**SOUTH –WEST DISTRICT, DELHI**

**GOVERNMENT OF NCT OF DELHI**

## Preface

The South-West District (Revenue) is one of the largest District in Delhi having a population of approx. 2,292,958 as per Census (2011), The District lies bordering Gurugram, Jhajjar and Bahadurgarh or State Haryana. The District covers 7 Assembly Constituencies, and 31 Police Stations. There are approximately around 44 rural and 33 urbanized villages. As per the UID list there are approximately around 586 unauthorized colonies. In some pocket of the rural villages there are still agricultural activities. NH-8 passed through at Kapashera. There are forest areas also in the District. There exists natural as well as manmade ponds/tajab. The present District Environmental Plan has been prepared in consultation with line department such as MCD, DJB, I&FC, DPCC etc.

### 1. Brief profile of the District:

District Administration is a bridge between the Government and the common man. This system has long tradition in India has been adopted even before independence. The South-West district is headed by the Deputy Commissioner (Revenue) District Magistrate and an additional District Magistrate (ADM) and there Sub Divisional Magistrates who are incharge in Sub-Divisions. BDO (SW) is the custodian of the Gram Sabha Land . For revenue functions each subdivision has Tehsildar, Naib Tehsildar, Kanungo and patwari in that order.

### The Three Sub-Divisions are:-

1. KAPASHERA
2. NAJAFGARH
3. DWARKA
4. BDO (SW)

The South West district has a varied character with Kapashera Sub Divisions, Najafgarh Sub Divisions as mostly rural and the Dwarka Sub Division as urban. However, in recent times of the total no. of villages 77,33 villages have been urbanized under 507 of DMC Act.

The South West Delhi has a population of 2,292,958, (2011 census), and an area of 420 km<sup>2</sup> with a population density of 5,445 inhabitants per square kilometer. It is the fourth most population district in Delhi (as per Wikipedia).

The South West District of NCT. Of Delhi is situated in the South West part of Delhi. It is located in between latitude 28 40' and 28 29' and longitude between 76 50' and 77 14'.

## **Major Drains**

1. Najafgarh Drain:- It gets this name from the once famous and huge Najafgarh Jheel (lake) near the town of Najafgarh in south west Delhi and within urbanized Delhi. It is the Indian capital's most polluted water body due to direct inflow of untreated sewage from surrounding populated areas. A January 2005 report by the Central Pollution Control Board classifies this drain, with 13 other highly polluted wetlands, under category "D" for assessing the water quality of wetlands in wildlife habitats.  
This drain was widened as flood control drain linking the Najafgarh lake to the river Yamuna, thus completely draining the once huge and ecologically rich Najafgarh Lake, famous for its wetland ecosystem, waterbirds and wildlife.
2. Palam Link Drain:-
3. Najafgarh Pond Drain:-
4. Nasirpur Drain:-
5. Palam Drain:-
6. Pankha Road Drain:-

## **Major Ponds**

1. Baba Hari Dass Pond at village Jharoda Kalan:-

## **Major Hospital**

1. Rao Tula Ram Hospital (Government)
2. Chaudhary Brahm Prakash Ayurveda Hospital, Khera Dabar
3. Sikkim Manipal Hospital
4. Venketeswar Hospital

## **Initiative of the District Administration**

The district Administration is committed to implement and enforce the direction passed by the Hon'ble NGT in letter and spirit. The district administration join its own violation has taken following measures to re-enforce and assist the agencies for enforcing and implementing the Hon'ble NGT Directions. Apart from coordinating and regular review meetings with all the stack holders the District Administration has also been actively involved by taking the following actions:-

1. Regular night patrolling by Civil Defence Volunteers (CDVs) under the supervision of SDM's have been already started at all vulnerable location and the reports are being shared with the concerned authorities for any violation.

2. The SDM's , Tehsildars of the respective Sub Divisions are issuing challans and imposing penalty on violators on NGT directions. The reports are being compiled and forwarded to the Div/Com Office on daily basis.
3. Regular meetings are being held by the DM (SW) with all the stake holders on all environmental issues in the District . In the review meeting, action taken on all important issues such as Noise Pollution, Solid Waste Management, Air Pollution, Plastic Waste ban etc. are taken up and issues sorted out so as to comply with the direction of the Hon'ble NGT.
4. SDM's, MCD, Delhi Police, DJB , I & FC etc. are regularly directed to conduct awareness program in their areas and also to submit compliance report.
5. Major rain water harvesting activities are being carried out in the District in collaboration with DJB, MC, I&FC and PWD. All government buildings have been directed to install rain water harvesting facilities and many natural ponds/talab have been revived/restored.

### **Scope of the District Environmental Plan**

S.NO	Plan	Concerned Department
1.	Waste Management Plan (i) Solid Waste Management Plan (ii) Plastic Waste Management (iii) C & D Waste Management (iv) Biomedical Waste Management (v) Hazardous Waste Management (vi) E-Waste Waste Management	SDMC
2.	Water Quality Management Plan	DJB
3.	Domestic Sewage Management Plan	DJB
4.	Industrial Waste Water Management Plan	Not applicable
5.	Air Quality Management Plan	DPCC
6.	Mining Activity Management Plan	Not applicable
7.	Noise Pollution Management Plan	DPCC/SDM

### **1. Waste Management Plan of Najafgarh Zone and West Zone, SDMC**

#### **(i) Solid Waste Management Plan:**

Solid waste management is an essential service in any society, Before introducing the process, however, let's start with a discussion of the material being managed-solid waste.

Solid waste refers to the range of garbage materials --- arising from animal and human activities—that are discarded as unwanted and useless. Solid waste is generated from industrial, residential, and commercial activities in a given area, and may be handled in a variety of ways. As such , landfills are typically classified as sanitary, municipal, construction and demolition, or industrial waste sites.

**Present Scenario in Najafgarh Zone and West Zone, SDMC (South-West District Delhi):**

In Najafgarh Zone and West Zone respectively, there are 25 wards and 13 wards generate approx 900 Metric Tonne and 450 Metric Tonne of waste per day. The quantities of waste are also growing with each passing year:

S.No.	Name of ULB	Population (As per 2017 Census)	No. of Household	Total waste generated per day (In MT)
01.	Najafgarh Zone	1461556	292311	900
02.	West Zone	765030	255010 approx.	450

**Solid Waste Management Plan for the district is as follows.**

Solid waste to be managed in accordance with the SWM Rules, 2016 issued by the Ministry of Environment and Forests, Govt of India.

S.no	Action Plan	Strategy and approach	Stake holders responsible
1.	Collection Segregation and Treatment of Solid Waste	<p><b>In Najafgarh Zone Primary Collection:</b> Door to door collection and source segregation. It will be done by Auto tippers/Tata-407 with separate compartment for wet and dry waste. Wet waste sent to compost plant and dry waste sent to dhalao's and FCTS. Domestic hazardous waste point will be created at every 20 km area.</p> <p><b>Secondary Collection:</b> It is collected from Dhalao's and Fixed Compactor Transfer Station (FCTS) to the Sanitary land fill site (SLF), Okhla.</p> <p><b>Segregation:</b> Source segregation is done at the household level and collected in different compartments. And segregation also done at dhalao or SCP, Wet waste sent to the 5TPD compost plant, sec -14, Dwarka or Compost plant SLF (OKHLA).</p> <p><b>In West Zone Primary Collection:</b> Primary Collection is done with the help of Auto tippers and source segregation is gradually increasing to 100% in three model wards one</p>	<p>SDMC &amp; Delhi Waste Management Najafgarh Pvt. Ltd. (DWMN Pvt. Ltd.)</p> <p>In West Zone, SDMC and A to Z pvt. LTD.</p>

		<p>comes in west zone i.e. Janakapuri West. For drain silt in west zone hiring of tata 407 is done for better sanitation</p> <p>Secondary Collection:- Secondary collection is done from FCTS in almost whole zone except in some wards there are dhalaos . Secondary collection transportation is done in closed container/vehicle to SLF/W2E plant.</p> <p>It is proposed to make wet waste collection and treatment point in zone.</p>	
2	Strengthening the capacities of the ULB'S	Training of the staff and engaging public in the initiative for cleanliness	SDMC
3	Notification and Implementation of Bye-Laws	Deptt. of Urban Development Deptt. (GNCTD) framed the Bye-Laws incorporating the provisions of SWM Rules 2016 and notified on 15 Jun 2018	GNCTD, SDMC
4	Awareness	Public awareness through information Education and Communication activities i.e. print media, social media meetings with RWA, Market Associations, campaign in schools etc.	SDMS & Delhi Waste Management Najafgarh Pvt. Ltd. (DWMN Pvt. Ltd.) and West Zone, SDMC and A TO Z Pvt. Ltd.
5	Monitoring and Reviews	SDMC monitor the implementation of SWM rules 2016 at HQ level and Zonal level. Distt. Level committee takes meetings fortnightly to review the status of implementation of SWM rules 2016.	SDMC and Distt. Level Committee

## 2.2 Plastic Waste Management

The Najafgarh Zone ULBs and West Zone ULBs has been observed that disposal of plastic waste is a serious concern due to improper collection and segregation system. A very small amount of total plastic waste is effectively recycled; the remaining the plastic is sent to landfills etc.

**plastic Waste Management plan for the district is as follows:**

### **Segregation of Plastic Waste**

Segregation is done in three stages

1. Door to Door collection has done by auto tipper.
2. Segregation is done at Dhalao/FCTS (SCP) level.
3. Waste to energy plant at Okhla.

The ULBs Najafgarh Zone is planning to maximize segregation at primary collection level i.e. Door to Door and Source Segregation. At present, the four auto tippers are assigned for each ward. However in future 10 auto tippers will be assigned with adequate manpower after handing over the ward to private concessionaries it will be more coverage for primary collection and reduce the mixed waste to waste energy plant at Okhla.

In West Zone, the private concessionaries take initiative for proper collection at primary level and disposal of plastic waste at waste to energy plant. West Zone is deploying adequate vehicles and manpower to collect plastic waste and prevents to go in drain, nallas or any other public place.

Enforcement activities are being carried out by the authorities regularly by seizing the plastic goods and imposing penalty as per the prescribed norms. Besides ULBs also organize awareness camps in the local areas.

### **2.3 C & D Waste Management :**

For Najafgarh Zone, 6 sites have been identified as C & D Waste collection point for small quantities namely kakraula, Matiala, Ghumanhera, Gopal Nagar, Issapur and Mahavir enclave Wards. And one C & D Waste processing plant is working at Bakkarwala Village.

In West Zone, 6 sites have been identified as C & D Waste collection point for small quantities namely Madipur, Punjabi bagh, Raja Garden, Raghubir Nagar, Rajouri Garden and Vishnu garden wards. And one C & D waste processing plant is working at Bakkarwala Village.

Enforcement Activities are being carried out by the ULBs by issuing Challans to the violators on regular basis.

### **2.4 Bio-Medical Waste Management :**

A team from DM (SW) and CDMO (SW) will survey the quarters of BMW and identify source-disposal linkage in order to promote safe collections, transportation and disposal of BMW.

### **2.5 Hazardous Waste management :**

In Najafgarh Zone and West Zone, it is being planned to implement 3 bins system at the source level to collect in black bin which is marked for hazardous waste. It is proposed to construct a hazardous waste collection point at every 20 KM radius area. At present the hazardous waste collection point is at dhalao/FCTS (SCP) point.

## 2.6 E – Waste Management :

In Najafgarh Zone and West Zone, producer will provide the collection centre to collect e – waste on behalf of dismantler, refurbisher and recycler etc. at their own.

### WATER QUALITY MANAGEMENT PLAN:

WATER QUALITY MANAGEMENT PLANT			
NO.	ACTION AREAS	DETAILS OF DATA REQUIREMENT	MEASURABLE OUTCOME
WQ 1c	SouthWest	Najafgarh Drain RD, 0m to RD, 30180m under jurisdiction of CD-1	1 No. (Najafgarh Drain) 25 Nos. Tributaries/inlets/big pipes of I & FC Department and other departments are falling in Najafgarh Drain.
	Control of Ground Water Quality		
WQ 2a		05 Nos Tubewell	Shikarpur-3Nos. Chhawla -1No. Hasanpur-1 No.
WQ 4c	SOUTH WEST	Pits were excavated for immersion of idol	10 Nos. pits were excavated at various locations on the direction of Revenue Department
WQ5	Control of Water Pollution in Rivers		The river Yamuna is not under the jurisdiction of CD-I , However to control the pollution Najafgarh drain and dumping of C & D waste to avoid air pollution in Najafgarh drain some measure has been taken.

## Measures Taken/Action Plan

S.no	Name of Drain	Location	Measure taken to ensure stoppage of Municipal Solid and Plastic Waste into Drains
1.	Najafgarh Drain	RD. 0m (Dhansa) to RD, 45316m (Basaidarapur)	<ol style="list-style-type: none"> <li>1. The beautification plan at spoil bank near Meera Bagh one of the unauthorized dumping site approved by TAC and proposal for A/A &amp; E/S under submission.</li> <li>2. Park has been developed at Vipin Garden.</li> <li>3. 4 Nos Show Cause Notice issued to Sanitation Superintendent West Zone/Najafgarh SDMC and 1 No. to PWD, 3 Nos. Challan for illegal dumping of Malba made to the individual through SDMC and 28 Nos. Challan made to the rag picker through DPCC.</li> <li>4. Various letter written to SHO for stopping dumping of garbage/malba.</li> <li>5. Height Barriers installed near e-Registrar office to Khayala.</li> <li>6. Letter written to DM for calling DTF meeting with concern authority as such Police MCD, Traffic/Transport etc for removal of the same.</li> <li>7. Contact for Watch and Ward of Najafgarh Drain from Kakraula regulator to Pankha road drain outfall</li> </ol>

to prevent C&D waste malba.

8. Jal Rakshak Porta Cabin and CCTV cameras are to be installed to curb dumping.
9. Construction of boundary wall near Vikaspuri to prevent dumping.
10. Installation of warning signboard.
11. DJB being asked to repair of boundary wall and removal of C & D waste in reference to interceptor drain project.
12. Night patrolling and sprinkle of water is being carried out to stop Air Pollutions.
13. Floating boom installed in various drains for accordingly floating materials.
14. Wire netting installed on the bridge.
15. Annual desilting of all the drains is being carried out regularly.
16. RCC barrier are being installed at Hot spot point to stop illegal dumping of C & D/MSW waste.

### Report regarding Water Quality management plan.

Length of water line in the area	563 Km (approx)
Total no. of Village	51
Total no. of colonies	108
No. of Village and colonies having water line	84
Total no. of water tanker	78
Total no. of T/well (Non-Domestic purpose)	313
Source of water	Dwarka WTP, Nangloi WTP & T/wells
Rain water harvesting system has been provided at 6 location	

#### The details regarding WTP pertains to CE (WW)

Work of laying of peripheral water main emanating from CT-5 to provide water to Qutub Vihar Ph- I and II, Goyla Vihar, Pankaj Garden and Shyam Kunj has been taken up by EE(WTP) Dwarka.

#### 4. Domestic Sewage Management Plan:

The area of Bijwasan constituency and Non-PPP area of Matiala and Najafgarh constituency are being maintain under the division EE (SW)-II.

#### Report regarding sewage management plan

Length of sewer line in the area	237 meter (approx)
Total no. of Village	51
Total no. of colonies	108
No. of Village and colonies having sewer	43
Action plan for providing sewer in balance village and colonies	Pertains to CE (Proj) Dr.

The details regarding STP pertains to CE (SDW)

5. **Industrial Waste Water Management Plan:** No such plan is available in the District.
6. **Air quality Management Plan:** Pertains to DPCC
7. **Mining Activity Management Plan:** No such activity is found in District
8. **Noise pollution Management Plan:**

It is submitted that an exclusive website ([www.ngms.delhi.gov.in](http://www.ngms.delhi.gov.in)) for redressal of grievance related to noise pollution has been launched on 1<sup>st</sup> August, 2019 on the directions of Hon'ble NGT. As per the directions of worthy chief Secretary, GNCTD complaints have to be redressed by the SHO concerned within 30 minutes of the receipt of the complaint. In case of failure to resolve the complaint within 30 minute, the complaint gets escalated to ACP and SDM concerned who have to resolve the complaint in next 30 minutes.

<b>Complaint Status</b>	
Total Complaint	569
Total Disposed Complaint	293
Total Pending Complaint	276
Disposed by NPCC	245
Disposed by ACP	28
Disposed by SHO	32

**Suggestion:-**

It is observed that for effective and result oriented implementation of Hon'ble NGT direction, the following measures may be place before the competent authority for consideration:-

1. **Environmental Marshal:-** Dedicated environmental marshal on peramanent/contractual basis to assist the Disgtrict Administration for inspection challenging and patrolling in the locality.
2. **Motorcycles** for each sub division dedicatged for patrolling and enforcement to enhace deterrence and visibility in the area in the vulnerable area.
3. In the recent times in South-West District patrolling by Civil Defence Volunteers at night send a strong message in the locality and also was a great deterrence to defaulters. However, since they are on foot patrol they cannot over large area and their mobility and vigilante was restricted.



**OFFICE OF THE DISTRICT MAGISTRATE (NORTH-WEST)  
DC OFFICE COMPLEX, KANJHAWALA, DELHI - 110081.**

F. No.SDM (HQ)/NW/ 2021-22/2053.

Dated: 08/07/21

To,

✓  
The Director (Env.) GNCTD,  
Nodal Officer Committee,  
O/o the Justice SP Garg Monitoring Committee,  
India International Centre, Max Muller Marg,  
New Delhi.

**Sub: Regarding directions of hon'ble NGT respect of preparation of District Environment Plan (DEP) in the matter OA 360/2018 titled "Shree Nath Sharma Vs Union of India and others".**

Sir,

With reference to your letter No. F.128/(648)/Env/S.P. Garg Monitoring Committee/2021/458-472 dated 10-06-2021, on the subject cited above please find enclosed herewith the District Environment Plan of District North-West, for your kind perusal.

**(ASHEESH KUMAR)  
SDM (HQ)  
DISTRICT NORTH-WEST**

**Copy for information to:-**

1. SDM-I (HQ), Revenue Department Environment Branch, 5 Sham Nath Marg, Delhi-110054.

MONITORING COMMITTEE,  
APPOINTED BY HON'BLE NGT  
ROOM NO. 11, I.C.C.

Diary No. 07 Date 14/7/2021

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**DISTRICT ENVIRONMENTAL PLAN NORTH-WEST  
DISTRICT, DELHI GOVERNMENT OF NCT OF DELHI**

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## Preface

The North-West District (Revenue) is one of the District of Delhi adjacent to peripheral of Haryana border having a population of approx. 36,6 lacs as per Census (2011). The District covers 7 Assembly Constituencies, and 17 Police Stations. There are approximately around 37 Villages, in North-West District. Some rural villages near by border area are still doing agricultural activities. One of the historic monument Sikargarh situated in Old Lal Dora/Aabades is situated in Jaunti village . There exists natural as well as manmade ponds/talab. The present District Environmental Plan has been prepared in consultation with line department such as MCD, DJB, I&FC, DPCC etc.

### **1. Brief profile of the District:**

District Administration is a viaduct between the Government and the common man. This system has long tradition in India has been adopted even before independence. The North-West district is headed by the Deputy Commissioner (Revenue) District Magistrate and an additional District Magistrate (ADM) and there Sub Divisional Magistrates who are incharge in Sub Divisions. BDO(NW) is the custodian of the Gram Sabha Land. For revenue functions each sub division has Tehsildar, Naib Tehsildar, Kanungo and Patwari in that order.

The Three Sub-Divisions Are:-

1. Kanjhawala
2. Rohini
3. Saraswati Vihar

There are **16** villages in Kanjhawala Sub Division & **11** villages in Rohini Sub-Division and rest **10** villages in Saraswati Vihar Sub- Division.

The North West district has a varied character with Kanjhawala Sub Division having 02 rural villages namely Nizampur Rashid Pur and Tatesar village . The Rohini Sub Division has only 01 rural village namely Sultan Pur Majra. In notification No. No.F/7/79/8DLV/2016/CD-00383132/3827-3841 dated 16.05.2017, issued by Department of Urban Development , 14 village of North-West District has been urbanized 507 DMC Act 1957.

Further, notification NO. F.7/128/DLB/2019/000580156/14600-15 dated 20.11.2019, 08 villages in district north west has been urbanized under section 507 DMC Act 1957.

The North West District of NCT of Delhi is situated in the North-West part of Delhi. The latitude and longitude coordinates of said district are 28.7186° N, 77.0685° E.

### **Major Hospital**

1. Sanjay Gandhi Hospital S Block Mangol Puri Delhi-110083.
2. Baba Sahab Ambedkar Hospital Sec-6 Rohini New Delhi-110085.
3. Attar Sain Jain Eye General Hospital Near Britania Chowk Lawrance Road Delhi-110035.
4. Bhagwan Mahaveer Hospital Govt Hospital Delhi Guru Harkishan Marg Pitam pur Delhi-110088.
5. Deep Chand Bandhu Hospital, GNCTD, Kokiwala Bagh, Ashok Vihar, Phase - IV, Delhi - 110052.
6. Muni Maya Ram Jain Hospital, KD Block Pitampura Delhi-110034.

### **Initiative of the District Administration**

The District Administration is committed to implement and enforce the direction passed by the Hon'ble NGT letter and spirit. The District Administration join its own violation has taken following measures to re-enforce and assist the agencies for enforcing and implementing the Hon'ble NGT Directions. Apart from coordinating and regular review meetings with all the stack holders the District Administration has also been actively involved by taking the following actions:-

1. Regular night patrolling by Civil Defence Volunteers (CDVs) under the supervision of SDM's have been already started at all vulnerable location and the reports are being shared with the concerned authorities for any violation.
2. The SDM's, Tehsildars of the respective Sub Divisions are issuing challans and imposing penalty on violators on NGT directions. The reports are being compiled and forwarded to the Div/Com Office on daily basis.
3. Regular meetings are being held by the DM (NW) with all the stake holders on all environmental issues in the District. In the review meeting, action taken on all Noise Pollution, Solid Waste Management, Air Pollution, sorted out so as to comply important with the issues such as Plastic Waste ban etc. are taken up and issues direction of the Hon'ble NGT.
4. SDM's, MCD, Delhi Police, DJB, I & FC etc. are regularly directed to conduct awareness program in their areas and also to submit compliance report.
5. Major rain water harvesting collaboration with DJB, MC, 18&FC and PWD. All government directed to install rain water harvesting facilities and many natural ponds/talab have been revived/restored.

### **Scope of the District Environmental Plan**

S.NO	Plan	Concerned Department
1.	Waste Management Plan NDMC i. Solid Waste Management Plan ii. Plastic Waste Management iii. C&D Waste Management iv. Biomedical Waste Management v. Hazardous Waste Management vi. E-Waste Waste Management	NDMC
2.	Water Quality Management Plan	DJB
3.	Domestic Sewage Management Plan	DJB
4.	Industrial Waste Water Management Plan	Not applicable
5.	Air Quality Management Plan	DPCC
6.	Mining Activity Management Plan	Not applicable
7.	Noise Pollution Management Plan	DPCC/SDM

#### **1. Waste Management Plan of Rohini Zone**

##### **(i) Solid Waste Management Plan:**

Solid waste management is an essential service in any society, Before introducing the process, however, let's start with a discussion of the material being managed-solid waste.

Solid waste refers to the range of garbage materials arising from animal and human activities-that are discarded as unwanted and useless. Solid waste is generated industrial, residential, and commercial activities in a given area, and may be handled in a variety of ways. As such, landfills are typically classified as sanitary, municipal, construction and from demolition or industrial waste sites.

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of UBL		Rohini Zone (North DMC)
	No of UBLs in the District		1
	Population		1600000
SW1	Report on inventory of total solid waste generation		
SW1a		Total solid waste Generation	900 MT/Day
SW1b		Qty. of Dry Waste Segregated	495 MT/Day
SW1c		Qty. of Wet Waste Segregated	405 MT/Day
SW1d		Qty. of C&D Waste Segregated	0 MT/Day
SW1e		Qty. of Street Sweeping	0 MT/Day
SW1f		Qty. of Drain silt	2 MT/Day
SW1g		Qty. of Domestic Hazardous Waste (DHW) collected	-----
SW1h		Qty. of Other Waste (Horticulture, sanitary waste etc.)	10 MT/Day
SW1i		No of Old dump sites	70 Dhalaos
SW1j		Qty. stored in dumpsites	-----
SW1k		No of Sanitary landfills	Narela Bawana SLF
SW1L		No of wards	26
SW2	Compliance by Bulk Waste Generators		
SW2a		No of BW Generators	72
SW2b		No of on-sites facilities for Wet Waste	30
SW3	Compliance in segregated Waste Collection NW Collection (MT Per Day)		270 MT/Day
SW3a		Total generation	900 MT/Day
SW3b		Wet Waste	405 MT/Day
SW3c		Dry Waste	495 MT/Day
SW3d		C & D Waste	0 MT/Day
SW4	Waste Management Operations		
SW4a		Door to Door Collection	95%
SW4b		Mechanical Road Sweeping	
SW4c		Manual Sweeping	
SW4d		Segregated Waste Transport	
SW4e		Digesters (Bio-methanation)	1.70%
SW4f		Composting operarion	14.38%
SW4g		MRF Operation	14 Nos. MRF used at FCTS
SW4h		Use of Sanitary Landfill	Narela Bawana SLF
SW4i		Reclamation of old dumpsites	118 Handed over to North DMC
SW4j		Linkage with Waste to Energy Boilers/Cement Plants	Yes WTE at Narela Bawana
SW4k		Linkage with Recyclers	
SW4l		Authorization of waste pickers	
SW4m		Linkage with TSDF/CBMWTF	
SW4n		Involvement of NGOs	
SW4o		Linkage with Producers/Brand Owners	
SW4p		Authorization of waste pickers	
SW4q		Issuance of ID Cards	
SW5	Adequacy of Infrastructure		

SW5a	Waste Collection Trolleys	
SW5b	Mini Collection Trucks	113
SW5c	Segregated Transport	
SW5d	Bulk Waste Trucks	21
SW5e	Waste Transfer Points	15 Portable Compactor + 70 Dhalaos
SW5f	Bio-methanation units	
SW5h	Composting Units	0

## 2. Waste Management Plan of Keshav Puram Zone

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of UBL		Keshav Puram Zone (North DMC)
	No of UBLs in the District		1
	Population		
SW1	Report on inventory of total solid waste generation		
SW1a		Total solid waste Generation	720 MT/Day
SW1b		Qty. of Dry Waste Segregated	395 MT/Day
SW1c		Qty. of Wet Waste Segregated	325 MT/Day
SW1d		Qty. of C&D Waste Segregated	0 MT/Day
SW1e		Qty. of Street Sweeping	0 MT/Day
SW1f		Qty. of Drain silt	2 MT/Day
SW1g		Qty. of Domestic Hazardous Waste (DHW) collected	
SW1h		Qty. of Other Waste (Horticulture, sanitary waste etc.)	8 MT/Day
SW1i		No of Old dump sites	29 Dhalaos
SW1j		Qty. stored in dumpsites	
SW1k		No of Sanitary landfills	Narela Bawana SLF
SW1L		No of wards	18
SW2	Compliance by Bulk Waste Generators		
SW2a		No of BW Generators	104
SW2b		No of on-sites facilities for Wet Waste	31
SW3	Compliance in segregated Waste Collection NW Collection (MT Per Day)		210
SW3a		Total generation	720
SW3b		Wet Waste	325
SW3c		Dry Waste	395
SW3d		C & D Waste	0 MT/Day
SW4	Waste Management Operations		
SW4a		Door to Door Collection	95%
SW4b		Mechanical Road Sweeping	
SW4c		Manual Sweeping	
SW4d		Segregated Waste Transport	
SW4e		Digesters (Bio-methanation)	1.70%
SW4f		Composting operation	
SW4g		MRF Operation	14 Nos MRF used at FCTS
SW4h		Use of Sanitary Landfill	Narela Bawana SLF
SW4i		Reclamation of old dumpsites	50 Handed over to North DMC
SW4j		Linkage with Waste to Energy	Yes WTE at Narela Bawana

SW4k		Boilers/Cement Plants	
SW4l		Linkage with Recyclers	
SW4m		Authorization of waste pickers	
W4n		Linkage with TSDF/CBMWTF	
SW4o		Involvement of NGOs	
SW4p		Linkage with Producers/Brand Owners	
SW4q		Authorization of waste pickers	
SW5	Adequacy of Infrastructure	Issuance of ID Cards	
SW5a		Waste Collection Trolleys	
SW5b		Mini Collection Trucks	76
SW5c		Segregated Transport	
SW5d		Bulk Waste Trucks	21
SW5e		Waste Transfer Points	31 Portable Compactor + 29 Dhalaos
SW5f		Bio-methanation units	
SW5h		Composting Units	0

### 3. Waste Management Plan of Narela Zone

In Narela Zone, there are 16 wards generates approx. 450-500 Metric Ton of waste per day. The quantities of waste are also growing with each passing year:

S.No.	Name of ULB	Population (As per 2017 Census)	No. of Households	Total Waste generated per day (In MT)
1.	Narela Zone, North DMC			450-500 MT apprx.

### Solid Waste Management Plan for the district is as follows:

Solid Waste to be managed in accordance with the SWM Rules, 2016 issued by the Ministry of Environment and Forests, Govt. of India.

S.No.	Action Plan	Strategy and approach	Stake holders responsible
1.	Collection Segregation and Treatment of Solid Waste	<p><b>Primary Collection:</b> Door to door collection and source segregation-it will be done by auto tippers with separate compartments for wet and dry waste. Wet waste will be send to compost plant and compost pit/wire-mesh platforms, dry waste will be sent to dhalaos and FCTS.</p> <p><b>Secondary Collection:</b> It is collected from Dhalaos and Fixed Compactor Transfer Station (FCTS) to the sanitary landfill site (SLF), Bhalaswa</p> <p><b>Segregation:</b> Source Segregation will be done in model wards i.e. Municipal Ward no. 32 (Rohini-C) &amp; Ward No. 34 (Rohini-D) by December 2021 and subsequently in</p>	North DMC, DMSW Solution P. Ltd., M/s Karambir Singh Khatri & M/s Gauri Travels.

		<p>other wards. Source Segregation is being done at the house hold level and collected in different compartments.</p> <p>Segregation is also being done at dhalao, a part segregated wet waste is being sent to 1 TPD compost plant, Bhorgarh, Narela.</p>	
2.	Strengthening the capacities of the ULB's	<p>i. Training of the staff.</p> <p>ii. Engaging public in the various cleanliness initiatives.</p> <p>iii. IEC activities will be performed intensely.</p> <p>iv. RWA's/Market Association will be engaged for making residents aware about segregation of dry and wet waste.</p>	
3.	Notification and Implementation of Bye-Laws	Deptt. of Urban Development Deptt. (GNCTD) framed the Bye-Laws incorporating the provisions of SWM rules 2016 and notified on 15 June 2018.	GNCTD, North DMC
4.	Awareness	Public awareness through Information, Education and Communication activities i.e. print media, social media meetings with RWA, Market Association, campaign in schools etc.	North DMC, DMSW Solution P. Ltd.
5.	Monitoring and Reviews	North DMC monitors the implementation of SWM Rules, 2016 at HQ level and Zonal level. Distt. Level committee takes meetings fortnightly to review the status of implementation of SWM Rules, 2016.	North DMC & Distt. Level committee.

## **2.2 PLASTIC WASTE MANAGEMENT:**

The Narela Zone ULB has observed that disposal of plastic is a serious concern due to improper collection and segregation system. A very small amount of total plastic waste is effectively recycled; the remaining plastic waste is being sent to Waste landfills etc.

### **Plastic Waste Management Plan for the district is as follows:**

#### **Segregation of Plastic Waste**

Segregation is being carried out in three stages:-

1. Door to Door collection has been done through auto tippers.
2. Segregation is done at Dhalao/FCTS (SCP) level.
3. Waste to Energy Plant at Bawana.
4. Total 104.5 KG of Single Use Plastic has been seized w.e.f. 01.04.2021 to till date.

The Narela Zone is planning to maximize segregation at primary collection level i.e. Door to Door and Source Segregation. At present, three to four auto tippers assigned for each ward. However, in future more auto tippers will be assigned with adequate manpower after handing over the ward to private concessionaries. It will have more coverage for primary collection and reduce the mixed waste-to-waste energy plant at Bawana.

### 2.3 C&D WASTE MANAGEMENT:

For Narela zone, 16 sites have been identified as C&D Waste Collection point for small quantities at JE (works) stores namely Narela, Bakhtawarpur, Alipur, Holambi, Bankner, NangalThakran, Bawana, PoothKhurd, Rohini C, Begampur, Rohini D, Kanjhwla, RaniKhera, Nangloi, Nilothi & Mundka wards.

One C&D Waste processing plant is operational at Jahangir Puri Near Burari& one C&D Waste processing plant is under installation at RaniKhera.

Enforcement actions are being carried out by the ULB by issuing challans to the violators on regular basis.

### 2.4 BIO-MEDICAL WASTE MANAGEMENT :

A team from DM (SW) and CDMo (SW) will survey the quarters of BMW and identify linkage in order to promote safe collections, transportation and disposal of BMW. source-disposal.

### 2.5 HAZARDOUS WASTE MANAGEMENT:

In Narela Zone, it is being planned to implement 3 bins system at the source level to collect in black bin which is marked for hazardous waste. It is propose to construct a hazardous waste collection point at every 20 KM radius area. At present the hazardous waste collection point is at dhalao/FCTS (SCP) point.

### 2.6 E-WASTE MANAGEMENT:

In Narela Zone, producer will provide the collection centre to collect e -waste on behalf of dismantler, refurbisher and recycler etc. at their own.

### WATER QUALITY MANAGEMENT PLAN:

Length of water line in the area,	1878 Km
Total No. of village	24
Total No. of colonies	188
No. of village and colonies having water line	194
Total No. of water tanker	139
Total No. of T/well (Non Domestic purpose)	88
Source of water	Haiderpur, Bawana, Wazirabad, WTPs
Rain water harvesting system has been provided at locations	42

The Details Regarding WTP Pertains to CE(WW)

### 1. Domestic Sewage Management Plan:

Length of sewer line in the area	1559.40
Total No. of village	24
Total No. of Colonies	188
No. of villages and colonies having sewer	57
Action plan for providing in balance village and colony	The detail pertains to CE(Dr.) project

## Measures Taken/Action Plan:

The major drains in GNCTD are maintained by Irrigation & Flood Control Department and in the District North West District 8 drains falls in the territorial jurisdiction. The lists of the details are as follows: -

1. **Supplementary drain (RD 0 m to RD 22471 m)**
2. **Mungeshpur Drain (RD 37550 m to 15850 m)**
3. **Kirari Suleman Nagar Drain (RD 0m to RD 7850 m)**
4. **Madanpur Drain (RD 4150m to RD 8229 m)**
5. **Sultanpur Drain (RD 0 m to RD 9200 m)**
6. **Jatkore (RD 0 m to RD 3760 m)**
7. **Ladpur (RD 0 m to RD 2300 m)**
8. **Rasoolpur (RD 0 m to RD 750 m)**

From the above drains, supplementary drain is comparatively major drain and other drains out falls in supplementary drain at various locations. The brief details of the drains along with measure taken by I&FC department to curb and abate dumping of Municipal Solid waste and Plastic waste into these drains are as under:-

### 1. **Supplementary drain**

The supplementary drain is a storm water drain which plays a major role in the drainage system of Delhi. It originates from Kakraula regulator and outfalls into N.G. drain. However, due to urbanization, this drain caters the sewage and waste water coming from Urbanized adjoining areas. This drain from Rohtak road to Shalimar Bagh falls in the District North West. However, this drain out falls in Najafgarh Drain at Wazirabad.

### Measures Taken/Action Taken

S. no.	Location	Measures taken to ensure stoppage of Municipal Solid and Plastic Waste into Drains
1	Supplementary Drain	<ol style="list-style-type: none"><li>1. Sign Board/warning board installed at various locations.</li><li>2. The necessary repair works of existing Boundary wall are being carried to ensure curb encroachment and dumping of MSW and plastic waste.</li><li>3. The proposal for new construction of boundary wall has been approved by TAC and A/A &amp; E/S of the same is awaited which will be taken after receipt of A/A &amp; E/S.</li><li>4. Floating booms were installed at various vulnerable locations to stop floating materials and same being removed timely from</li></ol>

		<p>the drain and disposed at designated locations.</p> <ol style="list-style-type: none"> <li>5. Wire mesh installed on all bridges to prevent dumping of MSW and plastic waste.</li> <li>6. Annual desilting and maintenance of drains is being carried out regularly by Departmental Machines and through contract for removing of floating material/ hyacinth, C&amp;D Waste/MSW and garbage/house hold waste.</li> <li>7. Plantation was made on available vacant land and maintenance of same is in progress.</li> <li>8. Night patrolling is being carried out to identify Air pollution due to fire and necessary action initiated against violators. Water sprinkling activity was carried and will be carried during increase of Air Quality Index.</li> <li>9. Contract made for watch and ward of Supplementary Drain from Rohtak Road bridge to Rithala Bridge to prevent dumping of C&amp;D waste malba.</li> </ol>
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2. **Mungeshpur Drain**

The jurisdiction of Mungeshpur drain in this CD-VIII falls from RD 37550 m to 15850m passes through villages/fields of Ladpur, Kanjhawala, Sawada and Nizampur. However due to fast urbanization and non-availability of sewerage system, this drain caters sewage & waste water coming from urbanized adjoining area. Regular desilting by deploying pocklain machine is carried out and floating booms at different locations have been provided to prevent floating materials like C&D waste/MSW/house hold waste to avoid Air pollution to the Environment.

3. **Kirari Suleman Nagar Drain**

The KSN drain is a storm water drain which has major role for drainage system of Kirari & Mundka AC. It originates from sector-22 Rohini & outfalls into Najafgarh drain near Nilothi Village. However due to fast urbanization and non-availability of sewerage system, this drain caters sewage & waste water coming from urbanized adjoining area. Regular desilting by deploying pocklain machine is carried out & labour is deployed for removal of floating material on daily basis. M.S. Steel jaali at different locations have been provided to stop floating material. This floating material is regularly removed by deploying labour at different locations and this is finally disposed at Ramkey waste to energy Plant, Bawana so that no C&D waste/MSW/house hold waste causes Air pollution to the Environment in this area.

4. **Madanpur pur drain**

The Madanpur drain starts from village Madanpur Pond and passes through villages Rani Khera, Rasoolpur & Chewra. Due to fast urbanization, this drain caters the sewage & waste water carrying from urbanized/rural adjoining area. This drain finally outfalls into Mungeshpur drain. Regular desilting through contractor by deploying pocklain machine is carried out. The floating booms have been provided at different locations to remove C&D waste/MSW/house hold waste which causes pollution to the Environment in this area.

5. **Sultanpur Drain**

The Sultanpur drain is a storm water drain which originates from Sultanpur pond and finally out falls into Madanpur Pond. It passes through various villages such as Sultanpur Dabas, Karala, Madanpur Dabas. Due to fast urbanization, this drain caters the sewage & waste water carrying from urbanized/rural adjoining area. This drain finally outfalls into Mungeshpur drain. Regular desilting through contractor by deploying pocklain machine. The floating booms have been provided at different locations to remove C&D waste/MSW/house hold waste which causes Air pollution to the Environment.

6. **Jatkhore Link Drain**

The Jatkhore drain is a storm water drain which originates from village Katewara and passes from the fields of Katwara, Jatkhore Majra and out falls into Bajitpur Drain. Due to fast urbanization, this drain also caters the sewage & waste water carrying from urbanized/rural adjoining area. Regular desilting through contractor by deploying JCB machine is done.

7. **Ladpur drain**

The Ladpur drain is a storm water drain which originates from village Ladpur and finally out falls into Mungeshpur Drain. It passes through village Ladpur. Due to fast urbanization, this drain caters the sewage & waste water carrying from urbanized/rural adjoining area. Regular desilting through contractor by deploying JCB machine is carried out.

8. **Rasoolpur link drain**

The Rasoolpur drain is a storm water drain which originates from Rasoolpur pond and out falls into Madanpur drain at RD 6627 m. This drain caters discharge from village Rasoolpur. Due to fast urbanization, this drain also caters the sewage & waste water carrying from urbanized/rural adjoining area. Regular desilting through contractor by deploying JCB machine is done.

**Measures Taken/Action Taken**

S. No.	Drains	Measure taken to ensure stoppage of Municipal Solid and Plastic Waste into Drains.
1.	I. Mungeshpur Drain	1. Sign Board/warning board installed at various locations.

<p>II. KSN drain  III. Madanpur drain  IV. Sultanpur Drain  V. Jatkhore link drain  VI. Ladpur drain  VII. Rasoolpur link drain</p>	<ol style="list-style-type: none"> <li>2. Floating Booms installed at all vulnerable location in drain to stop floating materials and same being removed timely and disposed at designated locations.</li> <li>3. Work for annual maintenance of these drains is in progress for removal of floating material/ hyacinth, C&amp;D Waste/MSW and garbage/house hold waste.</li> <li>4. Night patrolling is being carried out to identify Air pollution due to fire and necessary action initiated against violators. Water sprinkling activity is being carried during increase of Air Quality Index.</li> <li>5. Wire mesh installed on all bridges to prevent dumping of MSW and plastic waste.</li> <li>6. Contract for watch and ward of these drains to prevent dumping of C &amp; D waste, malba, MSW and plastic waste are made.</li> </ol>
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1. Industrial Waste Water Management Plan: No such plan is available in the District.
2. Air quality Management Plan: Pertains to DPCC
3. Mining Activity Management Plan: No such activity is found in District
4. Noise pollution Management Plan:

It is submitted that an exclusive website ([www.ngms.delhi.gov.in](http://www.ngms.delhi.gov.in)) for redressal of grievance related to noise pollution has been launched on 1<sup>st</sup> August, 2019 on the directions of Hon'ble NGT. As per the directions of worthy chief Secretary, GNCTD complaints have to be redressed by the SHO concerned within 30 minutes of the receipt of the complaint. In case of failure to resolve the complaint within 30 minute, the complaint gets escalated to ACP and SDM concerned who have to resolve the complaint in next 30 minutes.

**Suggestion:-**

It is observed that for effective and result oriented implementation of Hon'ble NGT direction, the following measures may be place before the competent authority for consideration:-

1. Environmental Marshal:- Dedicated environmental marshal on permanent/contractual basis to assist the District Administration for inspection challenging and patrolling in the locality.
2. Motorcycles for each sub division dedicated for patrolling and enforcement to enhance deterrence and visibility in the area in the vulnerable area.
3. In the recent times in South-West District patrolling by Civil Defence Volunteers at night send a strong message in the locality and also was a great deterrence to defaulters. However, since they are on foot patrol they cannot over large area and their mobility and vigilante was restricted.



**GOVERNMENT OF NCT OF DELHI**  
**OFFICE OF THE DISTRICT MAGISTRATE (NORTH EAST)**  
**D.C. OFFICE COMPLEX, NAND NAGRI: DELHI-110093**  
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**DISTRICT ENVIRONMENT PLAN IN R/O NORTH-EAST DISTRICT**

**Introduction**

Hon'ble National Green Tribunal vide order dated 26/09/2019 in O.A. No. 360 of 2018 filed by Shree Nath Sharma Vs Union of India and Others directed that CPCB shall facilitate the District Magistrates in preparation of District Environmental Plan by placing Model plan on its website. This model plan may be adopted as per local requirements by all Districts under supervision of District Magistrate. The said Order also directs that Department of Environment in respective States / UTs should collect district plans to prepare State Environment Plan, which shall be monitored by respective Chief Secretaries of State/UT by 15/12/2019.

The model District Environment Plan (DEP) is envisaged to bring the scope of environmental management to local governments and administration, so as to set their own goals and targets to achieve desired environmental quality. The DEP is intended as a quick reference to the personnel of District Administration to (i) identify key environmental issues within the district boundary, (ii) prioritize the required projects, (iii) strategize and plan for implementation and (iv) Outline tentative timelines for completion of projects. This report will also help regulators to monitor compliance and is structured to allow updates and monitoring at State level.

CPCB has prepared Data templates for preparation of DEPs. Data templates have been circulated to all Districts to capture information related to key parameters essential for preparing environment management plan.

As identified by Hon'ble National Green Tribunal in Original Application No. 360 of 2018, the scope of DEP will be based on 7 thematic areas unless there is any other specific environmental factor in the district that needs to be covered as part of DEP. The scope of work is outlined in following areas:

1. Waste Management Plan
  - i. Solid Waste Management Plan
  - ii. Plastic Waste Management
  - iii. C&D Waste Management
  - iv. Biomedical Waste Management
  - v. Hazardous Waste Management
  - vi. E-Waste Waste Management
2. Water Quality Management Plan
3. Domestic Sewage Management Plan
4. Industrial Wastewater Management Plan
5. Air Quality Management Plan
6. Mining Activity Management plan
7. Noise Pollution Management Plan

Data templates covers 7 thematic areas by capturing basic information on 64 action areas with 220 data points, which covers essential information required for preparing District Environment Management Plan.

## 1.0 Waste Management Plan

### (i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		EDMC
	No of ULBs in the District		1
	Population		<b>22,41,624 (as per online record of North-East District)</b>
SW1	Report on inventory of total solid waste Generation		
SW1a		Total solid waste Generation	540 TPD
SW1b		Qty. of Dry Waste segregated	90 TPD
SW1c		Qty. of Wet Waste segregated	367 TPD
SW1d		Qty. of C&D Waste segregated	NA
SW1e		Qty. of Street Sweeping	81 TPD
SW1f		Qty. of Drain Silt	
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	45 KG/DAY
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	NA
SW1i		No of Old dump sites	NA
SW1j		Qty stored in dumpsites	NA
SW1k		No of Sanitary landfills	1
SW1l		No of wards	<b>21</b>
SW2	Compliance by Bulk Waste Generators		
SW2a		No of BW Generators	<b>In process</b>
SW2b		No of on-site facilities for Wet Waste	<b>1 COMPOST PLAN WARD-43E</b>
SW3	Compliance in segregated waste Collection SW Collection (MT Per day)		
SW3a		Total generation	<b>540 TPD</b>
SW3b		Wet Waste	<b>367 TPD</b>
SW3c		Dry Waste	<b>90 TPD</b>
SW3d		C&D Waste	<b>300 TPD</b>
No.	Action Areas	Details of Data Requirement	Measurable Outcome
SW4	Waste Management Operations		
SW4a		Door to Door Collection	YES
SW4b		Mechanical Road Sweeping	YES
SW4c		Manual Sweeping	YES
SW4d		Segregated Waste Transport	YES
SW4e		Digesters (Bio-Methanation)	<b>NIL</b>
SW4f		Composting operation	YES
SW4g		MRF Operation	YES
SW4h		Use of Sanitary Landfill	YES
SW4i		Reclamation of old dumpsites	

SW4j		Linkage with Waste to Energy Boilers / Cement Plants	WTE plant at Ghazipur of EDMC
SW4k		Linkage with Recyclers	YES
SW4l		Authorization of waste pickers	In process
SW4m		Linkage with TSDF / CBMWTF	TSDF-1
SW4n		Involvement of NGOs	1
SW4o		Linkage with Producers / Brand Owners	
SW4p		Authorization of Waste Pickers	In process
SW4q		Issuance of ID Cards	In process
SW5	Adequacy of Infrastructure		
SW5a		Waste Collection Trolleys	315 Nos.
SW5b		Mini Collection Trucks	(157 Nos. of Auto Tippers + 106 Nos. of Rickshaw)
SW5c		Segregated Transport	Yes
SW5d		Bulk Waste Trucks	<b>21 Nos.</b>
SW5e		Waste Transfer points	<b>44</b>
SW5f		Bio-Methanation units	NIL
SW5g		Composting units	<b>1</b>
SW5h		Material Recovery Facilities	6
SW5i		Waste to Energy (if applicable)	Waste to energy plant at Ghazipur
SW5j		Waste to RDF	Yes
SW5k		Sanitary Land fills	1
SW5l		Capacity of sanitary landfills	12 Million Tones
SW5m		Waste Deposit Centers (DHW)	125
SW5n		Other facilities	Under construction Xaper unit at Jafrabad.
SW6	Notification and Implementation of By-La		
SW6a		Notification of By-laws	Yes
SW6b		Implementation of by-laws	Yes
SW7	Adequacy of Financial Status of ULB		
SW7a		CAPEX Required	Information not provided by EDMC
SW7b		OPEX	-do-
SW7c		Adequacy of OPEX	-do-

(ii) Plastic Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		EDMC
	Population		<b>22,41,624 (as per online record of North-East District)</b>
<b>PW1</b>	Inventory of plastic waste generation		
<b>PW1a</b>		Estimated Quantity of plastic waste generated in District	2 TPD

<b>PW2</b>	Implementation of Collection		
<b>PW2a</b>		Door to Door collection	IN PROCESS
<b>PW2b</b>		Segregated Waste collection	IN PROCESS
<b>PW2c</b>		Plastic waste collection at Material Recovery Facility	AT MRF
<b>PW2d</b>		Authorization of PW pickers	IN PROCESS
<b>PW2e</b>		PW collection Centers	AT MRF
<b>PW3</b>	Establishment of linkage with Stakeholders		
<b>PW3a</b>		Established linkage with PROs of Producers	
<b>PW3b</b>		Established linkage with NGOs	IN PROCESS
<b>PW4</b>	Availability of facilities for Recycling or utilization of PW		
<b>PW4a</b>		No. of PW recyclers	<b>Pertains to Delhi Govt.</b>
<b>PW4b</b>		No Manufacturers	<b>Pertains to Delhi Govt.</b>
<b>PW4c</b>		No of Pyrolysis oil plants	01
<b>PW4d</b>		Plastic pyrolysis	Under construction of 1 TPD in Jafrabad
<b>PW4e</b>		Use in road making	NIL
<b>PW4f</b>		Co-processing in Cement Kiln	NIL
<b>PW5</b>	Implementation of PW Management Rules, 2016		
<b>PW5a</b>		Sealing of units producing < 50- micron plastic	Pertains to DPCC
<b>PW5b</b>		Prohibiting sale of carry bags < 50 micron	Challans are issued against defaulters.
<b>PW5c</b>		Ban on Carry bags and other single use plastics as notified by State Government	Challans are issued against defaulters.
<b>PW6</b>	Implementation of Extended Producers Responsibility (EPR) through Producers/ Brand- owners		
<b>PW6a</b>		No of Producers associated with ULBs	NIL
<b>PW6b</b>		Financial support by Producers / Brand owners to ULBs	NIL
<b>PW6c</b>		Amount of PRO Support	NIL
<b>PW6d</b>		Infrastructure support by Producers / Brand owners to ULBs	NIL
<b>PW6e</b>		No of collection centers established by Producers / Brand owners to ULBs	NIL

(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		EDMC
	Population		22,41,624 (as per online record of North-East District)
CD1	Inventory of C&D waste generation		

CD1a		Estimated Quantity	300 TPD
CD2	Implement scheme for permitting bulk waste generators		
CD2a		Issuance of Permissions by ULBs	
CD3	Establishment of C & D Waste Deposition centers		At Shastri Park
CD3a		Establishment of Deposition Points	Yes
CD3b		C&D Deposition point identified	Yes
CD4	Implementation of By-Laws for CD Waste Management		
CD4a		Implementation of By-laws	Notified
CD4b		Collection of Deposition / disposal Charges	Initiated
CD5	Establishment of C&D Waste recycling plant or linkage with such facility		
CD5a		Establishment CD Waste Recycling Plant	Established
CD5b		Capacity of CD Waste Recycling Plant	1000 TPD, C&D Waste plant at Shastri Park

**(iv) Biomedical Waste Management (for each ULB)**

No.	Action Areas	Details of Data Requirement	Measurable Outcome
	Name of ULB		EDMC
	Population		<b>22,41,624 (as per online record of North-East District)</b>
BMW1	Inventory of Biomedical Waste Generation		Steps taken by DPCC is placed at Annexure-1
BMW1a		Total no. of Bedded Hospitals	89
BMW1b		Total no. of non-bedded HCF	600
BMW1c		Total no. Clinics	293
BMW1d		No of Veterinary Hospitals	6
BMW1e		Path-labs	124
BMW1f		Dental Clinics	89
BMW1g		Blood Banks	0
BMW1h		Animal Houses	0
BMW1i		Bio-research Labs	0
BMW1j		Others	88
BMW2	Authorization of HCFs by SPCBs / PCCs		
BMW2a		Bedded HCFs	89
BMW2b		Non-bedded HCFs	600
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)		
BMW3a		No of CBMWTFs	1, Lease of CBWTF with Delhi

			Govt. has already been expired on April, 2020 and at present it is operating on extension. DPCC has published an advertisement in Newspaper on 20.01.2021 seeking expression of interest from the proponents for setting up of 2 CBWTFs in two regions i.e. Region-1 (North-East, East and Shahdara Districts) and Region-2 (South West, West and Central Districts) in the area assigned to M/s SMS Water Grace BMW Pvt. Ltd.
BMW3b		Linkage with CBMWTFs	Yes
BMW3c		Capacity of CBMWTFs	Adequate
BMW3d		Requirements of CBMWTFs	NIL
BMW3e		Captive Disposal Facilities of HCFs	None
BMW4	Compliance by CBMWTFs		
BMW4a		Compliance to standards	Meeting
BMW4b		Barcode tracking by HCFs / CBMWTFs	Approximate 75% of HCF having 30 and above beds have implemented Bar Code System (09 out of 12).
BMW4c		Daily BMW lifting by CBMWTFs	Yes from Delhi Govt. Dispensary (08) and Primary Urban Health Centers (14) & AAMC (15) 135.832 Kg.
BMW5	Status of Compliance by Healthcare Facilities		
BMW5a		Pre-segregation	All the HCFs are required to segregate its biomedical waste at the source of generation as per BMWM Rules, 2016. During the inspection, if any violation w.r.t. segregation is observed action against the HCF is taken as per law.
BMW5b		Linkage with CBMWTFs	All the HCFs which are generating biomedical waste required to have an agreement with concerned CBWTF for treatment and disposal of their biomedical waste. During the inspection, if any HCF generating BMW is not having valid agreement with the CBWTF, action against the HCF is taken as per law. Yes from Delhi Govt. Dispensary (08) and Primary Urban Health Centers (14) & AAMC (15)

(V) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome
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HW1	Inventory of Hazardous Waste		
HW1a		No of HW Generating Industry	27 Sites
HW1b		Quantity of HW	60.472 MT/yr
HW1c		Quantity of Incinerable HW	0.02 MT/Yr
HW1d		Quantity of land-fillable HW	60.28 MT/Yr
HW1e		Quantity of Recyclable / utilizable HW	0.172 MT/Yr
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites		
HW2a		No of HW dumpsites	Nil
HW2b		Probable Contaminated Sites	23 Pcs Sites in Delhi as per the list forwarded to DPCC by CPCB wrt to OA 804/2017
HW3	Authorization by SPCBs/PCCs		
HW3a		No of industries authorized	Nil
HW3b		Display Board of HW Generation in front of Gate	As per norms
HW3	Availability of Common Hazardous Waste TSDF		
HW3a		Common TSDF	TSDF for Delhi is under construction in Bawana Industrial Area and likely to be commissioned in July-2021.
HW3b		Industries linkage with TSDF	Nil
HW4	Linkage of ULBs in District with Common TSDF		
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	Nil

**(vi) E-Waste Waste Management**

No.	Action Areas	Details of Data Requirement	Measurable Outcome
EW1	Status of facilitating authorized collection of E-Waste		
EW1a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	There are no authorized e-waste collectors.
EW1c		Collection centers established by ULB in District	DPCC has not given authorization to any e-waste collection centre.
EW1d		Collection centers established by Producers or their PROs in the District	There are no DPCC authorized e-waste producer.
EW1e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	There are no DPCC authorized e-waste recycler.
EW1f		No authorized E-Waste recyclers / Dismantler	There are no authorized e-waste collector/recycler.
EW2	Status of Collection of E-Waste		
EW2a		Authorizing E-Waste collectors	There are no DPCC authorized e-waste collector.
EW2b		Involvement of NGOs	No DPCC authorized NGO.

EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	There are no DPCC authorized producers. Action against illegal units is being undertaken.
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	There are no DPCC authorized e-waste trader, dismantler or recycler in the district.
EW4	Control E-Waste related pollution		
EW4a		Does informal trading, dismantling, and recycling of e-waste exists in District	Action against illegal e-waste sites are being carried by DPCC.
EW4b		Does the administration closed illegal E-Waste recycling in the District	Action against illegal e-waste sites are being carried by DPCC.
EW4c		No of actions taken to close illegal trading or processing of E-Waste	Action against illegal e-waste sites are being carried by DPCC.
EW5	Creation of Awareness on Waste handling and disposal		
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	No authorized e-waste producer in the District.
EW5c		Does District Administration conducted any District level Awareness Campaigns	IEC campaign being planned.

## 2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
WQ1	Inventory of water resources in District		1 No. i.e. River Yamuna, Left side from UP Border to ISBT Bridge in Length of = 12 Km
WQ1a		Rivers	01
WQ1b		Length of Coastline	Not Applicable
WQ1c		Nalas/Drains meeting Rivers	I&FC has been instructed to do the needful.
WQ1d		Lakes / Ponds	01 Pond in Badarapur Khadar.
WQ1e		Total Quantity of sewage and industrial discharge in District	Pertains to Executive Engineer, DJB Deptt.
WQ2	Control of Groundwater Water Quality		35 Nos. Installed against permission granted.
WQ2a		Estimated number of bore-wells	38 Nos. (35 Nos. DJB and 03 Private)
WQ2b		No of permissions given for extraction of groundwater	Pertains to CGWB. <b>(Information not provided)</b>
WQ2c		Number of groundwater polluted areas	<b>-do-</b>
WQ2d		Groundwater Availability	Pertains to DJB Deptt.
WQ3	Availability of Water Quality Data		Monitoring of treated water quality is done through various DJB lab. <b>Ground water quality pertains to CGWB.</b>
WQ3a		Creation of monitoring cell	A monitoring cell under creation.
WQ3b		Access to Surface water and groundwater quality data at DM office	Pertains to DJB. (Information not provided)
WQ4	Control of River side Activities		<b>-do-</b>
WQ4a	Control of River side Activities	River Side open defecation	<b>-do-</b>

WQ4b		Dumping of SW on river banks	On the directions of Hon'ble NGT/Divisional Commissioner, the work of idol Immersion is being taken up at artificial ponds during Ganesh Visarjan and Durga Puja.
WQ4c		Control measures for idol immersion	Pertains to DPCC and DDA.
WQ5	Control of Water Pollution in Rivers		Pertains to DJB/DPCC & DDA.
WQ5a		Percentage of untreated sewage	Pertains to DDA
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	Pertains to DSIIDC/DPCC/DDA/EDMC
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	There are no approved industrial area in the District.
WQ6	Awareness Activities		Awareness campaigns protection of water quality is being done through PRO office of DJB using print, electronic and pamphlets etc.
WQ6a		District level campaigns on protection of water quality	Awareness has been made through Nukad Natak, distribution of pamphlets, Banners etc.
WQ6b	Oil Spill Disaster Contingency Plan		There is no such disaster plan however disaster contingency plan prepared under Hazard Risk Vulnerability Capability analysis carried out in Sonia Vihar water treatment plant.
WQ6a		Creation of District Oil Spill Crisis Management Group	-do-
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	-do-
WQ7	Protection of Flood plains		Pertains to DDA
WQ7a		Encroachment of flood plains is regulated.	
WQ8	Rainwater Harvesting		Implemented in our Department, Details as 'Annexure-A'
WQ8a		Action plan for Rain water harvesting	1 No. i.e. River Yamuna, Left side from UP Border to ISBT Bridge in Length of = 12 Km

### 3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
SM1	Inventory of Sewage Management		
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	154 MLD in North-East District
SM1b		No of Class-II towns and above	North-East District
SM1c		No of Class-I towns and above	North-East District
SM1d		No of Towns needing STPs	Nil
SM1e		No of Towns STPs installed	03 Nos. STPs at Yamuna Vihar Covering all North-East District.
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	145 MLD in North-East District.

SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	(Automatic) 05 MLD
SM1h		Quantity of sewage flowing into lakes	Nil
SM1i		No of industrial townships	No notified industrial area.
SW2	Adequacy of Available Infrastructure for Sewage Treatment		
SM2a		% sewage treated in STPs	94.15 %
SM2b		Total available Treatment Capacity	205 MLD
SM2c		Additional treatment capacity required	Nil
SM3	Adequacy of Sewerage Network		
SM3a		No of ULBs having partial underground sewerage network	93% Sewerage network Covering North-East District
SM3b		No of towns not having sewerage network	02 Nos.
SM3c		% population covered under sewerage network	93 %

#### 4.0 Industrial Wastewater Management Plan

- ***The District North-East, Delhi does not have any notified Industrial Area.***

#### 5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
AQ1	Availability of Air Quality Monitoring Network in District		
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	Does not exist.
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	DPCC has 4 real time ambient Air quality monitoring stations <ul style="list-style-type: none"> <li>• Sonia Vihar,</li> <li>• Anand Vihar,</li> <li>• Patparganj,</li> <li>• Vivek Vihar</li> </ul>
AQ2	Inventory of Air Pollution Sources		
AQ2a		Identification of prominent air polluting sources	There is no prominent air polluting sources in District North-East, Delhi.
AQ2b		No of Non-Attainment Cities	Delhi (Pollution of concern No. 2 & PM10)
AQ2c		Action Plans for non-attainment cities	Delhi is covered under the MOEF prepared and strategized National Clean Air Program (NCAP) document (2019)
AQ3	Availability of Air Quality Monitoring Data at DMs Office		
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	DPCC does not have AQMS at any DM office complex.

AQ4	Control of Industrial Air Pollution		
AQ4a		No of Industries meeting Standards	All legal industries operating in the State of NCT of Delhi are obligated under the Air Act, 1984 and Water Act. 1974 to comply with all DPCC norms.
AQ4b		No of Industries not meeting discharge Standards	All legal industries operating in the State of NCT of Delhi are obligated under the Air Act, 1984 and Water Act. 1974 to comply with all DPCC norms.
AQ5	Control of Non-industrial Air Pollution sources		
AQ5a		Control open burning of Stubble – during winter	Delhi does not have much agricultural acreage and therefore stubble burning is rare.
AQ5b		Control Open burning of Waste – Nos of actions Taken	Redressed by DPCC as and when the complaint is received.
AQ5c		Control of forest fires	Pertains to Forest Department, Delhi.
AQ5d		Vehicle pollution check centers	Pertains to Transport Department.
AQ5e		Dust Suppression Vehicles	5 No deployed in District.
AQ6	Development of Air Pollution complaint redressal system		
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	<ul style="list-style-type: none"> <li>“Green Delhi” App- This app helps citizens to make complaint concerning the well being of the environment. The app will identify the location and the complaint will then be forwarded to the concerned department.</li> </ul>

## 6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
MI1a	Inventory of Mining in District		No Mining activity in District North-East, Delhi
MI1a		Type of Mining Activity	
MI1b		No of Mining licenses given in the District	
MI1c		Area covered under mining	
MI1d		Area of District	
MI1e		Sand Mining	
MI1f		Area of sand Mining	
MI2	Compliance Environmental Conditions to		
MI2a		No of Mining areas meeting Environmental Clearance Conditions	
MI2b		No of Mining areas meeting Consent Conditions of SPCBs/PCCs	
MI3a	Mining related environmental Complaints		
MI3b		No of pollution related complaints against Mining Operations in last 1 year	

MI4	Action against non-complying mining activity		
MI4a		No of Mining operations suspended for violations to environmental norms	
MI4b		No of directions issued by SPCBs	

## 7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome
NP1	Availability Monitoring equipment		
NP1a		No. of noise measuring devices with district administration	Pertains to Delhi Police
NP1b		No. of noise measuring devices with SPCBs	DPCC has noise measuring hand held devices which are portable and is used to measure the ambient noise quality.
NP2	Capability to conduct noise level monitoring by State agency / District authorities		
NP2a		capability to conduct noise level monitoring by State agency / District authorities	There are 5 noise monitoring stations of DPCC in East, North-East and Shahdara.
NP2	Management of Noise related complaints		
NP2a		No of complaints received on noise pollution in last 1 year	Nil
NP2b		No of complaints redressed	Not applicable
NP3	Compliance to ambient noise standards		
NP3a		Implementation of Ambient noise standards in residential and silent zones	Occasional
NP3b		Noise monitoring study in district	Not carried out
NP3c		Sign boards in towns and cities in silent zones	Pertains to Delhi Police

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